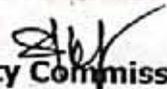


MINUTES OF THE MEETING REGARDING O.A. NO. 127/2024 HELD AT NAHAN
ON 07-07-2024 AT 12:00 AM UNDER THE CHAIRMANSHIP OF WORTHY DEPUTY COMMISSIONER, DISTRICT SIRMAUR AT NAHAN.

Regional Officer, PCB, Paonta Sahib.

The Chairman issued direction to the Regional Officer, PCB, Paonta Sahib to verify the muck management plan and compile the details of violation of law received from the various departments during the construction of NH 707, so that a combined joint inspection report could be submitted before the Hon'ble NGT with in stipulated time.

Further Chairman directed to all the officers to submit the required reports to the undersigned on or before 10-07-2024 so that all the reports should be analyzed/scrutinized in the next meeting scheduled to be held on dated 10-07-2024 at 3:30 Pm, under the chairmanship of undersigned.

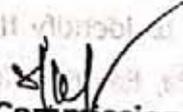

Deputy Commissioner
District Sirmaur at Nahan.

Dated: 05/07/2024

Endst No. DC-DEV-(OA No. 127/2024)- 8487

Copy is forwarded for information and necessary action to:-

1. The Project Officer, DRDA, District Sirmaur at Nahan.
2. The Divisional Forest officer, Sri Renuka Ji
3. The Regional Officer, PCB, Paonta Sahib, District Sirmaur.
4. The District Revenue officer, Sirmaur at Nahan.


Deputy Commissioner
District Sirmaur at Nahan.

MINUTES OF THE MEETING REGARDING OA NO. 127/2024 TITLED as Naathu Ram V/s Ministry of Road Transport & Highways & Others Held On 10-07-2024 AT 3:30 PM UNDER THE CHAIRMANSHIP OF Worthy Deputy Commissioner, District Sirmour at Nahan.

A meeting was held on 10-07-2024 at 3:30 PM, under the Chairmanship of the Deputy Commissioner, District Sirmour at Nahan, regarding OA No. 127/2024 titled as Naathu Ram V/s Ministry of Road Transport & Highways & Ors. The following were present in the meeting:-

1. Sh. L.R. Verma, HAS, ADM, District Sirmour at Nahan.
2. Sh. Narender Sharma, Scientist 'F' Central Pollution Control Board (CPCB).
3. Sh. Anup Kumar Das, Scientist B, Ministry of Environment, Forest and Climate Change (MoEF &CC)
4. Sh. Kulbhusen Sharma, District Mining Officer, District Sirmour at Nahan.
5. Sh. Jitender Thakur, Executive Engineer, Jal Shakti Division, Paonta Sahib, District Sirmour
6. Sh. Naveen Gurang, Superintendent, DRDA, District Sirmour.
7. Sh. Naveen, JEE, HPPCB, Paonta Sahib, District Sirmour.

At the outset, the chairman welcomed all the officers and officials present in the meeting and outlined the context of the meeting. After detailed deliberation the following direction were issued to the following officers.

Rural Development Department

The chairman asked about the status of local damages caused due to construction of NH 707 in their respective Block/panchayat i.e Gaushala, Bawadi, Kuhal etc, from the representative of District Rural Development Agency and directions has been issued to the department to compile the above data and provide to the members of joint committee on dated 18-07-2024 in O/o Additional District Magistrate, District Sirmour.

Jal Shakti Department

The Chairman issued directions to the Executive Engineer (JSV), Paonta Sahib to identify the damages caused to the natural sources of drinking water or any other drinking/irrigation supply schemes due to the construction of NH 707 and provide to the joint committee on dated 18-07-2024 in O/o Additional District Magistrate, District Sirmour.

PCB, Paonta Sahib.

The Chairman issued direction to the PCB, Paonta Sahib to coordinate with the Member of CPCB and prepare a joint inspection report and submitted before the Committee members on dated 18-07-2024 in O/o Additional District Magistrate, District Sirmaur, so that a final combined joint inspection report could be submitted before the Hon'ble NGT with in stipulated time.

Further Chairman directed to all the Committee members constituted by Hon'ble NGT that all the reports should be analyzed/scrutinized and finalized on dated 18-07-2024 in the office of Additional District Magistrate. District Sirmaur.

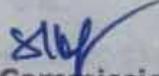

Deputy Commissioner
District Sirmaur at Nahan.

Endst No. DC-DEV-(OA No. 127/2024)- 8689

Dated:-12/07/2024

Copy is forwarded for information and necessary action to:-

1. Sh. Narender Sharma, Scientist 'F' Central Pollution Control Board (CPCB).
2. Sh. Anup Kumar Das, Scientist B, Ministry of Environment, Forest and Climate Change (MoEF &CC).
3. The District Mining Officer, District Sirmaur at Nahan.
4. The Executive Engineer, Jal Shakti Division, Paonta Sahib, District Sirmaur
5. Project Officer, DRDA, District Sirmaur.
6. Regional Officer, PCB, Paonta Sahib, District Sirmaur


Deputy Commissioner
District Sirmaur at Nahan.

WDRR-wise detail of road damaged due to Rainfall/Snowfall															
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed					Amount required for restoration	Remarks		
							JCB	Grader	Loader	Excavator	Roller			Tipper	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
MORTH-P.U., Paonta Sahib															
2	MORTH	Paonta Sahib-Lewna section (0.000 to 25.000) of NH-707 (PKG-I)	12.06.2023 at 10:53 AM	12.06.2023 at 11:14 AM	NIL	landslide at chainage km 21+888	1	NIL	NIL	1	NIL	NIL	NIL	Road open	
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15+300 to km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
			NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
			Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
			Ashyari-Shri Kjarl section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4		Shri Kjarl-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
5		Gumma-Ferdiz section (94.900 to 103.350) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	

Dated: 12.06.2023

Copy to the Deputy Commissioner District Engineer at Mahan for information please

Team Leader M/s. N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707	Project Director Ministry of Road Transport & Highways P.U.-Paonta Sahib, NH-707
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Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator		Dozer	Grader	Tippers		
				Departmental	Hired					
1	2	3	4	5	6	7	8	9	10	
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall																
Sl. No.	Name of Circle/Division	Name of Road	Blocked on	Commencement	Likely date of open	Type of damage	Machinery deployed					Amount required for restriction	Remarks			
							JCB	Grader	Loader	Excavator	Roller			Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15		
MORTH-PIU, Paonta Sahib																
1	MORTH	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	12.06.2023 at 10:53 AM	12.06.2023 at 11:14 AM	NIL	landslide at chainage km 21+880	1	NIL	NIL	1	NIL	NIL	NIL	Road open		
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15+300 to km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
3		Ashyari-Shri Kiyari section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
4	Shri Kiyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open		
5	Gumma-Feddtz section (94.900 to 103.550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open		
Dated: 17.06.2023																
Copy to the Deputy Commissioner District Sirmour at Nahar for information please																
<table border="0" style="width: 100%;"> <tr> <td style="width: 60%; text-align: center;"> Team Leader M/s L.N. Anshya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707 </td> <td style="width: 40%; text-align: center;"> Project Director Ministry of Road Transport & Highways PIU-Paonta Sahib, NH-707 </td> </tr> </table>															Team Leader M/s L.N. Anshya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707	Project Director Ministry of Road Transport & Highways PIU-Paonta Sahib, NH-707
Team Leader M/s L.N. Anshya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707	Project Director Ministry of Road Transport & Highways PIU-Paonta Sahib, NH-707															

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator		Dozer	Grader	Tippers		
				Departmental	Hired					
1	2	3	4	5	6	7	8	9	10	
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		921

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

01/08/23

WORK-wise detail of road damaged due to Rain/fall/Snow/fall

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper			
1	M/O RT&H	Paonta Sahb-Hewma section (0.000 to 25.0000) of NH-707 (PKG-I)	26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+500	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
Nil			Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
2		Hewma-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-Suri Kyan section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Suri Kyan-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma-Fedliz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only	
<p>Dated: 01.08.2023</p> <p>Copy to the Deputy Commissioner District Sirmour at Nahian for Information please.</p>															
<p>Team Leader M/s L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahb, NH-707</p>							<p>Project Director Ministry of Road Transport & Highways PIU-Paonta Sahb, NH-707</p>								

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks	
				JCB/Excavator	Dozer	Grader	Tipppers	Hired		
1	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	4	5	10	
				Departmental						

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
M/o RT&H, P.U.-Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewma section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15-300 to km 15-580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only	
2		Hewma-Ashyari section (25.0000 to 50.000) of NH-707 (PKG-II)	Nil	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27-300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only	
3		Ashyari-Shri Kyar section (50.0000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyar-Gumma section (75.0000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Feddia section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only
Dated: 01.08.2023															
Copy to the Deputy Commissioner District Shimour at Naham for information please.															
Team Leader							Project Director								
M/s L.N. Mahiya Infra Projects Pvt. Ltd.							Ministry of Road Transport & Highways								
Paonta Sahib, NH-707							P.U.-Paonta Sahib, NH-707								

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers		
1	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

03/08/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed						Amount required for restoration	Remarks	
							JCB	Grader	Loader	Excavator	Roller	Tipper			
M/o RT&H, P.U.-Paonta Sahib															
1	M/o RT&H	Paonta Sahib-Hewra section (0.000 to 25.0000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
26.09.2022 at 04:00 AM			01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Nil	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	
2		Hewra-Ashyan section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
30.07.2021 at 08:00 AM		21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Nil	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyan-Shri Kyan section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	Shri Kyan-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	24.07.2023 at 04:10 PM	Nil	Nil	Road collapsed at km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only	
Dated: 03.08.2023															
Copy to the Deputy Commissioner District Simruar at Kahana for information please.															
<p style="text-align: center;">Team Leader M/s L.N. Makija Infra Projects Pvt. Ltd. Paonta Sahib, NH-707</p> <p style="text-align: right;">Project Director Ministry of Road Transport & Highways P.U.-Paonta Sahib, NH-707</p>															

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MORTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers	
1	MORTH PIU Office, Paonta Sahib	3	Nil (Under awarded work)	5	2	Nil	Nil	4	10

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall

Sl. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Excavator	Roller	Tipper	14		
1	M/O RT&H	Paonta Sahib-Hewna section (0.000 to 25.0000) of NH-707 (PKG-I)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
2			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15+300 to km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
3		Hewna-Ashyart section (25.000 to 50.000) of NH-707 (PKG-II)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
4		30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
5		Ashyart-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
6	Shri Kyari-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
7	Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	NIL	12.07.2023	24.07.2023 at 04:10 PM	NIL	Road collapsed at km 101+160 to 101+450	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles Only
Dated: 03.08.2023 Copy to the Deputy Commissioner District Shimour at Nahari for information please.															
Team Leader M/s L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707		Project Director Ministry of Road Transport & Highways P.O. Paonta Sahib, NH-707													

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers		
1	2	3	4	5	6	7	8	9	10	
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed										Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper	Amount				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16			
1	M/O RT&H	Paonta Sahib-Hemra section (0.000 to 25.0000) of NH-707 (PKG-I)	09.08.2023 at 10:00 PM	NIL	NIL	Cloudburst Km 12-000 to Km 16-500	3	NIL	NIL	2	4	NIL	4	NIL	Road closed			
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15-300 to km 15-580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only		
2	M/O RT&H	Hemra-Ashvart section (25.000 to 50.000) of NH-707 (PKG-II)	NIL	NIL	NIL	Road collapsed due to heavy landslide at Km 27-300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only			
3	M/O RT&H	Ashvart-Shri Kyan section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open			
4	M/O RT&H	Shri Kyan-Gamma section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NS	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open			
5	M/O RT&H	Gamma-Fedbiz section (94.900 to 103.550) of NH-707 (PKG-V)	12.07.2023	24.07.2023 at 04:10 PM	NIL	Road collapsed at Km 101+160 to 101+450	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles Only			
			NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open			

Dated: 10.08.2023

Copy to the Deputy Commissioner District Simmur at Nabha for information please.

Team Leader
M/s L.M. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
PIU, Paonta Sahib, NH-707

10/08/23

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers	
1	2	3	4	5	6	7	8	9	10
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall

Sl. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed								Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper			
1	M/O RTGH	Paonta Sahib-Hewra section (0.000 to 25.000) of NH-707 (PKG-I)	09.08.2023 at 10:00 PM	Nil	Nil	Cloudburst Km 12+000 to Km 16+500	3	Nil	Nil	2	4	Nil	4	Nil	Road closed	
26.09.2022 at 04:00 AM			01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Nil	Road collapsed due to shifing at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only	
Nil		Nil	Nil	Nil	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only	
30.07.2021 at 08:00 AM		21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
4		Shri Kanti Gurnma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5		Gurnma-Feddie section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
Dated: 10.08.2023			12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 To 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only	
Copy to the Deputy Commissioner District Sirmour at Nabha for Information please.																
Team Leader M/s L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707																
Project Director Ministry of Road Transport & Highways P.O. Paonta Sahib, NH-707																

Abstract

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (in lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator	Dozer	Grader	Tipppers	Departmental	Hired	
1	MORTH PIU Office, Paonta Sahib	3	4	5	6	7	8	9	10	
		1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

16/08/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed								Amount required for restoration	Remarks		
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper	15				
1	M/O RT&H	Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	26.09.2022 at 04:30 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only	
2		Hewna-Ashyari section (25.000 to 36.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only	
3		Ashyari-Shri Kanti section (36.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kanti-Guruma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Guruma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only
Dated: 16.08.2023 Copy to the Deputy Commissioner District Sirmour at Nahau for Information please.																		
Team Leader M/S L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707																		
Project Director Ministry of Road Transport & Highways P.U.-Paonta Sahib, NH-707																		

WORK-wise detail of road damaged due to Rainfall/Snowfall

M/O RT&H, P.U. Paonta Sahib

Abstract

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipplers		
1	2	3	4	5	6	7	8	9	10	
	MORTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed								Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper	14		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
1	M/o RT&H	Paonia Sahib-Hewna section (90,000 to 25,000) of NH-707 (PKG-4)	NIL	26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15+300 to km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
2	M/o RT&H	Hewna-Sahyad' section (25,000 to 30,000) of NH-707 (PKG-4)	NIL	30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
3	M/o RT&H	Kalher-Siri Kya 1 section (50,000 to 75,000) of NH-707 (PKG-4)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
4	M/o RT&H	Siri Kya 1-Gunma section (75,000 to 94,900) of NH-707 (PKG-4)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
5	M/o RT&H	Gunma-Feddiz section (94,900 to 103,530) of NH-707 (PKG-4)	NIL	12.07.2023	24.07.2023 at 04:10 PM	NIL	Road collapsed at km 101+160 to 101+450	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles Only	

Dated: 16.08.2023

Copy to the Deputy Commissioner District Sirmour at Nahan for information please.

Team Leader
 M/S L.M. Malviya Infra Projects Pvt. Ltd
 Paonia Sahib, NH-707

Project Director
 Ministry of Road Transport & Highways
 P.U. Paonia Sahib, NH-707

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MORTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks	
				JCB/Excavator	Hired	Dozer	Grader	Tipppers			
1	MORTH PIU Office, Paonta Sahib	3	Nil (Under awarded work)	5	2	Nil	Nil	Nil	4	10	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

28/08/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed										Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper	15				
1	M/o RTGH	Paonta Sahib-Hewna section (00,000 to 25,000) of NH-707 (PKG-II)	NIL	26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15+300 to km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles only
27.08.2023 at 4:00 PM			27.08.2023 at 7:00 PM	NIL	Landslide at km 31+200	NIL	NIL	NIL	NIL	NIL	NIL	2	NIL	1	NIL	Road open		
30.07.2021 at 08:50 AM		21.08.2021 at 03:50 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
3		Ashvani-Shri Kyan section (59,000 to 75,000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
4		Shri Kyan-Gumma section (75,000 to 94,900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
5	Gumma-Feddiz section (94,900 to 103,550) of NH-707 (PKG-V)	12.07.2023	24.07.2023 at 04:10 PM	NIL	Road collapsed at Km 101+160 to 101+450	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles Only	

Date: 28.08.2023
Copy to the Deputy Commissioner District Shimla for information please.

Team Leader
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
PIU-Paonta Sahib, NH-707

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers		
1	2	3	4	5	6	7	8	9	10	
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1		Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	Nil	Nil	Nil	Cloudburst at km 15+300 to km 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only
2		Hewna-Ashvard section (25.000 to 50.000) of NH-707 (PKG-II)	27.08.2023 at 4:00 PM	27.08.2023 at 7:00 PM	Nil	Landslide at km 31+200	Nil	Nil	Nil	Nil	2	Nil	1	Nil	Road open
3		Ashvard-Sir Mohan section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
4		Sir Mohan-Gumma section (75.000 to 94.500) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Fedliz section (94.500 to 103.500) of NH-707 (PKG-V)	12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles Only
Dated: 28.08.2023															
Copy to the Deputy Commissioner District Simrour at Mahan for Information please.															
Team Leader M/S L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707							Project Director Ministry of Road Transport & Highways PIU-Paonta Sahib, NH-707								

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				ICB/Excavator Departmental	Hired	Dozer	Grader	Tipppers		
1	2	3	4	5	6	7	8	9	10	
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

04/09/23

WORK wise detail of road damaged due to Rainfall/Snowfall																
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks	
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
M/o RT&H, P.U.-Paonta Sahib																
1	M/O RT&H	Paonta Sahib-Hemina section (00.000 to 25.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Cloudburst at Km 15-300 to Km 15-600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only	
		26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15-300 to km 15-580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only	
2		Hemina-Asiyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Road collapsed due to heavy landslide at km 27-300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
		30.07.2021 at 08:30 AM	27.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
3		Asiyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4	Shri Kyari-Gumma section (75.000 to 94.500) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Fediz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	12.07.2023	24.07.2023 at 04:10 PM	Nil	Road collapsed at Km 101+160 to 101+450	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only	
Dated: 04.09.2023 Copy to the Deputy Commissioner District Simrour at Nahlan for information please.																
Team leader M/s L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707																
Project Director Ministry of Road Transport & Highways P.U.-Paonta Sahib, NH-707																

Abstract

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed							Remarks
				JCB/Excavator	Departmental	Hired	Dozer	Grader	Tippers		
1	MORTH PIU Office, Paonta Sahib	3	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	10	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

Status of Temporary Diversion at 27,300 - Package II			
Date: 04.09.2023			
Sl.No.	Description	Status	Remarks
1	Condition of diversion road	stable	-
2	Protection work/safety work required	In place	-
3	Barricading and Police personnel/home guards to regulate the traffic	In place	-
4	Proper Signage to regulate/guide the traffic	In place	-
5	Ensure traffic ply only from 06:00 am to 07:00 pm	Yes	-
6	Only one way traffic to be allowed	Yes	-
7	Deployment of machineries to meet out any exigency at the site	In place	-
8	Daily monitoring of performance/condition of temporary diversion	Yes	Asphalting of diversion road and fixing of Traffic Blinker completed

05/09/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1		Paonta Sahib-Hewma section (50.000 to 25.000) of NH-707 (PKG-II)	NIL	NIL	NIL	Cloudburst at Km 15+300 to Km 15+600	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles only
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15+300 to Km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
2		Hewma-Asyari section (25.000 to 50.000) of NH-707 (PKG-II)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
			30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
3		Asyari-Shri Karti section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
4		Shri Karti-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
5		Gumma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	05.09.2023 at 05:00 AM	closed	NIL	Landslide at Km 107+200	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road closed
<p>Dated: 05.09.2023</p> <p>Copy to the Deputy Commissioner District Srinagar at Nahan for information, please.</p>															
<p>Team Leader M/s L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707</p>															
<p>Project Director Ministry of Road Transport & Highways PUNJAB Paonta Sahib, NH-707</p>															

WORK-wise detail of road damaged due to Rainfall/Snowfall

M/o RT&H, PUNJAB

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MORTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers		
1	MORTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed								Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper	15		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
M/o RT&H, PUJ-Paonta Sahib																
1		Paonta Sahib-Heerna section (00.000 to 25.000) of NH-707 (PKG-I)	26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15-300 to km 15-580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
2		Heerna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
3		Ashyari-Siri Kyan section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
4		Siri Kyan-Gunna section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
5		Gunna-Fediz section (94.900 to 103.500) of NH-707 (PKG-V)	05.09.2023 at 05:00 AM	closed	NIL	landslide at km 101+200	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road closed	
Dated: 05.09.2023																
Copy to the Deputy Commissioner District Sirmour at Mahan for information please.																
Team Leader M/S L.N. Malviya Infra Projects Pvt. Ltd Paonta Sahib, NH-707																
Project Director Ministry of Road Transport & Highways PUNJPaonta Sahib, NH-707																

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MORTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tippers		
1	MORTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	5	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

18/09/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed								Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper	Amount required for restoration	
M/o RT&H, PU-Paona Sahib															
1		Paona Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15+300 to km 15+590	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles only
2		Hewna-Ashyan section (25.000 to 30.000) of NH-707 (PKG-II)	NIL	NIL	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
M/o RT&H															
3		Ashyan-Shri Kyan section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
4		Shri Kyan-Gurma section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
5		Gurma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
Dated: 18.09.2023															
Copy to the Deputy Commissioner District Sirmour at Nahla for information please.															
Team Leader M/s L.N. Mahiya Infra Projects Pvt. Ltd. Paona Sahib, NH-707															
Project Director Ministry of Road Transport & Highways PU-Paona Sahib, NH-707															

Copy to the Deputy Commissioner District Sirmour at Nahla for information please.

Team Leader
M/s L.N. Mahiya Infra Projects Pvt. Ltd.
Paona Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
PU-Paona Sahib, NH-707

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator	Hired	Dozer	Grader	Tipppers	
1	2	3	4	5	6	7	8	9	10
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed								Remarks	
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tippers	Amount required for restoration		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
1	M/o RT&H	Paonta Sahib-Hewma section (00.000 to 25.000) of NH-707 (PKG-I)	NH	26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NH	Road collapsed due to sliding at km 15.300 to km 15.580	NH	NH	NH	NH	NH	NH	NH	NH	Road open for light vehicles and emergency services only
			NH	30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	NH	Road collapsed due to heavy landslide at km 27+300	NH	NH	NH	NH	NH	NH	NH	NH	Road open for light vehicles and emergency services only
		NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	Road open
		NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	Road open
		NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH
5		Gumma Fedicz section (04.300 to 103.350) of NH-707 (PKG-V)	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	NH	Road open	

Dated: 18.09.2023

Copy to the Deputy Commissioner District Shimour at Nahan for information please.

Team Leader
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
PIU-Paonta Sahib, NH-707

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipplers	
1	2	3	4	5	6	7	8	9	10
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

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Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

28/09/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed								Amount required for restoration	Remarks	
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper				
WORK-wise detail of road damaged due to Rainfall/Snowfall																	
M/o RT&H, P.U.-Paonta Sahib																	
1	M/o RT&H	Paonta Sahib-Hewna section (90,000 to 25,000) of NH-707 (PKG-I)	Nil	26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only	
2		Hewna-Ashyan section (25,000 to 50,000) of NH-707 (PKG-II)	Nil	30.07.2021 at 08:00 AM	21.08.2021 at 03:30 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyan-Shri Ryan section (50,000 to 75,000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Ryan-Gumma section (75,000 to 94,900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Fedriz section (94,900 to 103,550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 28.09.2023																	
Copy to the Deputy Commissioner District Sirmour at Nahar for information please.																	
Team Leader M/s L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707																	
Project Director Ministry of Road Transport & Highways P.U.-Paonta Sahib, NH-707																	

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib									
Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers	
				5	6	7	8	9	10
1	2	3	4	5	6	7	8	9	10
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall																
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks	
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
1	M/o RT&H	Paonta Sahib-Hewma section (00.000 to 25.000) of NH-707 (PKG-I)	Nil	26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15+300 to km 15+580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewma-Asiyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	30.07.2021 at 08:00 AM	21.08.2021 at 03:30 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
3		Asiyari-Siri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Siri Kyari-Gumma section (75.000 to 94.500) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5		Gumma-Fediz section (94.500 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
Dated: 28.09.2023																
Copy to the Deputy Commissioner District Sirmaur at Mahan for information please.																
Team Leader M/s L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707		Project Director Ministry of Road Transport & Highways P.O. Paonta Sahib, NH-707														

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks	
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers		
1	MoRTH PIU Office, Paonta Sahib	3	Nil (Under awarded work)	5	2	Nil	Nil	Nil	4	10

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

13/10/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper		
1	M/o RT&H	Paonta Sahib-Hemra section (00.000 to 25.000) of NH-707 (PKG-I)	Nil	Nil	Nil	Cloudburst at Km 15.300 to Km 15.600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only
26.09.2022 at 04:00 AM			01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Road collapsed due to sinking at km 15-300 to km 15-580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hemra-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
30.07.2021 at 08:00 AM		21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
3		Ashyari-shri Kiyari section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
4		Shri Kyan-Gurra section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gurra-Feediz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	

Dated: 12.10.2023

Copy to the Deputy Commissioner District Simruar at Maham for information please.

Team Leader
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
P.U.-Paonta Sahib, NH-707

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers	
1	2	3	4	5	6	7	8	9	10
	MORTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper		
1	M/o RT&H	Paonta Sahib-Hewna section (00.600 to 25.000) of NH-707 (PKG-I)	NIL	NIL	NIL	Cloudburst at Km 15+300 to Km 15+600	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles only
26.09.2022 at 04:00 AM			01.10.2022 at 06:50 AM (Temporary Diversion)	NIL	NIL	Road collapsed due to sinking at km 15+300 to km 15+380	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
30.07.2021 at 08:00 AM		21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
NIL		NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
4		Shri Kyan-Gunma section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
5		Gunma-Faddiz section (94.900 to 103.550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open

Dated: 12.10.2023

Copy to the Deputy Commissioner District Sir Mour at Nahian for Information please.

Team Leader
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
P.U. Paonta Sahib, NH-707

Work-wise detail of road damaged due to Rainfall/Snowfall
M/o RT&H, P.U. Paonta Sahib

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator		Dozer	Grader	Tipper		
				Departmental	Hired					
1	2	3	4	5	6	7	8	9	10	
	MORTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

11/10/23

WORK-wise detail of road damaged due to Rainfall/Snowfall

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper		
1	M/o RT&H	Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	NIL	NIL	NIL	Cloudburst at Km 15-300 to Km 15+600	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles only
26.09.2022 at 04:00 AM			01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to striking at km 15+300 to km 15+580		NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
2		Hewna-Ashyan section (25.000 to 30.000) of NH-707 (PKG-II)	NIL	NIL	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
30.07.2021 at 08:00 AM		21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27+300	NIL		NIL	NIL	NIL	NIL	NIL	NIL	Road open		
3		Ashyan-Shri Kanti section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
4	Shri Kanti-Gumma section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
5	Gumma-Fediz section (94.900 to 103.550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	

Dated: 11.10.2023

Copy to the Deputy Commissioner District Shimour at Nahar for information please.

Team Leader
 M/s L.N. Malviya Infra Projects Pvt. Ltd.
 Paonta Sahib, NH-707

Project Director
 Ministry of Road Transport & Highways
 P.U.-Paonta Sahib, NH-707

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator	Dozer	Grader	Tipppers		
				Departmental	Hired				
1	2	3	4	5	6	7	8	9	10
	MORTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damages	Machinery deployed								Amount required for restoration	Remarks
							CB	Grader	Loader	Breaker	Excavator	Roller	Tippos	15		
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
M/o RT&H, PU-Paonta Sahib																
1	Paonta Sahib-Hewma section (00.000 to 25.000) of NH-707 (PKG-I)	26.09.2022 at 01:00 AM	01.10.2022 at 08:00 AM (Temporary Diversion)	Nil	Nil	Cloudburst at Km 15+300 to Km 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only	
2	Hewma-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	30.07.2021 at 08:00 AM	21.08.2021 at 03:30 AM (Temporary Diversion)	Nil	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only	
M/o RT&H																
3	Ashyari-Shri Kyaal section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
4	Shri Kyaal-Gumma section (75.000 to 94.500) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	Gumma-Feddiz section (94.500 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
<p>Date: 11.10.2023</p> <p>Copy to the Deputy Commissioner District Simour at Mahan for information please.</p> <p style="text-align: center;">Team Leader M/s L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707</p> <p style="text-align: right;">Project Director Ministry of Road Transport & Highways PU-Paonta Sahib, NH-707</p>																

15/10/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks		
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper			Amount	
1	M/o RT&H	Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	26.09.2022 at 04:00 AM	01-10-2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15-300 to km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
NIL			NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles only		
2		Hewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	NIL	NIL	NIL	NIL	Road collapsed due to heavy landslide at km 27-300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
3		Ashyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
4		Shri Kyari-Gumma section (75.000 to 94.500) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
5	Gumma-Foddiz section (94.500 to 103.550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	

Dated: 15.10.2023
Copy to the Deputy Commissioner, District Simour at Nahar for information please.

Team Leader
M/s L.N. Mahiya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
Punjab, NH-707

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator	Dozer	Grader	Tipppers	Hired		
1	2	3	4	5	6	7	8	9	10	
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall																													
Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks														
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper																
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16														
1	Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	Nil	Nil	Nil	Nil	Cloudburst at Km 15-300 to Km 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only														
																26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	Road collapsed due to sinking at km 15-300 to km 15+580	Nil	Road open for light vehicles and emergency services only									
																Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
																Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
																30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	Road collapsed due to heavy landslide at km 27-300	Nil	Nil	Nil	Nil							
2	M/O RTGH	Tewna-Ashyari section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open														
																Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open		
																Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
3	M/O RTGH	Ashyari-Shri Kyan section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open														
																Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
4	M/O RTGH	Shri Kyan-Gumna section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open														
																Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open	
5	M/O RTGH	Gumna-Peddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open														

Dated: 15.10.2023
Copy to the Deputy Commissioner District Simrur at Nahian for information please.

Team Leader
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
PIL-Paonta Sahib, NH-707

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks						
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper								
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16						
M/o RTBH, PIU-Paonta Sahib																					
1	M/o RTBH	Paonta Sahib-Hovna section (08.000 to 25.000) of NH-707 (PKG-I)	NIL	NIL	NIL	Road collapsed due to sinking at km 15+300 to km 15+550	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only						
2		Hovna-Ashiyari section (25.000 to 50.000) of NH-707 (PKG-II)	NIL	NIL	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only						
3	M/o RTBH	Ashiyari-Shri Kyari section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open						
4		Shri Kyari-Gumna section (75.000 to 94.500) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open						
5	M/o RTBH	Gumna-Fediz section (94.500 to 103.550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open						
Dated: 15.10.2023																					
Copy To the Deputy Commissioner District Srinour at Nabhan for information please.																					
<table border="0" style="width: 100%;"> <tr> <td style="width: 50%; text-align: center;">Team Leader</td> <td style="width: 50%; text-align: center;">Project Director</td> </tr> <tr> <td style="text-align: center;">M/s L.N. Malviya Infra Projects Pvt. Ltd.</td> <td style="text-align: center;">Ministry of Road Transport & Highways</td> </tr> <tr> <td style="text-align: center;">Paonta Sahib, NH-707</td> <td style="text-align: center;">PIU-Paonta Sahib, NH-707</td> </tr> </table>																Team Leader	Project Director	M/s L.N. Malviya Infra Projects Pvt. Ltd.	Ministry of Road Transport & Highways	Paonta Sahib, NH-707	PIU-Paonta Sahib, NH-707
Team Leader	Project Director																				
M/s L.N. Malviya Infra Projects Pvt. Ltd.	Ministry of Road Transport & Highways																				
Paonta Sahib, NH-707	PIU-Paonta Sahib, NH-707																				

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers		
1	2	3	4	5	6	7	8	9	10	
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

16/10/23

WORK-wise detail of road damaged due to Rainfall/Snowfall

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration.	Remarks	
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
		M/o RT&H, PU-Paonta Sahib														
1		Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	NIL	26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to striking at km 15+300 to km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
2		Hewna-Ashyari section (25.000 to 30.000) of NH-707 (PKG-II)	NIL	30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
3	M/O RT&H	Ashyari-Shri Kyan section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
4		Shri Kyan-Gurma section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
5		Gurma-Feddiz section (94.900 to 103.550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open

Dated: 16.10.2023

Copy to the Deputy Commissioner District Simrouh at Nahan for information please.

Team Leader
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
PU-Paonta Sahib, NH-707

Abstract

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator		Dozer		Grader		
				Departmental	Hired					
1	2	3	4	5	6	7	8	9	10	
	MORTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

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Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

WORK-wise detail of road damaged due to Rainfall/Snowfall

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper		
1	M/o RT&H	Paonta Sahib-Hewna section (20.000 to 25.000) of NH-707 (PKG-I)	Nil	Nil	Nil	Cloudburst at Km 15+390 to Km 15+600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only
26.09.2022 at 04:00 AM			01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Nil	Road collapsed due to sinking at km 15+500 to km 15.580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
2		Hewna-Asiwan section (25.000 to 50.000) of NH-707 (PKG-II)	Nil	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km 27+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only
30.07.2021 at 08:00 AM		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
3		Ashwan-Sri Kyaal section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4	Sri Kyaal-Gumma section (75.000 to 94.999) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open
5	Gumma-Feddit section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open

Dated: 16.10.2023

Copy to the Deputy Commissioner District Sirmour at Mahan for information please.

Team Leader
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
P.O. Paonta Sahib, NH-707

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tippers	
1	2	3	4	5	6	7	8	9	10
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

17/10/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks		
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16		
M/o RTBH, PIU-Paonta Sahib																	
1		Paonta Sahib-Hewna section (06.000 to 25.000) of NH-707 (PKG-I)	Nil	01.10.2022 at 06:50 AM (Temporary Diversion)	Nil	Cloudburst at km 15-300 to km 15-600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only		
			26.09.2022 at 04:00 AM			Road collapsed due to sinking at km 15-300 to km 15-580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only		
2		Hewna-Asbyari section (23.000 to 30.000) of NH-707 (PKG-II)	Nil	21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Road collapsed due to heavy landslide at km Z7+300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only		
3		Asbyari-Shri Kyanil section (50.000 to 75.000) of NH-707 (PKG-III)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open		
4		Shri Kyanil-Gumma section (75.000 to 94.500) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open		
5		Gumma-Faddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open		
Dated: 17.10.2023																	
Copy to the Deputy Commissioner, District Sirmour at Nahan for information please.																	
<table border="0" style="width: 100%;"> <tr> <td style="width: 50%; text-align: center;"> Team Leader M/S L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707 </td> <td style="width: 50%; text-align: center;"> Project Director Ministry of Road Transport & Highways PIU-Paonta Sahib, NH-707 </td> </tr> </table>																Team Leader M/S L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707	Project Director Ministry of Road Transport & Highways PIU-Paonta Sahib, NH-707
Team Leader M/S L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707	Project Director Ministry of Road Transport & Highways PIU-Paonta Sahib, NH-707																

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed						Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers		
1	2	3	4	5	6	7	8	9	10	
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4		

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper		
1	M/o RTBH	Paonta Sahib-Hewwa section (06,000 to 25,000) of NH-707 (PKG-I)	NIL	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15:300 to km 15:580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
2			NIL	30.07.2021 at 08:00 AM	21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27:300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
3		Ashvart-Shti Kyari section (60,000 to 75,000) of NH-707 (PKG-II)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
4		Shti Kyari-Gumma section (75,000 to 94,900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
5		Gumma-Feddiz section (94,900 to 103,550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
<p>Dated: 17.10.2023</p> <p>Copy to the Deputy Commissioner District Simour at Mahan for information please.</p>															
Team Leader															
M/s L. N. Malviya Infra Projects Pvt. Ltd.															
Paonta Sahib, NH-707															
Project Director															
Ministry of Road Transport & Highways															
PIL-Paonta Sahib, NH-707															

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib									
Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator	Hired	Dozer	Grader	Tipppers	
1	2	3	4	5	6	7	8	9	10
	MoRTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

20/10/23

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	M/o RTBH, PU-Paonta Sahib														Remarks
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper	Amount required for restoration							
1	M/O RTBH	Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	Nil	Nil	Nil	Cloudburst at Km 15-300 to Km 15-600	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles only				
26.09.2022 at 04:00 AM			01.10.2022 at 06:00 AM (Temporary Diversion)	Nil	Nil	Road collapsed due to sinking at km 15-300 to km 15-580	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only				
Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open				
30.07.2021 at 08:00 AM		21.08.2021 at 03:00 AM (Temporary Diversion)	Nil	Nil	Nil	Road collapsed due to heavy landslide at km 27-300	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open for light vehicles and emergency services only				
Nil		Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open				
3		Ashyari-Sari Kyari section (50.000 to 75.000) of NH-707 (PKG-II)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open				
4		Sari Kyari-Gamma section (75.000 to 94.900) of NH-707 (PKG-IV)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open				
5		Gurma-Reddiz section (94.900 to 103.550) of NH-707 (PKG-V)	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Road open				

Dated: 20.10.2023

Copy to the Deputy Commissioner District Sirinour at Nahani for information please.

Team Leader
M/s L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
PU-Paonta Sahib, NH-707

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for restoration	Remarks			
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper					
1	M/o RT&H	Paonta Sahib-Hewna section (60,000 to 25,000) of NH-707 (PKG-I)	NIL	NIL	NIL	Road collapsed due to sinking at km 15+300 to km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only		
26.09.2022 at 04:00 AM							01.10.2022 at 06:30 AM (Temporary Diversion)	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
30.07.2021 at 08:00 AM							21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	M/o RT&H	Hewna-Adhyar section (25,000 to 50,000) of NH-707 (PKG-II)	NIL	NIL	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open		
30.07.2021 at 08:00 AM							21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
3							Adhyar-Shri Kyan section (50,000 to 75,000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4	M/o RT&H	Shri Kyan-Gamma section (75,000 to 94,900) of NH-707 (PKG-IV)	NIL	NIL	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open		
30.07.2021 at 08:00 AM							21.08.2021 at 03:00 AM (Temporary Diversion)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
5							Gamma-Fedatiz section (94,900 to 103,550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Dated: 20.10.2023

Copy to the Deputy Commissioner, District Sirsaour, at Mahan for information please.

Team Leader
M/s L.N. Mahiya Infra Projects Pvt. Ltd.
Paonta Sahib, NH-707

Project Director
Ministry of Road Transport & Highways
PIL-Paonta Sahib, NH-707

WORK-wise detail of road damaged due to Rainfall/Snowfall

Abstract

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tippers	
1	MORTH PIU Office, Paonta Sahib	3	Nil (Under awarded work)	5	6	7	8	9	10
				2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MORTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipppers	
1	2	3	4	5	6	7	8	9	10
	MORTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MORTH PIU Office
Paonta Sahib

Sr. No.	Name of Circle/Division	Name of Road	Blocked on	Opened on	Likely date of open	Type of damage	Machinery deployed							Amount required for resaration	Remarks	
							JCB	Grader	Loader	Breaker	Excavator	Roller	Tipper			
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
1	M/o RT&H	Paonta Sahib-Hewna section (00.000 to 25.000) of NH-707 (PKG-I)	NIL	NIL	NIL	Cloudburst at Km 15+300 to Km 15+600	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles only
			26.09.2022 at 04:00 AM	01.10.2022 at 06:00 AM (Temporary Diversion)	NIL	Road collapsed due to sinking at km 15+300 to Km 15+580	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only
			NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open
2	M/o RT&H	Hewna-Asbyari section (25.000 to 50.000) of NH-707 (PKG-II)	NIL	NIL	NIL	Road collapsed due to heavy landslide at km 27+300	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open for light vehicles and emergency services only	
3	M/o RT&H	Asbyari-Shri Kyan section (50.000 to 75.000) of NH-707 (PKG-III)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
4	M/o RT&H	Shri Kyan-Gumna section (75.000 to 94.900) of NH-707 (PKG-IV)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
5	M/o RT&H	Gumna-Fediz section (94.900 to 103.550) of NH-707 (PKG-V)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	Road open	
Dated: 21.10.2023																
Copy to the Deputy Commissioner District Simruar at Nahan for information please.																
Team Leader M/s L.M. Mayya Infra Projects Pvt. Ltd. Paonta Sahib, NH-707																
Project Director Ministry of Road Transport & Highways P.U.-Paonta Sahib, NH-707																

WORK-wise detail of road damaged due to Rainfall/Snowfall

M/o RT&H, P.U.-Paonta Sahib

Abstract

Zone/ Circle wise Rain/Snow Damage Report and Total Machinery deployed in respect of MoRTH PIU Office, Paonta Sahib

Sr. No.	Name of Zone/Circle	No. of Road closed	Total up to date amount of damage (In lac)	Detail of Machinery deployed					Remarks
				JCB/Excavator Departmental	Hired	Dozer	Grader	Tipper	
1	2	3	4	5	6	7	8	9	10
	MORTH PIU Office, Paonta Sahib	1	Nil (Under awarded work)	2	Nil	Nil	Nil	4	

Team Leader, NH-707
M/s L N Malviya Infra Projects Pvt. Ltd

Project Director
MoRTH PIU Office
Paonta Sahib

No. 2033
H.P. Forest Department.

Dated, Sri Renuka Ji 08/07/2024

To:

✓ The Deputy commissioner,
Distt. Sirmour at Nahan, HP.

Subject:

Regarding meeting of NGT OA No. 127/2024 titled as Naathu Ram V/s Ministry of Road, Transportation and Highways & Ors. Pending before Hon'ble National Green Tribunal, New Delhi loss report in respect of Renukaji Forest Division.

Sir.

This is in continuation to meeting held in your Chamber on dated 01.07.2024 in case No. NGT OA No. 127/2024 titled as Naathu Ram V/s Ministry of Road, Transportation and Highways & Ors.

The report of loss and area affected due to Muck dumping is re-checked through RO Kaffota & RO Shillai and their report the amount required to recover the loss is Rs. 10360000/- (Rupees One Crore Three Lakh Sixty thousand only). The report of loss in original is attached herewith for your ready reference. (Copy enclosed)

Encl:-As Above.

Your's faithfully


Divisional Forest Officer,
Renukaji Forest Division,
Sri Renuka Distt. Sirmour H P

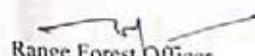
Area effected by NH707 road cutting in respect of Kaffota Forest Range.

Sr No	Range	Block	Beat	Location	RD No.	Local name	Illegal Dumping/ natural slide materials in cubic App.	Preventing measures	No	Rate	Amount	Action taken (Damage Register)	Remarks
1	Kaffota	Sataun	Sataun	30°33'44 77°38'53	20/700	Sataun school curve	3750m ³ App.	Crate wire, spread of fast growing seeds and also planting of fast growing species in patches.	10no	30,000 /crate	3,00,000.00		Muck is dumped by NHAI in the forest land due to heavy slide in the road & opening of road in emergency situation.
2	Kaffota	Sataun	Sataun	30°33'54 77°38'55	21/300	Chilon	1,25,000m ³ App.		100no	30,000 /crate	30,00,000.00	2,44,907/- vide DR19KF/22-23, 24KF/22-23, 30KF/22-23, 51KF/22-23	
3	Kaffota	Sataun	Sataun	30°33'54 77°38'55	21/500	Mozi Chilon	1500m ³ App.		10no	30,000 /Crate	3,00,000.00		Muck is dumped by NHAI in the forest land due to heavy slide in the road & opening of road in emergency situation.
4	Kaffota	Sataun	Sataun	30°33'58 77°38'54	21/900	Chilon	175m ³ App.		07no	30,000 /crate	2,10,000.00		Muck is dumped by NHAI in the forest land due to heavy slide in the road & opening of road in emergency situation.
5	Kaffota	Sataun	Sataun	30°34'24 77°39'09	22/900 - 23/300	Chilon	3000m ³ App.		20no	30,000 /crate	6,00,000.00	69,650/- vide DR03KF/23-24, 09KF/23-24,	
6	Kaffota	Sataun	Sataun	30°34'24	22/900	Chilon	2500m ³		15no	30,000	4,50,000.00		Muck is dumped

				77°39'09"	23/300		App.			0/Crate			by NHAI in the forest land due to heavy slide in the road & opening of road in emergency situation.
7	Kaffota	Sataun	Sataun	30°34'44" 77°39'27"	24/310	Hewna	2000m ³ App.		10no	30,000 /crate	3,00,000.00		Muck is dumped by NHAI in the forest land due to heavy slide in the road & opening of road in emergency situation.
8	Kaffota	Kaffota	Khajuri	30°37'21" 77°39'06"	41/200	Kali khan near by ITI Kaffota	500 M3	Crate wire	10no	30,000 /crate	3,00,000.00	28,000/- vide DR No.043/142 DR No.047/142 DR No.048/142	
9	Kaffota	Kaffota	Khajuri	30.38.11 77.40'22"	44/800	Shimal dhar near by village borad	250 M3	Crate wire	10no	30,000 /crate	3,00,000.00		Muck is dumped by NHAI in the forest land due to heavy slide in the road & opening of road in emergency situation.
Spread of fast growing seeds and also planting of fast growing/Soil binding species in patches.									20ha	L/S	10,00,000/-		
Grand Total												67,60,000/-	

No. 94/KF dated 16/06/2024

Submitted to DFO Sri Renuka ji for information and necessary action please.

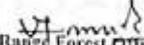

Range Forest Officer
Forest Range Kaffota.

- Losses and damaged done by the construction company in Govt Forest Land during widening work of NH-707 in the jurisdiction of Shillai Forest Range.

Range	Block	Beat	GPS Location	RD No.	Local place Name	Illegal dumping/Natural slide material / Damage to plants etc	Preventive measure required in the area	Qty	Rates	Amount required for the prevention work	Already action taken against the c/o company & Compensation released in Rs.	Remarks
1	Shillai	Bhatnol	30°42'17" N 77°42'15" E	71+310 to 71+960	Bhatnol	290 Deodar trees damaged	There is requirement of strong RCC breast wall, spreading out fast growing seeds of shrubs and grass.	10 Nos (10m long each)	30000 0	3000000	DR No. 076/096 DR No. 077/096 DR No. 078/196 DR No. 080/096 DR No. 081/096 DR No. 082/096 for Rs. 17646/-	Due to heavy rain and no immediate preventive measure alone in the Forest area total 290 deodar trees damaged.
2		Shillai	30°40'22" N 77°39'55" E	55+650	Gangtoli	Appx. 100 M ³	There is requirement of Crate wire Gabion wall, spreading out fast growing seeds of shrubs and grass.	2 Nos	10000 0	200000	DR No. 063/099 DR No. 067/099 DR No. 053/054 for Rs. 129980/-	
3	Ronhat	Jhakando	30°44'55" N 77°41'45" E	81+170	Dharwa	Appx. 1500 M ³	There is requirement of plantation for soil stabilization, spreading out fast growing seeds of shrubs and grass.	2 Ha.	10000 0	200000	DR No. 022/133 for Rs. 50050/-	Muck dumped by construction company in the forest land due to heavy slide & immediate opening of road in emergency in public interest.
4		Jhakando	30°44'55" N 77°41'45" E	81+600	Dharwa	Appx. 2000 M ³	There is requirement of plantation for soil stabilization, spreading out fast growing seeds of shrubs and grass.	2 Ha.	10000 0	200000	DR No. 025/133 for Rs. 136500/-	Muck dumped by construction company in the forest land due to heavy slide & immediate opening of road in emergency in public interest.
			Total							3600000		

No. 342/SH/2024-25 dated Shillai, the 15-07-2024

Submitted to DFO Rnuka ji for information and further necessary action please.


Range Forest Officer,
Forest Range Shillai.

HIMACHAL PRADESH
JAL SHAKTI VIBHAG

No: - JSV-DS-DB-Misc- /2024-25 1095 - 98
To

Dated:- 14/06/2024

✓ The Additional District Magistrate,
District Sirmour (Nahan) HP

DC/ADC/ADM/AC/DRO
Branch
D.No. 8759
Date 20/06/2024
DRO
20/6/24

Subject: -

Submission of damage report for various water supply schemes in respect of Jal Shakti Division Shillai due to construction of NH-707 as desired by ADM District Sirmour HP

Kindly find enclosed herewith the subject cited damage report amounting to Rs. 222.60 Lakh as per direction issued by yourself during the meeting held on 07.06.2024 at Nahan.

This is for your kind information please.

DA/ Damage Details.

OK
Executive Engineer,
Jal Shakti Division, Shillai.

Copy to the Assistant Engineer, Jal Shakti Sub-Division Shillai, Ronhat & Kaffota for information please.

Executive Engineer,
Jal Shakti Division, Shillai.

~~DRA~~ OK
D.R.O.
21-6-24

4395
24/06/2024

Detail of Water supply scheme/Irrigation schemes damaged due to construction of NH-707 in r/o of JS Sub Division kaffota.

Sr. No.	Zone	Circle	Division	District	Constituency	Name of Scheme	Components Damaged	Tentative Estimate cost of Restoration (Rs. in Lakh)	Location&Coordinates	Remarks
1	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Devlan in GP Kamrou	Intake Damage & GMS Pipe 32 mm dia= 100 Rmt	0.80	30° 36' 19" N 77° 39' 33" E	Temporarily restored
2	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS basog in GP kamrou	GMS pipe 25mm dia=360 Rmt	0.95	30° 36' 26" N 77° 39' 34" E	Temporarily restored
3	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Parlo in GP Kamrou	GMS pipe 25mm dia=300 Rmt & 20 mm dia=300 Rmt	3.00	30° 36' 15" N 77° 39' 33" E	Temporarily restored
4	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Rithog Shirog in GP Shilla	GMS pipe 25 mm dia=1000 Rmt	3.50	30° 37' 55" N 77° 39' 57" E	Damaged
5	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Satoun In GP Satoun	GMS pipe 100 mm dia = 300 Rmt and GMS pipe 80 mm dia = 280 Rmt	5.50	30° 33' 38" N 77° 39' 02" E 30° 33' 47" N 77° 39' 04" E	Temporarily restored
6	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Shimble Dhar	GMS 50 mm dia =1370 Rmt	7.50	30° 38' 11" N 77° 40' 11" E	Temporarily restored
7	Shimla	Nahan	Shillai	Sirmour	Shillai	LWSS Kaffota	GMS pipe 65 mm dia=1660 Rmt	9.45	30° 37' 19" N 77° 41' 35" E	Temporarily restored
8	Shimla	Nahan	Shillai	Sirmour	Shillai	LWSS Bokala Pab (Feeder line)	GMS pipe 40 mm dia=850 Rmt	3.95	30° 38' 13" N 77° 40' 33" E	Damaged

Detail of Water supply scheme/Irrigation schemes damaged due to construction of NH-707 in r/o of JS Sub Division kaffota.

9	Shimla	Nahan	Shillai	Sirmour	Sillai	LWSS Dugana (Habitation Dabra)	GMS pipe 20 mm dia =1020 Rmt	2.20	30° 36' 42" N 77° 41' 19" E	Damaged
10	Shimla	Nahan	Shillai	Sirmour	Sillai	GWSS Shirgaon	GMS pipe 20 mm dia =650 Rmt	1.45	30° 37' 21" N 77° 41' 20" E	Damaged
11	Shimla	Nahan	Shillai	Sirmour	Sillai	LWSS Bazog Chambyara	Rising Main	1.90	30° 36' 20" N 77° 40' 11" E	Damaged
12	Shimla	Nahan	Shillai	Sirmour	Sillai	LWSS kamrou	GMS Pipe 32 mm dia=750 Rmt	3.00	30° 36' 10" N 77° 40' 29" E	Likely to be damaged
13	Shimla	Nahan	Shillai	Sirmour	Sillai	GWSS Hevna (Temple line)	GMS 15 mm dia=1200 Rmt	2.10	30° 34' 55" N 77° 39' 27" E	Temporally restored
14	Shimla	Nahan	Shillai	Sirmour	Sillai	FIS Satoun	Main channel at various RD's	15.00	30° 33' 53" N 77° 39' 13" E	Damaged
15	Shimla	Nahan	Shillai	Sirmour	Sillai	FIS Maloun (Chadeu)	Diversion weir and Main channel	3.50	30° 57' 53" N 77° 39' 54" E	Damaged
16	Shimla	Nahan	Shillai	Sirmour	Sillai	FIS Ruthog Shirog	Diversion weir and Main Channel	7.50	30° 37' 56" N 77° 39' 57" E	Damaged
17	Shimla	Nahan	Shillai	Sirmour	Sillai	Hand Pump	Hand Pump Near Bus stop Kaffota	4.50	30° 37' 19" N 77° 42' 01" E	Damaged
18	Shimla	Nahan	Shillai	Sirmour	Sillai	Hand Pump	Hand pump near Village Pab	4.50	30° 37' 15" N 77° 41' 50" E	Damaged
19	Shimla	Nahan	Shillai	Sirmour	Sillai	Hand Pump	Hand Pump near Bank Kamrou	3.80	30° 36' 08" N 77° 40' 30" E	Damaged

Detail of Water supply scheme/Irrigation schemes damaged due to construction of NH-707 in r/o of JS Sub Division Kaffota.

20	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand pump nr old Bus stop Kamrou	3.70	30° 36' 14" N 77° 40' 35" E	Damaged
21	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand Pump nr Shop of Layak Ram kamrou	3.90	30° 36' 12" N 77° 40' 28" E	Damaged
22	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand pump nr Khajiar Bus stop	3.50	30° 36' 28" N 77° 39' 36" E	Damaged
23	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand pump at Chalani (Barwas Bus stop)	3.50	30° 36' 08" N 77° 39' 31" E	Damaged
24	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand Pump near Tilordhar Bus stand	3.80	30° 36' 08" N 77° 41' 08" E	Damaged
25	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand Pump Near Old Bus stand Satoun	2.85	30° 33' 38.6" N 77° 38' 15.5" E	Damaged
26	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand pump near old JE residence	3.50	30° 37' 05" N 77° 41' 55" E	Damaged
27	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand Pump near Nichla Bus stand	2.80	30° 33' 33.5" N 77° 38' 10.8" E	Damaged
28	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand Pump near Kanta (Weigh bridge) of Sh. Rajnish Pradhan	2.75	30° 33' 29.1" N 77° 38' 13.5" E	Damaged
29	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand Pump near Bridge Satoun	2.50	30° 33' 30" N 77° 38' 00" E	Damaged
30	Shimla	Nahan	Shillal	Sirmour	Shillal	Hand Pump	Hand Pump nr Bus stand Hevna	3.80	30° 34' 52" N 77° 39' 23" E	Damaged

Detail of Water supply scheme/Irrigation schemes damaged due to construction of NH-707 in r/o of JS Sub Division kaffota.

33	Shimla	Nahan	Shillai	Sirmour	Shillai	Hand Pump	Hand pump nr Bus stop Borad	3.60	30° 37' 51" N 77° 39' 52" E	Damaged
34	Shimla	Nahan	Shillai	Sirmour	Shillai	Hand Pump	Hand pump nr house of Ramesh Chand Maloun	3.50	30° 38' 14" N 77° 39' 48" E	Damaged
35	Shimla	Nahan	Shillai	Sirmour	Shillai	Hand Pump	Hand pump near Bus stop Chadeu	3.25	30° 38' 36" N 77° 39' 53" E	Damaged
36	Shimla	Nahan	Shillai	Sirmour	Shillai	Hand Pump	Hand pump nr Panchayat Dugana	3.65	30° 37' 00" N 77° 41' 48" E	Damaged
						Hand Pump	Hand Pump Nr Bus Stop Shilla	3.50	30° 37' 44" N 77° 40' 58" E	Damaged
							Total	138.20		

Executive Engineer,
Jal Shakti Division Shillai.

Tail of Water supply schemes/Irrigation schemes damaged due to Construction of NH-707 in respect of Jal Shakti division Shillai.										
Sr. No.	Zone	Circle	Division	District	Constituency	Name of Scheme	Components Damaged	Tentative Estimate Cost of Restoration (Rs. in Lakh)	Location & Coordinates	Remarks
1	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Ishari	Distribution line 32mm dia at various RD's 150 Rmt	0.70	30°37'52"N 77°39'52.32"E	Damaged
2	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Charew	Distribution line 32mm dia =60 Rmt, 50mm dia=200 Rmt at various RD's	1.00	30°38'10.28"N 77°39'48.10"E	Damaged
3	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Timbi	Distribution line 25mm dia =300 Rmt, 15mm dia=600 Rmt at various RD's	2.50	30°39'15.32"N 77°39'01.94"E & 30°39'22.80"N 77°38'49.56"E	Damaged
4	Shimla	Nahan	Shillai	Sirmour	Shillai	FIS Ishari	Main C. C Channel 60 Rmt, B/wall 20mtr length damaged	5.00	30°39'43.21"N 77°39'12.59"E	Damaged
5	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Bhangl	Distribution line 25mm dia = 600 Rmt at various RD's	2.50	30°39'41.89"N 77°39'11.32"E	Damaged
6	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Gangtoli	Distribution line 32mm dia=1600 Rmt at various RD's	4.50	30°39'30.02"N 77°39'34.68"E	Damaged
7	Shimla	Nahan	Shillai	Sirmour	Shillai	FIS Gangtoli	Head weir & main C.C Channel at various RD's 750 Rmt.	7.50	30°40'14.07"N 77°39'52.63"E	Damaged
8	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Lohara	Distribution line 32mm dia=60Rmt at various RD's	0.70	30°40'27.84"N 77°40'01.03"E	Damaged
9	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Kumari	Distribution line 32mm dia=60Rmt at various RD's	0.70	30°40'27.84"N 77°40'01.03"E	Damaged
10	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Bhankoli	Distribution line 25mm dia=900Rmt at various RD's	3.50	30°40'39.82"N 77°41'50.06"E	Damaged
11	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Shillai village	Distribution line 40mm dia=260Rmt at various RD's	2.50	30°40'52.85"N 77°42'00.68"E	Damaged
12	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Shillai Colony	Distribution line 20mm dia=1300Rmt at various RD's	3.50	30°40'45.92"N 77°42'30.42"E	Damaged
13	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Bandli	Distribution line 25mm dia=550Rmt at various RD's	2.50	30°41'38.57"N 77°42'42.62"E	Damaged
14	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Pasta Bass	Distribution line 25mm dia=450Rmt at various RD's	2.50	30°41'03.31"N 77°42'32.80"E	Damaged
15	Shimla	Nahan	Shillai	Sirmour	Shillai	GWSS Kando	Distribution line 40mm dia=350Rmt at various RD's	2.50	30°42'20.86"N 77°42'39.18"E	Damaged

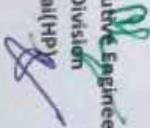
Detail of HandPumps damaged due to Construction of NH-707 in respect of Jal Shakti division Shillai.										
1	Shimla	Nahan	Shillai	Sirmour	Shillai	Handpump	Gangtoli	2.00	30°39'39.90"N 77°39'39.55"E	Damaged
2	Shimla	Nahan	Shillai	Sirmour	Shillai	Handpump	Dharva	2.00	30°44'26"N 77°41'56"E	Damaged
3	Shimla	Nahan	Shillai	Sirmour	Shillai	Handpump	Jambli	2.00	30°44'40"N 77°41'54"E	Damaged
							Total Amount 'A'	84.40		
17	Shimla	Nahan	Shillai	Sirmour	Shillai	Dakker GWSS	Distribution line 25mm dia=250Rmt at various RD's	2.00	30°42'22.23"N 77°41'57.57"E	Damaged
18	Shimla	Nahan	Shillai	Sirmour	Shillai	Khannar GWSS	Distribution line 25mm dia=600Rmt at various RD's	2.50	30°42'54.84"N 77°41'22.64"E	Damaged
19	Shimla	Nahan	Shillai	Sirmour	Shillai	Hakaina Tapra GWSS Bagna	Distribution line 25mm dia=180Rmt at various RD's	1.00	30°43'14.72"N 77°41'51.26"E	Damaged
20	Shimla	Nahan	Shillai	Sirmour	Shillai	LWSS Shillai & LWSS Kandi Sundrari	Rising main 125mm dia 2 No's (M/G) dia=120 Rmt. Distribution line 50mm dia=1800 Rmt, 65mm dia=1800 Rmt, 100mm dia=60 Rmt, 80mm dia=120 Rmt, 15mm dia=900 Rmt damaged at various RD's	0.80	30°41'03.31"N 77°42'32.80"E	Damaged
								30.00	30°39'52.64"N 77°41'21.18"E & 30°40'42.52"N 77°42'18.77"E	Likely to be Damaged

Total Amount 'A' = 84.40

Total = 89.60 Lakhs

Total = 89.60 Lakhs

Executive Engineer
JSV Division
Shillai(HP)



No. SDK/SDO(C)/ P/2024 . 2509
Office of the Sub Divisional Officer (C) Paonta Sahib District Sirmour
Dated, Paonta, the 02 July, 2024

To

The Deputy Commissioner,
Sirmour district at Nahau.

Sub: Information Regarding Loss of Property & Human Life in Tal
Sirmaur due Cloud Burst(Disaster) occurred 2023.

Sir,

On the subject cited above the information has been prepared for
your kind information & further necessary action Please.

S.No.	Total Loss of Property (Immovable/Movable)	Loss of Human Life	Relief Cases	Disbursed Amount including Special Relief Package
1.	5500000 (Approximate)	05	34	2899830

Yours sincerely,


Sub Divisional Officer (C),
Paonta Sahib.

No. DBT(F) 7/NH-Damage /2023-24- 1698
 OFFICE OF BLOCK DEVELOPMENT OFFICER
 DEVELOPMENT BLOCK TILORDHAR
 DISTT. SIRMOUR (H.P.)

Dated:- 01.07.2024

To

The Deputy Commissioner
 District Sirmour at Nahar (H.P.)

Subject: -

OA No127/2024 Titled As Nathu Ram V/s Ministry of Road
 Transport & Highways & others.

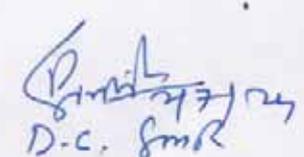
Sir,

With the reference to subject cited above, please find here with the detail proposal of OA No127/2024 Titled As Nathu Ram V/s Ministry of Road Transport & Highways. Detail of schemes which are damaged enclosed.


 Block Development Officer
 Development Block Tilordhar 01/07/2024

E-mail

Copy forwarded to R.O. PCB, Pawala Sahib
 for information & n/a D.


 for D.C. Sirmour

Details of Work Damged due to NH Road

S.no.	Name of work	Head under constructed	Sanction amount	fund required to Repair	Remarks
1	C/o Drinking water Bown Near Pab GP Bokala Pab,Development Block Tilordhar, Distt.,Sirmour(HP)	13thfc	1,00,000/-	30000/-	Due to debris
2	C/o Drinking Tank Near Pab GP Bokala Pab,Development Block Tilordhar, Distt.,Sirmour(HP)	14th fc	1,00,000/-	35000/-	Due to debris
3	C/o Irrigation Khul Pathna to Kui LadaGP Bokala Pab,Development Block Tilordhar, Distt.,Sirmour(HP)	MGNREGA	3,00,000/-	100000/-	Due to debris
4	C/o Community Toilet at kaffota GP Bokala Pab,Development Block Tilordhar, Distt.,Sirmour(HP)	GP	50,000/-	460000/-	Totally Damaged

Block Development Officer
Development Block Tilordhar

क्रमांक : डी० वी० एम०/2024 - 1034
कार्यालय खण्ड विकास अधिकारी,
शिलाई जिला मिरमौर(हि०प्र०)।

सेवा में,

उपायुक्त महोदय,
जिला मिरमौर स्थित नाहन।

दिनांक : शिलाई 01 जुलाई, 2024

विषय: NH707 के निर्माण से क्षति होने बारे।

महोदय,

विषय उपरोक्त बारे इस विकास खण्ड की किसी भी पंचायतों में NH707 के निर्माण से अभी तक कोई भी नुकसान/ क्षति नहीं हुई है। अतः सूचना आगामी आवश्यक हेतु महोदय की सेवा में प्रेषित है।

प्रमाणन संख्या - 1035
प्रतिलिपि

भवदीय,

खण्ड विकास अधिकारी,
शिलाई, जिला मिरमौर।
दिनांक 01-07-2024

उपनिदेशक एवं परियोजना अधिकारी, जिला ग्रामीण विकास अभिकरण, जिला मिरमौर स्थित नाहन।

खण्ड विकास अधिकारी,
शिलाई, जिला मिरमौर।

E. mail

Copy forwarded to R.O. P.C.B, Paovite Sahib
for information & n/a please.

for D.C. Smol

1001

क्रमांक:- 30म0310(ना0) कफोटा/एस0डी0के0-47/2024-997
कार्यालय उप मण्डलाधिकारी (ना0) कफोटा, जिला सिरमौर, हि0प्र0
दिनांक कफोटा 26 जून, 2024

सेवा में

उपायुक्त महोदय,
जिला सिरमौर, हिमाचल प्रदेश ।

विषय:-

Regarding meeting of NGT O .A. 127/2024 titled as Naathu Ram V/s
Ministry of Road transportation and Highway & Ors Pending before
Hon'ble National Green Tribunal, New Delhi.

महोदय,

उपरोक्त विषय के संदर्भ अतिरिक्त उपायुक्त स्थित नाहन द्वारा दिनांक
0706-2024 को बैठक का आयोजन किया गया था जिसमें समस्त उपमण्डलाधिकारी से अपने-अपने
अधिकार क्षेत्र में एन0एच0 707 सभी प्रकरणों (सूची संलग्न) की मौका की रिपोर्ट मदवार मांगी गई
थी । जिसकी छानबीन तहसीलदार कमरऊ से करवाई गई तथा तहसीलदार कमरऊ से मदवार रिपोर्ट
इस कार्यालय को प्राप्त हो चुकी है ।

अतः मूल तहसीलदार की रिपोर्ट पटवारी हल्का सतौन, बडवास, कमरऊ, दुगाना
शिल्ला सहित आपको सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतु सादर प्रेषित है

भवदीय

संलग्न- उपरोक्त


उप मण्डलाधिकारी (ना0)

कफोटा, जिला सिरमौर, हि0प्र0

Endst.No.DC-Dev-(NGT OR.No.127/24-8235

Dated Nahan 28 June 2024.

Copy forwarded to Regional officer, PCB, Paonta sahib,
District Sirmour for embroachment & further necessary action.


Asst. Deputy Commissioner
District Sirmour-at Nahan

क्रमांक: ताह0कमर0(का0का0)डी/2024
कार्यालय ताहरीलदार, ताहरील कमरऊ,
दिनांक, कमरऊ

1358

Diary No. 817
Dated. 26.6.24

24
जून, 2024

सेवा में

उप मण्डलाधिकारी (ना0),
कफोटा, जिला सिरगौर, हि0प्र0।

विषय:

Regarding meeting of NGT OA 127/2024 titled as Nathu Ram Vs Ministry of road transportation of & Highway & on pending before Hon'ble National Green Tribunal, New Delhi.

महोदय,

उपरोक्त विषय के सन्दर्भ में आपके कार्यालय पत्र क्रमांक 900 दिनांक 11 जून 2024 के द्वारा इस प्रकरण कार्यालय में प्राप्त हुआ है। जिसे छानबीन हेतु कर्मचारियाना को प्रेषित किया गया। प्रकरण पर क्षेत्रीय कर्मचारियान से रिपोर्ट मदवार इस कार्यालय को प्राप्त हो चुकी है।

अतः मूल रिपोर्ट पटवारी हल्का सतौन, बड़वास, कमरऊ, दुगाना, शिल्ला सहित आपको बराये सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतु सादर प्रेषित है।

भवदीय,

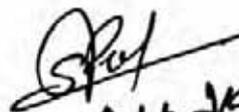
संलग्न (उपरोक्त)

ताहरीलदार
जिला सिरगौर हि0प्र0।
जिला सिरगौर हि.प्र.
24/6/24

क्रमांक 152 धुंढ कारा कुशाभा सिरी 21-08-2024

श्रीमानजी

आपका पत्र क्रमांक 1291 दिनांक 18-08-2024 कार्यालय
 तहसील काराकु कि अनुपालना में उपरोक्त पत्र/पत्रिका
 कि ध्यानवीन क्षेत्रीय कार्यवाही में प्राप्त हुई, जिसमें
 पटवार वत सलोन के 3 प्रकार, भववर वत वसाम के
 9 प्रकार, पटवार वत शिल्ला का 12 प्रकार, पटवार
 वत दुगावा का 1 प्रकार, पटवार वत काराकु का
 6 प्रकार कुल 31 प्रकार प्राप्त हुए जिनकी
 ध्यानवीन का अनुपालना रिपोर्ट संलग्न है।


 D. B. J. D. D. D.
 काराकु

श्रीमानजी

आमदा आदेश क्रमांक (कां कां तहं करारु मिति 12/6/24 की अनुपालना में दानवीन कागजात माला व मौका अनुसार रिपोर्ट मदवार निम्न है।

मदसख्या 7 चिल्लोन - 1 : RD NO 21-300

श्रीमानजी चिल्लोन-2 में हाल में कोई केदार नदी है तथा रोड के साथ डम्पिंग की गई है जो कि वन विभाग की विला पैमूद भूमि है जिसमें आर डी नम्बर 21-300 है। सड़क निर्माण के दौरान उक्त स्थान पर मुर्दाश के कारण

मदसख्या-8 चिल्लोन-3 : RD NO 21-900

श्रीमानजी चिल्लोन-3 आर डी नं 21900 पर साईंग विभाग द्वारा भूमि को समतल करने हेतु डम्पिंग किया गया है जो कि साईंग जैसी हेतु जगह प्रभावित है। विभाग द्वारा साईड से पानी निकाली हेतु ड्रेनेज बनवाया जा रहा है तथा डम्पिंग के कारण कुछ पेड़ भी प्रभावित हैं।

मदसख्या 9 हैवना - RD NO-22-900 To 23-300

श्रीमानजी हैवना आर डी नं 22-900 से 23-300 के बीच में हैवना के पास NH 707 निर्माण के दौरान सड़क का मल्ला नीचे नाले में फैला गया जो कि वन विभाग की विला पैमूद भूमि है। हाल में उक्त स्थान पर सड़क निर्माण कार्य पूर्ण हो चुका है। लेकिन बरसात में ज्यादा बारिश से नीचे की भूमि को नुकसान पहुंच सकता है।

मदसख्या 10 वासकुडी निपर हैवना RD NO 24-100

श्रीमानजी हैवना के नजदीक वासकुडी खाला आर डी नं 24-100 पर सड़क निर्माण के दौरान सड़क का मल्ला नाले में फैला गया था जो कि वन विभाग की विला पैमूद भूमि है। बरसात में नीचे नाले के भूमि को नुकसान पहुंच सकता है। हाल में उक्त स्थान पर सड़क निर्माण कार्य पूर्ण हो चुका है।

मदसख्या-11 RD No 24310 हैवना काली मन्दिर

श्रीमान जी हैवना काली मन्दिर आर.डी. नं. 24-310 पर सड़क निर्माण के दौरान कंकरी रवले में सड़क का मलवा फैका गया था। जो कि वन विभाग चैला पैगुड की भूमि है। मलबे में मिचे प्राकृतिक यानी काली श्री देवता तथा बरसात के समय निचले इलाके को नुकसान पहुंचा सकता है। इसमें निर्माण कार्य पूर्ण हो चुका है।

मदसख्या 12 हैवना गांव RD No 24-900 -:

श्रीमान जी हैवना गांव के उपर RD No 24-900 पर सड़क निर्माण के दौरान सड़क के उपर काफी मात्रा में हार्ड ड्रमा जो लगातार बढ़ता जा रहा है जिसे ग्रामिणों की मलकीयत भूमि जिसमें भगवान पुत्र महानसिंह आदि मुसलका मालिक हैं की भूमि को (घासनी) को नुकसान पहुंचा है। तथा भूसखन से ग्रामिणों के खेतों को भी नुकसान पहुंच रहा है।

मदसख्या 13 हैवना के आगे RD No 24-950

श्रीमान जी हैवना के आगे RD No 24-950 पर सड़क निर्माण के दौरान भूसखन होने से मलवा सड़क से निचे खुलना ल रवले में चका गया था जिससे ग्रामिणों का नम्बर रवसरा 1485/1198 प्रभावित हुआ था जो कि कुन्दनसिंह, जगलसिंह पुत्र विद्या आदि मालकों की मुसलका मलकीयत भूमि है। बरसात में मलवा आगे मलकीयत भूमि में नुकसान पहुंचा सकता है।

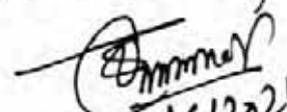
मदसख्या 14 हैवना खाला RD No 25-500 To 26-700

श्रीमान जी हैवना खाला RD No 25-500 से 26-700 के बीच में एक नम्बर रवसरा 1668/1483 + साफकी रवसरा 317 मीथा पर 1820/1483/1123/1 ताफडी रवसरा 0-16 वीधा पर अर्वाइ नं. 4/2020 मिति 23 दिसम्बर 2020 के द्वारा डामिंग हेतु NH अर्वाइ डी द्वारा लिया गया है। जिसमें डामिंग भी हुआ है। लेकिन इसके अतिरिक्त RD No 25-500 से 26-700 के बीच में मलवा सड़क निर्माण के दौरान हैवना खाला में फैका गया जिससे नम्बर रवसरा 1481/774 ताफडी रवसरा 18-18 वीधा जं मु. खाला जो कि समस्त ग्रामिणों के पास की मुसलका मलकीयत भूमि है प्रभावित हुई है तथा इसमें भी कुछ जगह पर मलवा फैका जा रहा है। बरसात में नाले में पानी आने से आगे की भूमि को नुकसान पहुंचा सकता है।

मद सख्या 15 काली दांग RD No 27-400

श्रीमानजी काली दांग RD No 27-400 में NH अर्धरेदी द्वारा नम्बरवसरा 1717/1503/1 तादादी 4-0 वीछा व नम्बरवसरा 1505/753/1-1-13 वीछा कुल 5-13 वीछा उम्पिंग हेतु अर्बड नं० 04/2020 मिति 23 दिसाबर 2020 को अधिष्ठात किया गया था। तथा उक्त ल्यान पर वर्ष 2021 में भारी मात्रा में प्राकृतिक भू सरणन हुआ था जिससे लगभग 100 मीटर इलाका सड़क सहित क्षतिग्रस्त हो गया। बाद में कम्पनी द्वारा मलवा कटा जाने लगा जिससे ग्रामिणों की मुश्तक भूमि प्रभावित हुई। तथा उम्पिंग के प्रलोप से बिजाराम आदि की कृषि भी दब गई जिससे प्राणी की भूमि को पानी नहीं पस्य रघ है तथा फसल को उकसान व रघ है।

अतः रिपोर्ट लेना मे पेश है।


21/6/2024
Village Revenue Officer
Patwar Circle B...vas
Tal. Kamrau, Distt Sirmour

सामग्री आदेश क्रमांक त. लखनऊ (का. अ.) 2024 - 1291
 दिनांक 12/08/24 Information Regarding meeting of NBT
 O.A. 12/08/2024 titled as Nohu Ram v/s Ministry of Road
 Transportation and Highway regarding the sugar shila. Teh.
 Kamrau. District Sirmour (H.P.)

मद संख्या 22 कफोरा बाजार

Rd. No. 39/200 :- उपमण्डलाधिकारी (ता.) कफोरा के आदेशानुसार दिनांक
 12/08/24 को विकासखण्ड शिला चार अधिकारी, काम वंचकमत उच्च
 कोचला पाब व अहमदा जगदल मण्डल कफोरा के साथ
 मिलकर सार्वजनिक बाजार के वर्षी शालिका के निम्न जगह
 देखने और कफोरा बाजार में निरीक्षण किया गया। निरीक्षण
 करने उपरान्त पाया गया कि पत्वार वृत्त शिला मौजा कोचला
 पाब रोड बाहुस कफोरा के नीचे व नम 707 के सामना
 रोड के 'य' जेय-2 के पास काफी जगह बचती है। चला
 चकर एजड कंपनी चोहे तो वहाँ पर सार्वजनिक बाजार
 का वर्षी शालिका बन सकती है। इसके अलावा पत्वार वृत्त
 शिला में कई और जमीन हैं।

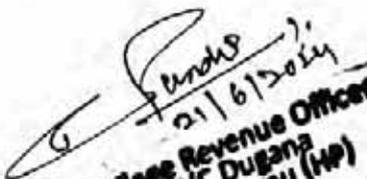
वृत्त रिपोर्ट देना में प्रेषित है।


 21/08/24
 Village Revenue Officer
 Patwar Circle - Shila
 Teh. Kamrau, Dist. Sirmour H P

आपका आदेश क्रमांक ल० ल००३० (क० का०) २०२५ - १२९१ दिनांक १२/६/२५
 Information regarding meeting of NGT on 12/6/2024 titled
 as Nathu Ram v/s Ministry of Road Transportation and
 Highway regarding P/C Dugana, Teh. Kamrao Distt-
 Sirmour (H.P)

⇒ मद संख्या = २२ कफौर बाजार

Rd. No - ३९/०० :- उपग्रहलाधिकारी (सा०) कफौर के आदेशानुसार दिनांक
 १२-६-२५ को विकास रनवड तिलौर च्याड अधिकारी, ग्राम पंचायत प्रधान
 बोकला पाब, व अरधन बाजार मण्डल कफौर के साथ मिलकर
 स्वीकृत शौचालय व वकी शालिका के लिए जगह देखने को कफौर बाजार
 में निरीक्षण किया गया। निरीक्षण उपरान्त पाया कि परबाद बत दुगाना
 के खसरा न० ६२५ में NH-१०१ का रोड बनने उपरान्त कफौर जगह
 बनती है। अतः अगर R.G.B कंपनी चाहे तो वहां पर स्वीकृत
 शौचालय या वकी शालिका बन सकती है। इसके अलावा परबाद बत
 दुगाना में कीड़ी और जमीन न है।
 रिपोर्ट सेवा में प्रेषित है।


 21/6/2024
 Village Revenue Officer
 P/C Dugana
 Teh. Kamrao (H.P)

आमदा आवेदना क्रमांक तख. कमरेक (जा.जा.) / 2024-1991 दिनांक 12/01/24 अथवा. Regarding meeting of NIA O.A. 123/2024 - lifted as Noether Ram v/s Ministry of Road Transportation and Highways. Regarding P/c Dilla Tehsil Kamnan Distt. Birbhar (M.P.) ①

⇒ सद.नं. 23. काली खान

Rd No. 41/200 काली खान में जहां पर मल्ला बना गया है। वह वन विभाग की सुविधा खाना 1092 मौजा बिल्ला में मौजूद है।

⇒ सद.नं. 24. बैनघार curve

बैनघार curve में जो Rd. No. 41/200 में जहां पर करिंघ की गई है। वह बरकाही सुविधा है। परंतु खाली में जो मल्ला बना है, जो वास्तव में निचले स्तर के क्षेत्रों की सुविधा को खतरा देने की संभावना व भूस्खलन की भी संभावना है।

⇒ सद.नं. 25 नवरा बिल्ला

Rd No. 42/700 जहाजी खसरा नं. 2434/1095 खसरा 6-6 बीघा जहाजी जहाजी राजकी त बिल्ड नं. खतरी राम की सुविधा पर सुरक्षा तौर पर राजकी बरानी है। वन सुविधा में 14-707 की करिंघा न गयी मल्ला बिरा है। कोई बंगा बाहि नहीं लगाया गया है। न ही मल्ला खतरा गया है।

⇒ सद.नं. 26

* Rd No. 42/800 खसरा नम्बर 1128 मौजा बिल्ला में JPS बिल्ला में NH202 की करिंघा के दौरान स्कूल में मल्ला जा गिरा था जिसके स्कूल के पीछे बरगा भी क्षतिग्रस्त हो गए थे। हाल में कंपनी (एल.ए.) द्वारा भावी खसरा में भूस्खलन के स्कूल से खतरा है। पुष्पा इतजाम नहीं किये गए हैं।

* Rd No. 40 to 48/200 पत्रवार मयन बिल्ला जहाजी खसरा नं. 2462/1137 के नीचे NH202 का करिंघा का कार्य पूर्ण हो चुका है। परंतु एल.ए. कंपनी द्वारा ता हाल मल्ला के साथ कुछ खतरा है। नही भी गई है जिससे पत्रार मयन को खपानी खसरा में खतरा का डर है।

P.T.O.

सं. 26 फरवरी
आधुनिक डिस्पेंसरी बिल्डिंग में डिस्पेंसरी के जाने के लिए
company द्वारा उंगे का कमी कंपनी द्वारा पूर्ण है। मुझे है
परंतु आधुनिक स्थल में जो योरे चार्ज की वजह से
सुसलक कार्य नहीं किया गया है। मसाली सं. न. 2459/1136.

* सोमप्रसाद पुरु जगत सिंह, कपिल पुरु खतरी राम, सुप्रसाद पुरु
प्रीतम सलिन शोक्ला के डिस्पेंसरी मकान नम 707 के खरी
द्वारा अपनी भोजपिठारी बराला में बने हुए हैं। नम 707
द्वारा सड़क की बंधि करते समय त्रयी प्रस्थित हुआ अपनी
रुम (RWB) द्वारा सड़क के साथ उंगे लजाया गया है परंतु सड़क
से ऊपर कदम के कारण काफी पेशीन अभी भी कच्चा है जिसे
व्यक्ति मानस्य लग्न से उन्त भालकान के मकान पर खतरा बना
हुआ है।

⇒ सं. नं. 27. Zero point.

Rd No. 43/300 nearby स्थाना रोड़ के समीप नम 707 द्वारा
रोड़ के लेवनी तरफ डके/क्रेट वागर लजाय गल थे, जो वसनात
के बिना में रह गल थे जिसका गलवा खोजीत सिंह पुरु खतरी
राम व खोजी सिंह पुरु सुप्रसाद सं. बिल्डिंग की मुझे बराला
संख्या सं. 2538/1288 में जा गिरा था।

⇒ सं. नं. 28 बिमलधर

Rd No. 42/440 बिमलधर में नम 707 के RWB company द्वारा
परिण के दौरान अभी स्टार्डिड जा गया था। जो सड़क की निरंतर
मजबूत बिस्ता रहता है। जिसे खानीप नेजी ने IPM विभाग
की परीप बराला हातेभरत बोरी रहती है व जान माल न खतरा
की वजह रहस है।

⇒ सं. नं. 29. बसना बिमलधर के समीप

Rd No. 44/200 बसना में RWB कंपनी द्वारा नम 707 की जो
वर्षों की गई है वहां कुआरा क्षेत्र न होने के कारण सड़क न
मजबूत बराला - बराला बिस्ता रहता है। जो कई बार निचले रोड़ में
ने मुझे कुछ प्रकार में चला जाता है व जान माल न खतरा भी
बना रहता है।

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प्र. नं. 30. सुबेडा बोरिंग के वनीय (त. नं. 44/800)

सुबेडा बोरिंग में RGA Company द्वारा 14 नवंबर की तारीख को
जहाँ पर मसूदा 2022 में जारी करारबन्धन के जारी
गन्ना बंधन पर व कुछ नीचे खोजे में नया गया था व
वन विभाग के 10-15 जख भी इर कर रहे। हाल में सड़
के नीचे जग गन्ना तो बग बिना जग है। परन्तु उपर स्तरीय के
निरंतर गन्ना बिता रहता है। जिससे जन/माल का खर्चा बच
रहता है।

→ प्र. नं. 31 बोरिंग खाला R. 45.

बोरिंग खाला में RGA Company द्वारा 14 नवंबर की तारीख को
गन्ना है जो निरंतर फर्म के साथ चलता रहता है। खोजे में
वाशियमान का समयमानबाद खाल था जो फल्लो के नीचे ख
जग है।

⇒ प्र. नं. 32. मनान चेट्टु के वनीय

Rd No. 46/200 मनान में मैण्ड चेट्टु के खाली ख. नं.
101, 102, 103. के लक्ष्य चानु, माथारान, जन्मतन, कपसात उर दारु क
मैटर सिह भालयन की मुक्ति पर गन्ना फ्लैण गया है। व
गन्ना के नीचे क्रेट। वायर लगान गठ है। जिसके नीचे मैण्ड
वाशियान नी कुल व भगत है। निरंतर बरसात में निरले/इर
का खर्चा बच हुआ है।

→ प्र. नं. 33. चेट्टु

Rd No. 47/100 चेट्टु खोजे में के वनीय कंपनी द्वारा फर्म
की निराला के बिठ जो नली (नरुवा बाण जके) बनई कर
है। वह बरसात में फर्म की निराला के लिए परफर नहीं है।
जिससे बरसात में नाली विपत होकर आत्मरान नं. जात्रिया
आहे के खाली ख. नं. 20 मि. जोशी की वाशियान व पेटो
के सुम्मान करती है व जारी माल में करार (मुक्ति) होता है।

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प्र. नं. 34. शनीबाग

Ed No. 48. शनीबाग में RLB Company की Authorized dumping है। परंतु सड़क के त्तर शनीबाग स्कूल का. नं. 218/255 की सुरक्षा वीवार करिण के बाद RLB Company द्वारा लजड़ि जई है। वीवार और स्कूल के बीच काफी Position कच्चा है जिससे स्कूल पर खतरा बना हुआ है। व इपिण के नोनने वाले नर में भलबा जने के कुमि क्शव व जाग-भाल की वानि का खतरा बना बना है।

पेज नं. 2+2


 21/08/24
 Revenue Officer
 Patwar Circle - Shilla
 Teh. Kamrau, Distt. Sirmour H.P.

नवी

आमना पत्र खण्ड (प्रा.प्रा.प्रा.) / 2.021-13.91 दिनांक 12/11/21

तहसीलवार वीरक की अनुपालना में स्थानीय बाजारवाले ग्राम व मौका अनुसा रिपोर्ट जाद तार निम्न हैं:

मदन-16 खण्डिया

सीमानवी मुकाम खण्डिया में तीन स्थान पर डम्पिंग NH 707 द्वारा बर्साई गई है

1. नम्बर खसरा - 3239/545, व 3724/3226/322 पर बनी डम्पिंग Award No 5 न 2020 द्वारा सरकार ने अधिग्रहित की है। (RD 30+200)
 2. नम्बर खसरा 3701/3212/205 व 268 पर बनी डम्पिंग मलकीयत भूमि पर बनी है जो कि अधिग्रहित नहीं हुई है (RD 30)
 3. नम्बर खसरा 2174 शामिल देह कमल व कला मुण्डौराध दिन्नेर मुकाम हुन् में डम्पिंग बर्साई गई है जो कि NH 707 से दूर स्थित है व अधिग्रहित नहीं की गई है।
- मुकाम खण्डिया में कले प्लॉट नम्बर खसरा 596 पर बना है जो कि NH 707 से दूर स्थित है।

मदन-17 कमरक (RD No. 32+700)

श्री-खण्डिया के मुकाम व मडक में सुरक्षा दीवार किंग्स किंग जगह लगाई जाती है इस बारे में सूचना उपलब्ध है। नम्बर खसरा 1063, 1064, 1065 पर केड स्टॉर्ड हुक है जिसकी सुरक्षा हेतु अभी तक कोई भी सुरक्षा दीवार नहीं लगाई गई है।

मं. नं. 18 निम्नलिखित RD No 32+900

निम्नलिखित में जो डामिंग बनी है वह नम्बर खसरा 3424/1104, 1105, 3553/1106, 3562/984 पर बनी है जो कि Award No 5 of 2020 द्वारा अधिग्रहित की गई है।

मं. नं. 19 बलदल (RD No 33+860)

नम्बर खसरा 508/227 पर मुकाम बलदल में डामिंग बनी है जो कि सुरक्षा मलकीयत अधिनियम है तथा डामिंग हेतु अधिग्रहित नहीं की गई है।

मं. नं. 20 तिलौराबा (RD 34+750)

मुकाम तिलौराबा में राम सिंह के मकान से कानकोट सड़क स्थानित है जो कि निम्न दुकान का दिया गया है तथा सुरक्षा दीवार लगाई गई है।

मं. नं. 21- नाली गड (RD No 36550)

नम्बर खसरा 776 रमेशचन्द्र आदि की मलकीयत अधिनियम पर NH 707 काटिंग के दौरान मलका गिर गया था जिससे पूर्व में रिपोर्ट दिनांक 20/4/24 पर क्रमांक 988 तहसीलदार महोदय कमरेदार द्वारा 84 मंडलाधीन महोदय को मार्फत की गई थी।


Village Revenue Officer
Circle Kamrau
Tehsil Kamrau (I.P.)

मह. नो. 4 पास सतौन स्कूल Rd No. 20+100.
 पास सतौन स्कूल के पास NH 707 Rd No. 20+100
 पर कम्पनी द्वारा unauthorised dumping की गई
 है। व लकड़ का मलबा सीमन्ट लम्बा देके जो
 तोपन्द्र सिंह 1054/607/291, 1057/607/291 जो
 जूट भातिका की मलबियती यशोदी है पर गिरा है जो
 कम्पनी द्वारा बाफ नहीं लिया गया है।

मह. नो. 5. मधे चिल्लण Rd No. 21+500
 मौखी चिल्लण में वन विभाग की भिजा कैम्प रुमि
 में कम्पनी द्वारा NH 707 का मलबा केंगा गया है।

मह. नो. 6. चिल्लण Rd No. 21+300
 चिल्लण में NH 707 की बरिंग का मलबा वन विभाग
 की जमीन पर गिरता रहता है।

पटवारी
 पन्नार वन सतवि
 300 कनरा जिला सिरमौर

क्रमांक:-एस0डी0के0/उ0म0अ0(ना0)शिलाई/2024 (NH-707)- 624

कार्यालय उप-मण्डलाधिकारी (ना0) शिलाई,

जिला सिरमौर हिमाचल प्रदेश ।

दिनांक: शिलाई 02 जुलाई, 2024

सेवा में,

उपायुक्त महोदय,

जिला सिरमौर स्थित नाहन हि0प्र0 ।

विषय:-

ओ0ए0 127/2024-नाथूराम बनाम राष्ट्रीय उच्च मार्ग बारे ।

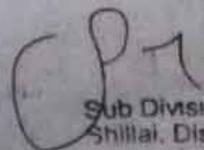
महोदय,

उपरोक्त विषय के संदर्भ में व इस कार्यालय के पत्र संख्या एस0डी0के0/उ0म0अ0 (ना0) शिलाई/2024 (NH-707)-482 दिनांक 08-05-2024 की निरन्तरता में निवेदन है कि राष्ट्रीय उच्च मार्ग -707 में के चौड़ीकरण कार्य से भारी वर्षा के कारण उप मण्डल शिलाई के अन्तर्गत जिन-जिन स्थानों पर नुकसान हुआ है, उनकी मौका की छानबीन तहसीलदार शिलाई के माध्यम से करवाई गई तथा मौका की रिपोर्ट इस कार्यालय में प्राप्त हो चुकी है मुताबिक रिपोर्ट क्षेत्रीय कर्मचारीगण/पटवारियान राष्ट्रीय उच्च मार्ग -707 में भारी वर्षा के कारण जिन स्थानों पर लोगो का नुकसान हुआ है उसका विवरण निम्न प्रकार से है:-

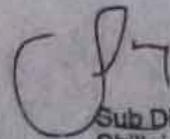
न0शु0	नाम पटवार वृत्त	स्थान जहां पर राष्ट्रीय उच्च मार्ग -707 में भारी वर्षा के कारण लोगो को नुकसान हुआ है	नुकसान का विवरण
1	गंगटोली	मद संख्या 35 चिखाइ पुल	चिखाइ पुल के समीप भू-जल स्रोत जो शामलात भूमि में था उसमें मलवा गिराने के कारण क्षतिग्रस्त हो गया है । तथा चिखाइ पुल के साथ गुजरने वाली कुहल जिसका खसरा न0 891 है कुछ स्थानों पर मलवा से क्षतिग्रस्त हो गई है । रिपोर्ट पटवारी संलग्न है ।
2		मद संख्या 36 Near Timbi RD 51+500	सड़क चौड़ीकरण कार्य के दौरान मलवा नेड़ा खाले में गिराया गया है जिसके कारण बरसात में पानी के बहाव से बाड़ का खतरा है ।

Sub Divisional Officer(C)
Shilaai, Distt. Sirmaur (HP)

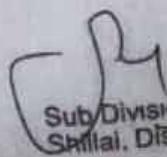
3	मद संख्या 37 Zero Point of Millah Road	राष्ट्रीय उच्च मार्ग -707 चौड़ीकरण कार्य का मलवा लिक मिला-बकरास सड़क, जीरो पॉइंट पर खाला में गिराया गया है जिसका ख0न0 1462/92 व 382/311 है जो अधिक वर्षा होने से नेंडा खाला में जा सकता है तथा उक्त खाला संकरा हो चुका है ।
4	मद संख्या 38 अश्याड़ी पुल RD 52+800	अश्याड़ी पुल के समीप ख0न0 138/312 व 382/311 में राष्ट्रीय उच्च मार्ग -707 चौड़ीकरण कार्य का मलवा गिराया गया है । डम्पिंग के लिए उक्त स्थान मान्य है या नही इसकी पुष्टि की जानी उचित है ।
5	मद संख्या 39 गंगटोली	मद संख्या 39 गंगटोली पटवारी द्वारा मौका निरीक्षण के दौरान दीपराम पुत्र पतीराम जो मुश्त्रका तौर पर मालिक है का खाल ख0न0 616/308 व खसरा न0 307 जो राष्ट्रीय उच्च मार्ग -707 के किनारे पर स्थित है प्रार्थी के खेत के किनारे पर 1 मी0 से 1.5 मीटर पर ही दीवार लगाई गई है परन्तु खेत काफी उँचा है । दीवार पूरी खेत तक नहीं लगाई गई है। खेत का कुछ हिस्सा अधिक वर्षा के कारण क्षतिग्रस्त हो गया है ।
6	मद संख्या 40	मद संख्या 40 के संदर्भ में मौका निरीक्षण के दौरान सिघाराम पुत्र सुख राम व काशु राम पुत्र मेहर सिंह के खेत के साथे क्रेट वायर गिरने के कारण मलवा खेत में गिरा हुआ है । दीवार लगा दी गई है। मलवा गिरने के कारण कुछ छोटे पेड़ भी नष्ट हुए हैं । इसके अतिरिक्त उदय राम पुत्र सोभा राम के घर के पास भी पटवारी द्वारा निरीक्षण किया गया तथा पाया गया कि राष्ट्रीय उच्च मार्ग -707 के साथ 1 मीटर से 1.5 मीटर की दीवार लगाई गई है परन्तु मकान व खेत अधिक उँचाई पर होने के कारण भूमि कटाव हो रहा है जिससे उदय राम के मकान को खतरा बना हुआ है


 Sub Divisional Officer(C)
 Shillai, Distt. Sirmaur (HP)

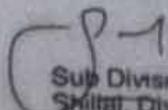
7		मद संख्या 41 गंगटोली-3 RD 55+300	RD 55+300 के पास मलवा गिरने के कारण सुरक्षा दीवार लगाने व मलवा गिरने के कारण सिंघाई कुहल को नुकसान हुआ है तथा मलवा फैलने का कारण भूमि पशु घराने के योग्य नहीं रह गई है।
8	शिलाई	मद संख्या 42 गंगटोली गाड़	गंगटोली खड्ड के समीप श्री दलीप सिंह पुत्र मेहर सिंह निवासी पाव याम पाव मानल का पक्का तीन मंजिला घर NH-707 चौड़ीकरण कार्य के कारण क्षतिग्रस्त हो गया है तथा घर के समीप मलवा इककठा होने के कारण पानी की पुरानी कुहल भी क्षतिग्रस्त हो गई है जिसमें उपरोक्त पीड़ित व्यक्ति व ग्रामीणों का काफी नुकसान हुआ है। अगली बरसात में और अधिक नुकसान होने की संभावना है। रिपोर्ट पटवारी संलग्न है।
9		मद संख्या 43	लोहरांह बास के समीप NH-707 चौड़ीकरण कार्य के कारण सारा मलवा व बड़े-बड़े पत्थर भू-स्वामियों की कृष्ट भूमि व घासनियों में गिर गए हैं जिससे कृष्ट भूमि, घासनी व पेड़-पौधों को नुकसान हुआ है। रिपोर्ट पटवारी संलग्न है।
10		मद संख्या 44	टिक्कर के समीप RD No. 59/200 व 59/60 के बीच में NH-707 चौड़ीकरण कार्य के कारण भू-सखलन होने से व मलवा गिरने से षोड़-पौधों को नुकसान पहुँचा है जो कि चानन सिंह पुत्र रूल्दूराम व सिया राम पुत्र रूल्दूराम निवासी नाया आदि मालकानों की मलकियत भूमि में नुकसान पहुँच सकता है। रिपोर्ट पटवारी संलग्न है।


 Sub Divisional Officer(C)
 Shillai, Distt. Sirmaur (HP)

11		मद संख्या 45	नाया खड्ड RD No.60+150 में NH-707 चौड़ीकरण कार्य के कारण मलवा गिरने से कई पेड़-पौधे इसके बीच दब गए हैं जिससे काफी नुकसान हुआ है। रिपोर्ट पटवारी संलग्न है।
12		मद संख्या 46	RD No. 81+880 कम्पनी द्वारा NH-707 चौड़ीकरण कार्य का मलवा फैका गया है जिसके कारण कई पेड़-पौधे नष्ट हो गए हैं तथा पानी के स्रोत दब गए हैं।
13	बान्दली	मद संख्या 47 समीप बान्दली	बान्दली गांव के समीप राष्ट्रीय उच्च मार्ग -707 सड़क चौड़ीकरण कार्य से सुरेश पुत्र इन्द्र सिंह की गोशाला क्षतिग्रस्त हुई थी व सेब के कुछ पौधे भी भारी भू-सखलन होने से क्षतिग्रस्त हुए थे तथा मानसून सत्र में होने वाली वर्षा से उनकी जमीन को क्षति पहुंच सकती है। रिपोर्ट पटवारी संलग्न है।
14		मद संख्या 48 समीप बान्दली गांव	बान्दली गांव के समीप बने डम्पिंग यार्ड से पिछली वर्ष में हुई भारी वर्षा के कारण काफी सारा मलवा लोगों की मलकीयत भूमि में आया जिससे लोगों की जमीन को काफी क्षति हुई व कई लोगों की फसले भी क्षतिग्रस्त हुईं। जिसमें नेतर सिंह पुत्र तेलू खसरा न0 2368/537, 2369/537, रतन सिंह पुत्र तेलू ख0न0 538,554,564, ग्यार सिंह पुत्र ख0न0 539, नरेश कुमार पुत्र गुलाब सिंह ख0न0 541, रमेश कुमार पुत्र गुलाब सिंह 554, दलीप सिंह पुत्र जालम सिंह 506, इन्दर सिंह पुत्र मेहर सिंह ख0न0 542, खजान सिंह पुत्र मोही राम ख0न0 505, चन्द्र सिंह पुत्र मेहर सिंह ख0न0 560, प्रताप सिंह पुत्र मेहर सिंह आदि निवासी बान्दली। मानसून में होने वाली बरसात में भी भारी वर्षा होने से भू-सखलन होने से इनकी जमीन को खतरा हो सकता है।

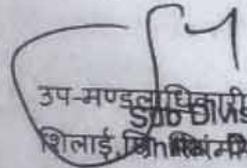

 Sub-Divisional Officer(C)
 Shillai, Dist. Sirmour (HP)

शिरी क्यारी	मद संख्या 49	मद संख्या 49 NH-707 चौड़ीकरण कार्य के कारण नजदीक कान्डौ-भटनोल का खसरा न0 2118/74 मिन तादादी 129-14 बीघा में पड़ता है जो हि0प्र0 सरकार कब्जा वन विभाग का है पिछली बरसात में सड़क की कटिंग व अधिक वर्षा के कारण इस रकबा में बहुत से देवदार के पेड़ भू-सखलन होने से क्षतिग्रस्त हो गए थे। बरसात के दिनों में और भू-सखलन का खतरा है व जंगल में देवदार के पेड़ों को भी नुकसान हो सकता है। अभी फिलहाल पिछली बरसात से लेकर अभी तक इस क्षेत्र में कोई भू-सखलन नहीं हो रहा है। रिपोर्ट पटवारी संलग्न है।
16	मद संख्या 50	मद संख्या 50 में दर्शाया गया मलवा नाला में डम्पिंग किया गया है RD No.73+350 नलाड़े खाला क्षेत्र पड़ता है जो मौजा शिरी-क्यारी के खसरा न0 1779/3 तादादी 62-00 वीघा के अन्तर्गत आता है। जो कि शामलात पति क्यारी की भूमि है। इस भूमि पर कम्पनी ने डम्पिंग साइड बना रखी है और पिछली बरसात में अधिक वर्षा के कारण डम्पिंग साइड का मलवा नीचे की तरफ बह गया था जिससे भूमि कटाव हुआ था व पानी के स्रोत भी नीचे चले गए थे। इस बरसात में भी वर्षा के कारण नुकसान हो सकता है तथा अभी इस स्थान पर अभी भी मलवा पड़ा हुआ है। रिपोर्ट पटवारी संलग्न है।


 Sub Divisional Officer(C)
 Shilal, Distt. Sirmaur (HP)

17	मद संख्या 51	मद संख्या 51 में दिया गया रकबा मौजा शिरी क्यारी का खसरा न0 1425 तादादी रकबा 9-04 वीघा व खसरा न0 1421 मिन तादादी 9-16 वीघा के अन्तर्गत आता है अभी हाल में इस क्षेत्र में कोई मलवा नहीं डाला जा रहा है। पिछली बरसात से पहले कम्पनी ने इसे डम्पिंग साईट बनाया था जिससे मे खाले के पानी से सारा मलवा खाले में बह गया था और नीचे की ओर प्राकृतिक पानी के स्रोत दब गए हैं। रिपोर्ट पटवारी संलग्न है।
18	मद संख्या 52 व 53	मद संख्या 52 RD No.75 क्यारी खाले का क्षेत्र है यह मौजा शिरी क्यारी का खसरा न0 1368 व 1441 तादादी रकबा 21-05 वीघा शामिल पति क्यारी के अन्तर्गत आता है पिछली बरसात के बाद इस क्षेत्र में मलवा नहीं डाला जा रहा है इस रकबा में भी पिछली बरसात में अत्यधिक वर्षा के कारण मलवे से प्राकृतिक पानी के स्रोत दब गए थे। इस बरसात में भी अधिक वर्षा से नुकसान हो सकता है। रिपोर्ट पटवारी संलग्न है।

भवदीय,


 उप-मण्डल अधिकारी (नगर) Officer (C)
 शिलाई विभाग, जिला सिमाूर (HP)
 Sub-Divisional Officer (C)
 Sillai Division, District Sirmour (HP)

9-04

सुनना
मीना अश्यादी

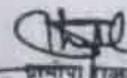
मद संख्या 35 निम्बाड पुल
सीमान जी, गौदा निरीक्षण के दौरान पाया कि निम्बाड पुल के समीप अश्यादी water source की शामिल खुद के बाकी मजबूत गिरने के कारण क्षतिग्रस्त हो रही है। तथा निम्बाड पुल के साथ जुड़ने वाली कुंडा, जो खतरा नर 841 के है खुद स्थानी पर मजबूत के कारण क्षतिग्रस्त हुई है।

मद संख्या 36 RD 51+500
सीमान जी, सड़क निर्माण के दौरान खुद खानों पर मजबूत मेड़ खदर के विचारों जमा है जिसे कारण खदरों में पानी के संचयन से हुआ प्रभाव पड़ सकता है।

मद संख्या 37 Zero point Millah
सीमान जी, Zero point Millah से के वाली सड़क निर्माण का मजबूत खदर जो की खदर नर 1462/92 है कि यह खदर डाला गया था जो खदर मजबूत की क्षति के दौरान खदर में जो मजबूत है, तथा खदर खदर Zero point पर अपनी असल पोजीट से संभल हो चुका है।

मद संख्या 38 अश्यादी पुल RD 52+800
सीमान जी, अश्यादी पुल के समीप खदर नर 1384/32 व 382/31 के मजबूत विचार जमा है। डिजाइन के लिए एक नम्बर नम्बर नम्बर हैं या नही इसकी पुष्टि की भी जानी उपरि है।

मद संख्या 39 जगदोली
सीमान जी, गौदा निरीक्षण में पाया कि दीप राव पुल परीक्षण खदरका तौर पर मासिक है के खदर खदर नर 616/302 व 307 MM के किनारे स्थित है। प्रयोग के खदर के किनारे Breast wall लगभग 1.5mtr लगाई गई है किन्तु जो खदर के के खदर होने कारण खदर का खदर दिखाने के कारण, खदर हो रहा है।
नोट: अश्यादी मीना का लता फटा हुआ है। खदर नम्बर है, गौदा निरीक्षण सड़क की तौर पर किया गया है।


अश्यादी सड़क अधिकारी
PC गौदोली, तहसील
जिला निम्बाड डिप्टी
तारीख 02/07/2024

गंगोली गांव के समीप श्री ललीक सिंह पुत्र देवर सिंह निवासी
 गांव में पंचायत पाठ भवन का फलक 3-4 मदिना घर NH निर्माण
 कार्य के कारण क्षतिग्रस्त हो गया है। तथा घर के समीप मलवा उकस
 होने के कारण पानी की पुरानी कुएं की क्षतिग्रस्त हो गई है। निम्न
 उरोक्त पीड़ित व्यक्ति व आशानों को काफी नुकसान हुआ है। आशानों
 परमान है और अधिक नुकसान होने की संभावना है।

श्रीमान जी

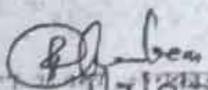
बोहराह गांव के समीप NH 707 पर कटिंग के कारण सभा मलवा
 व 2 पत्थर भू-स्नादिया की कृषि भूमि व आशानों में गिर गए हैं। निम्न
 क्षति और आशानों व पेड़-पौधों को नुकसान पहुंचा है।

श्रीमान जी

शिवर के समीप RD नं. 59/200 and 59/60 के बीच में
 सड़क निर्माण के दौरान भू-स्खलन होने से मलवा गिरने से पेड़-पौधों
 को नुकसान पहुंचा है जोकि गांव में पत्र सड़क रात व व विचारगत
 पत्र सड़क रात निवासी नामा आदि आशानों की मर्यादित क्षति है
 आशानों परमान है मर्यादित क्षति में नुकसान पहुंचा है।

श्रीमान जी

नामा 255 RD नं. 60 + 150 में NH 707 निर्माण कार्य के
 कारण मलवा गिरने से कई पेड़-पौधे इसके नीचे धके गए हैं।
 निम्न काफी नुकसान हुआ है।


 7/2/2024
 दिनांक 7/2/2024



H.P. STATE POLLUTION CONTROL BOARD
Regional Office, Plot No. 1,2&3, HIMUDA Colony, Shubhkhera, Paonta Sahib
Distt. Sirmaur, H.P. pcbropaonta1@gmail.com



No. HPSPCB/RO(Pt)/M/s ABCI Infrastructure Pvt. Ltd./2023- 3438-40 Dated: 14.03.2024

To

M/s ABCI Infrastructure Pvt. Ltd.
Near Dental College, Kunja Matraliyan,
Tehsil Paonta Sahib, Distt. Sirmaur HP.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by Hon'ble NGT in O.A. no. 127 of 2024 on 12.03.2024.

Whereas, following observations have been made during the inspection of the stretch awarded to your unit:

1. No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near Kotri Kandon river. (Photograph 1)
2. An excavator machine was engaged near Tilgani khad in Poka village affecting the water quality downstream the excavation site. (Photograph 2)
3. Muck was dumped on private land at non-designated dumping site in village Poka and at designated dumping site beside NH-707 in Village Poka without providing proper retaining wall structures to check flow of muck into nearby nallah. (Photograph 3 & Photograph 4)
4. A site proposed for mining check post is filled with muck which may restrict the natural course of nearby nallah. (Photograph 5)
5. Designated dumping site at chain age 23+100, 23+600 near hewna temple kakwari khad and adjacent hewna temple kakwari khadd are not provided with sufficient concrete wall structures and display boards. (Photograph 6,7&8)

Whereas, above-mentioned facts violate the provisions of section 25 of Water (Prevention and Control of Pollution Act) 1974 and section 21 of Air (Prevention and Control of Pollution) Act, 1981 constituting a cognizable offence under the aforesaid acts.

However, before proceeding further, you are hereby directed through this letter to submit compliance of following directions:

- a. To stop any unauthorized/unscientific muck dumping and provide concrete walls/retaining structures.
- b. To submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
- c. To provide display board at all designated muck dumping sites.

You are directed to submit compliance report w.r.t. afore-mentioned points and show cause within 05 days failing which strict action beside imposing Environmental Compensation as per Hon'ble NGT orders in O.A. no. 593/2017 shall be taken as per relevant provisions of law.

Treat It as Most Urgent

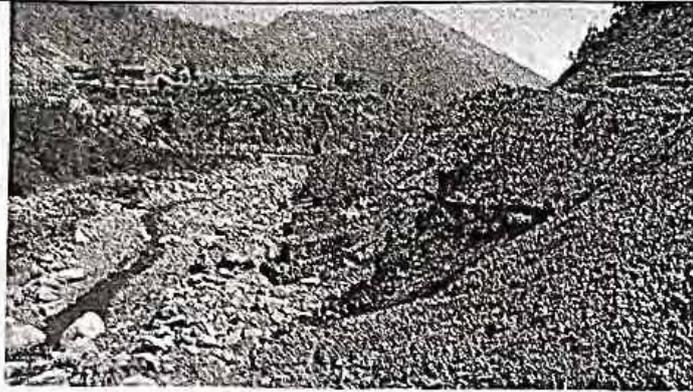
Encl: As above


Regional Officer
HPSPCB RO Paonta Sahib

Copy to:

1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The Deputy Commissioner Sirmaur-cum-Chairman District Committee constituted by Hon'ble NGT in O.A. no. 360 of 2018 for information and further necessary action, please.


Regional Officer
HPSPCB RO Paonta Sahib



Photograph No.1



Photograph No.2



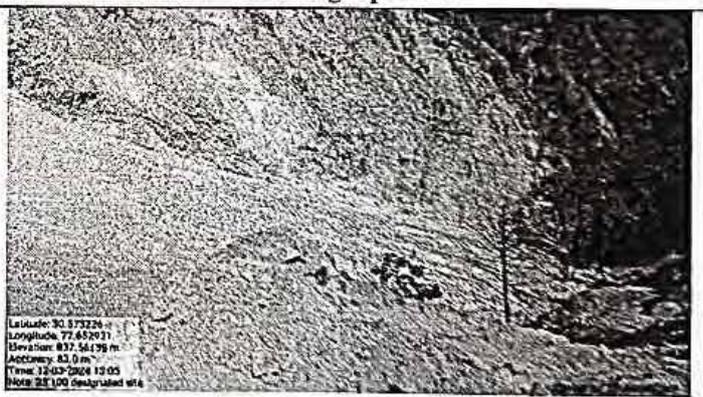
Photograph No.3



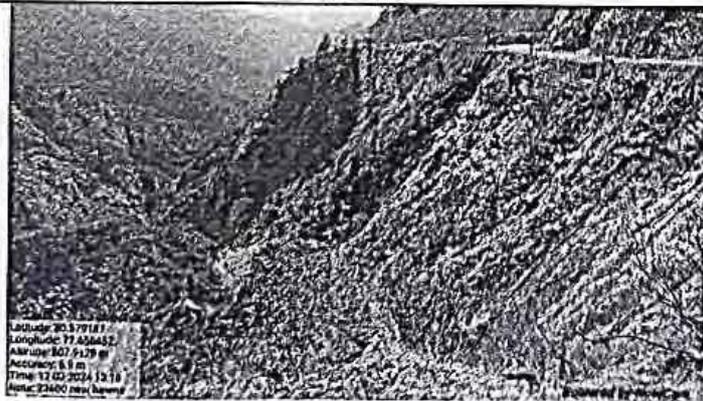
Photograph No.4



Photograph No. 5



Photograph No. 6



Photograph No. 7



Photograph No. 8

Through Regd. Post, **Reminder-I****H.P. STATE POLLUTION CONTROL BOARD****REGIONAL OFFICE PAONTA SAHIB**

HIMUDA Complex, Plot no. 1-3, Shubhkhera

Teh: Paonta Sahib, Distt: Sirmaur, Pin-173025

01704-225870

<https://hppcb.nic.in/>

pcbropaonta1@gmail.com



No. PCB/RO Paonta/ ABCI Infrastructure Pvt. Ltd./2023- 3510-13

Dated- 23-03-2024

From: The Regional Officer**To**

✓ M/s ABCI Infrastructure Pvt. Ltd.
Near Dental College, Kunja Matrallyan,
Tehsil Paonta Sahib, Distt. Sirmaur HP.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in continuation to this office letter no. HPSPCB/RO(Pt)/ M/s ABCI Infrastructure Pvt. Ltd./2023-3438-40, dated 14.03.2024 on the subject cited above.

Whereas, following observations were made during the inspection of the stretch awarded to your unit:

1. No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near Kotri Kandon river. (Photograph 1)
2. An excavator machine was engaged near Tilgani khad in Poka village affecting the water quality downstream the excavation site. (Photograph 2)
3. Muck was dumped on private land at non-designated dumping site in village Poka and at designated dumping site beside NH-707 in Village Poka without providing proper retaining wall structures to check flow of muck into nearby nallah. (Photograph 3 & Photograph 4)
4. A site proposed for mining check post is filled with muck which may restrict the natural course of nearby nallah. (Photograph 5)
5. Designated dumping site at chain age 23+100, 23+600 near hewna temple kakwari khad and adjacent Hewna temple kakwari khadd are not provided with sufficient concrete wall structures and display boards. (Photograph 6,7&8)

Whereas the entire stretch of the NH-707 has also been inspected in detail and the above facts have also been verified by the Joint Committee of officers (constituted on OA no- 127/2024 titled as Nathu Ram Vs Ministry of Road Transport and Highways & Ors.) comprising of Addl District Magistrate Simour, official from Central Pollution Control Board, the MoEF&CC, the HP Forest Department and the State PCB.

Whereas a Distt. Level Committee under the Chairmanship of Distt. Magistrate of concerned Distt has been constituted in order to check the illegal dumping of debris and muck throughout the State including along the rivers in compliance to the orders passed by the Hon'ble NGT in O.A. No. 603/2019 titled as Rajiv Verma Vs State of HP & Ors.

Whereas Hon'ble NGT has passed directions in O.A. No. 603/2019 dated 26.02.2020 stating that:

1. Not to dump debris along the Hill slope in view of no protection measures and provide protection measures along the Road.
2. Submit Action Plan for Muck management, which is arising due to Construction of Road.
3. Not to practice further excavation till proper designated dumping site is identified in case existing site is not suitable having steep slope.

And whereas, no reply/compliance report w.r.t above-mentioned notice has been submitted by you till date.

And the facts stated above tantamount to clear violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protection) Act, 1986 and constituting a cognizable offence.

Now, therefore in accordance with the provisions of aforementioned Acts, it is proposed to initiate penal action against you in accordance with the provisions of -

1. Section 41, 43 & 44 of the Water (Prevention and Control of Pollution) Act, 1974 attracting with fine(s) up to Rupees Ten Thousand and Imprisonment up to seven years or both and/or.
2. Section 37 and 39 of the Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten Thousand and Imprisonment up to six years or both;
3. Imposing of Environmental Compensation of minimum INR 1,00,000/- per unauthorised and unscientific muck dumping site (Rupees One Lakh) as per the orders of Hon'ble NGT or Imposition of Environmental Compensation of INR 5000/- per day per site for the violation period as per the orders of the Hon'ble NGT.

However, before proceeding further, you are given a last and final opportunity and are again hereby directed to submit compliance of following directions:

1. To stop any unauthorized/unscientific muck dumping at non designated/non approved areas.
2. Provide adequate concrete walls/retaining structures to stop the flow of muck further downstream into the water bodies where muck has been dumped unscientific without any protection measures.
3. Submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
4. Provide display board at all designated / approved muck dumping sites.
5. Not to operate any unconsented Hot Mix Plant, RMC Plant of Stone Crusher as the case may be.

You are also hereby directed to submit compliance report w.r.t. afore-mentioned points and show cause within 03 days failing which strict action beside imposing Environmental Compensation as proposed above as per Hon'ble NGT orders shall be initiated/imposed against you without any further notice.

Treat It as Most Urgent

Encl: Photographs A/A



Mission LIFE

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The Deputy Commissioner Sirmour cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
3. The Additional District Magistrate Sirmour cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris for favor of kind information please.

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Photographs



Photograph No.1



Photograph No.2



Photograph No.3



Photograph No.4



Photograph No. 5



Photograph No. 6



Photograph No. 7



Photograph No. 8



H.P. STATE POLLUTION CONTROL BOARD

Regional Office, Plot No. 1,2&3, HIMUDA Colony, Shubhkhera, Paonta Sahib
Distt. Sirmaur, H.P. pcbropaonta1@gmail.com



No. HPSPCB/RO(Pt)/M/s R.G Buildwell Engineers Ltd./2023- 3435-37 Dated: 14.03.2024

To

M/s R.G Buildwell Engineers Ltd. -
Vill. Kaffota, Tehsil Kamrau
Distt. Sirmaur, H.P.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by Hon'ble NGT in O.A. no. 127 of 2024 on 12.03.2024.

Whereas, following observations have been made during the inspection of the stretch awarded to your unit:

1. No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near 25+700 Hewna Shuknal nallah, 26+400 Hewna nallah and 32+930 Kamrau. (Photograph 1 &2)
2. Designated muck dumping site at 30+200 near Khajjiar is over capacity (Photograph 3)
3. No retaining structure is provided for private muck dumping site at 33+900 near Baldwah (Photograph 4)

Whereas, above-mentioned facts violate the provisions of section 25 of Water (Prevention and Control of Pollution Act) 1974 and section 21 of Air (Prevention and Control of Pollution) Act, 1981 constituting a cognizable offence under the aforesaid acts.

However, before proceeding further, you are hereby directed through this letter to submit compliance of following directions:

- a. To stop any unauthorized/unscientific muck dumping and provide adequate concrete walls/retaining structures.
- b. To submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
- c. To provide display board at all designated muck dumping sites.

You are directed to submit compliance report w.r.t. afore-mentioned points and show cause within 05 days failing which strict action beside imposing Environmental Compensation as per Hon'ble NGT orders in O.A. no. 593/2017 shall be taken as per relevant provisions of law.

Treat It as Most Urgent

Encl: As above


Regional Officer
HPSPCB RO Paonta Sahib

Copy to:

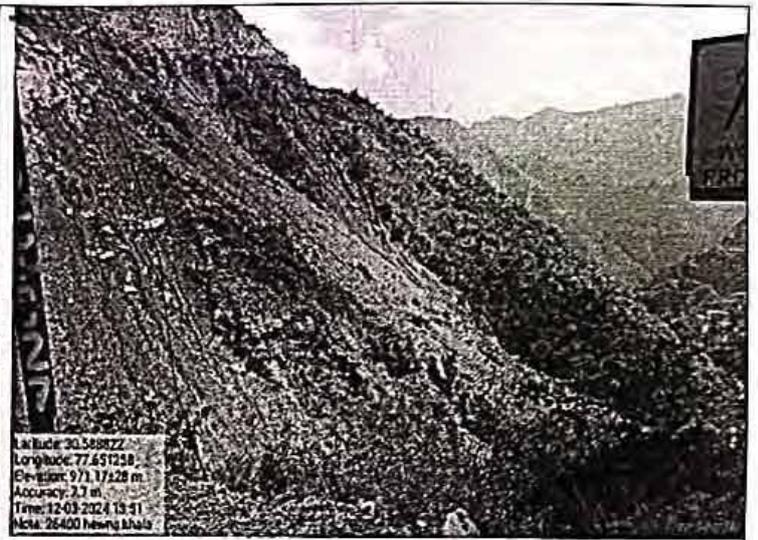
1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The Deputy Commissioner Sirmaur-cum-Chairman District Committee constituted by Hon'ble NGT in O.A. no. 360 of 2018 for information and further necessary action, please.


Regional Officer
HPSPCB RO Paonta Sahib

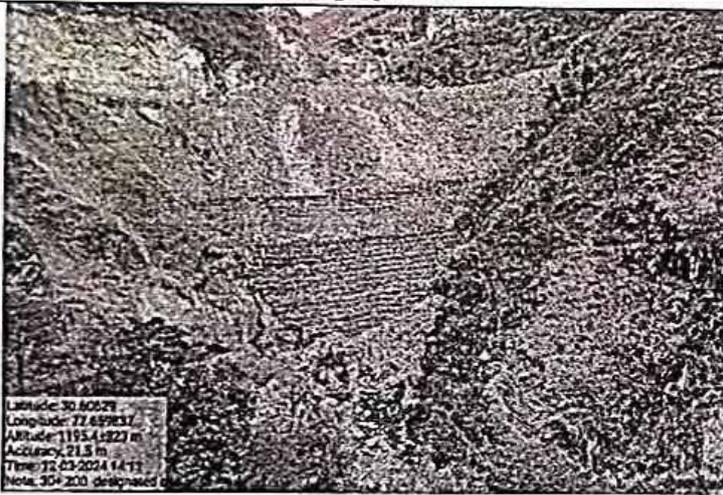
Photographs



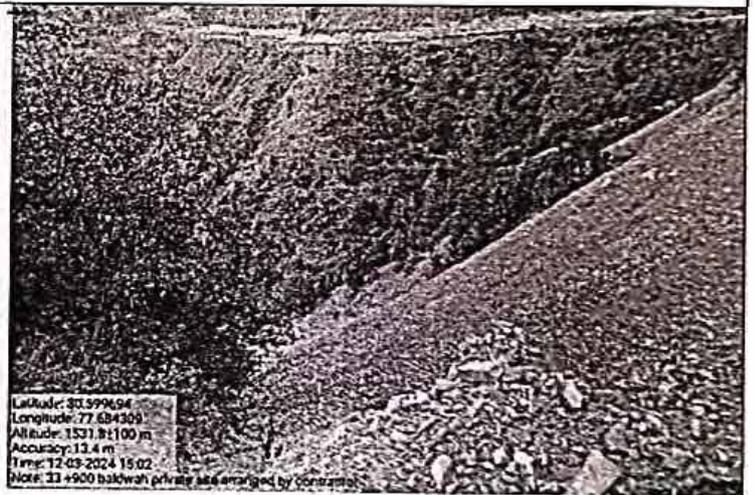
Photograph No.1



Photograph No.2



Photograph No.3



Photograph No.4

H.P. STATE POLLUTION CONTROL BOARD**REGIONAL OFFICE PAONTA SAHIB**HIMUDA Complex, Plot no. 1-3, Shubhkhera
Teh: Paonta Sahib, Distt: Sirmaur, Pin-17302501704-225870
<https://hppcb.nic.in/>
pcbropaonta1@gmail.com

No. PCB/RO Paonta/ R.G. Buildwell Engineers Ltd./2023- 3506-09 Dated- 23.03.2024

From: The Regional Officer**To**

✓ M/s R.G Buildwell Engineers Ltd.
Vill. Kaffota, Tehsil Kamrau
Distt. Sirmaur, H.P.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in continuation to this office letter no. HPSPCB/RO(Pt)/M/s R.G. Buildwell Engineers Ltd./2023-3435-37, dated 14.03.2024 on the subject cited above.

Whereas, following observations were made during the inspection of the stretch awarded to your unit:

1. No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near 25+700 Hewna Shuknal nallah, 26+400 Hewna nallah and 32+930 Kamrau. (Photograph 1 & 2)
2. Designated muck dumping site at 30+200 near Khajjar is over capacity (Photograph 3)
3. No retaining structure is provided for private muck dumping site at 33+900 near Baldwah (Photograph 4)

Whereas the entire stretch of the NH-707 has also been inspected in detail and the above facts have also been verified by the Joint Committee of officers (constituted on OA no- 127/2024 titled as Nathu Ram Vs Ministry of Road Transport and Highways & Ors.) comprising of Addl District Magistrate Sirmour, official from Central Pollution Control Board, the MoEF&CC, the HP Forest Department and the State PCB.

Whereas a Distt. Level Committee under the Chairmanship of Distt. Magistrate of concerned Distt has been constituted in order to check the illegal dumping of debris and muck throughout the State including along the rivers in compliance to the orders passed by the Hon'ble NGT in O.A. No. 603/2019 titled as Rajiv Verma Vs State of HP & Ors.

Whereas Hon'ble NGT has passed directions in O.A. No. 603/2019 dated 26.02.2020 stating that:

1. Not to dump debris along the Hill slope in view of no protection measures and provide protection measures along the Road.
2. Submit Action Plan for Muck management, which is arising due to Construction of Road.
3. Not to practice further excavation till proper designated dumping site is identified in case existing site is not suitable having steep slope.

And whereas, no reply/compliance report w.r.t above-mentioned notice has been submitted by you till date.

And the facts stated above tantamount to clear violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protection) Act, 1986 and constituting a cognizable offence.

Now, therefore in accordance with the provisions of aforementioned Acts, it is proposed to initiate penal action against you in accordance with the provisions of -

Through Regd. Post, Reminder-I

1. Section 41, 43 & 44 of the Water (Prevention and Control of Pollution) Act, 1974 attracting with fine(s) up to Rupees Ten Thousand and Imprisonment up to seven years or both and/or.
2. Section 37 and 39 of the Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten Thousand and Imprisonment up to six years or both;
3. Imposing of Environmental Compensation of minimum INR 1,00,000/- per unauthorised and unscientific muck dumping site (Rupees One Lakh) as per the orders of Hon'ble NGT or Imposition of Environmental Compensation of INR 5000/- per day per site for the violation period as per the orders of the Hon'ble NGT.

However, before proceeding further, you are given a last and final opportunity and are again hereby directed to submit compliance of following directions:

1. To stop any unauthorized/unscientific muck dumping at non designated/non approved areas.
2. Provide adequate concrete walls/retaining structures to stop the flow of muck further downstream into the water bodies where muck has been dumped unscientific without any protection measures.
3. Submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
4. Provide display board at all designated / approved muck dumping sites.
5. Not to operate any unconsented Hot Mix Plant, RMC Plant of Stone Crusher as the case may be.

You are also hereby directed to submit compliance report w.r.t. afore-mentioned points and show cause within 03 days failing which strict action beside imposing Environmental Compensation as proposed above as per Hon'ble NGT orders shall be initiated/imposed against you without any further notice.

Treat It as Most Urgent

Encl: Photographs A/A



Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

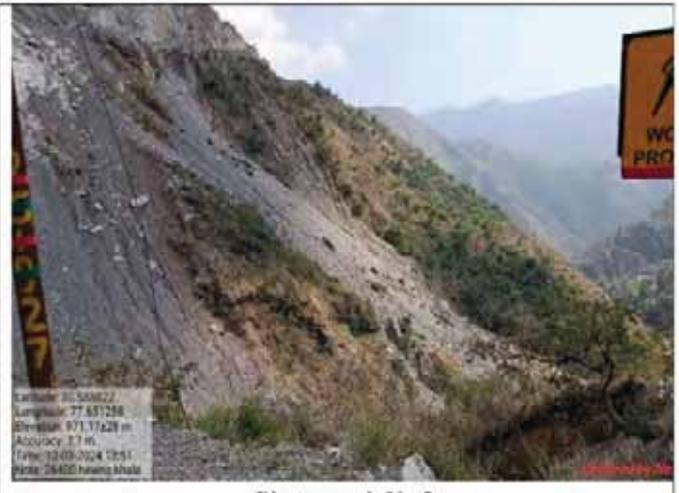
1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The Deputy Commissioner Sirmour cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
3. The Additional District Magistrate Sirmour cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris for favor of kind information please.

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Photographs



Photograph No.1



Photograph No.2



Photograph No.3



Photograph No.4

H.P. STATE POLLUTION CONTROL BOARD**REGIONAL OFFICE PAONTA SAHIB**

HIMUDA Complex, Plot no. 1-3, Shubhkhera
Teh: Paonta Sahib, Distt: Sirmaur, Pin-173025

01704-225870
<https://hppcb.nic.in/>
pcbropaonta1@gmail.com



No. PCB/RO Paonta/ R.G. Buildwell Engineers Ltd /2023- 3520-23

Dated- 23.03.2024

From: The Regional Officer

To

**M/s R.G. Buildwell Engineers Ltd.
Vill. Kaffota, Tehsil Kamrau
Distt. Sirmaur, H.P.**

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by Hon'ble NGT in O.A. no. 127 of 2024 on **21.03.2024**.

Whereas, following observations were made during the inspection of the stretch awarded to your unit:

- 1. No retaining wall structures has been provided to prevent flow of muck dumping near 41+100 Kali Khan (Photograph 1), 41+200 near jaindhar road Shilla (Photograph 2) and 43+500 near Tatiana link road (Photograph 3)**
- 2. Muck dumping at 45+700 Borar khad has blocked the nallah. (Photograph 4)**
- 3. No display board are provided at approved dumping sites.**

Whereas the entire stretch of the NH-707 has also been inspected in detail and the above facts have also been verified by the Joint Committee of officers (constituted on OA no- 127/2024 titled as Nathu Ram Vs Ministry of Road Transport and Highways & Ors.) comprising of Addl District Magistrate Sirmaur, official from Central Pollution Control Board, the MoEF&CC, the HP Forest Department and the State PCB.

Whereas a Distt. Level Committee under the Chairmanship of Distt. Magistrate of concerned Distt has been constituted in order to check the illegal dumping of debris and muck throughout the State including along the rivers in compliance to the orders passed by the Hon'ble NGT in O.A. No. 603/2019 titled as Rajiv Verma Vs State of HP & Ors.

Whereas Hon'ble NGT has passed directions in O.A. No. 603/2019 dated 26.02.2020 stating that:

- 1. Not to dump debris along the Hill slope in view of no protection measures and provide protection measures along the Road.**
- 2. Submit Action Plan for Muck management, which is arising due to Construction of Road.**
- 3. Not to practice further excavation till proper designated dumping site is identified in case existing site is not suitable having steep slope.**

And the facts stated above tantamount to clear violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protection) Act, 1986 and constituting a cognizable offence.

Now, therefore in accordance with the provisions of aforementioned Acts, it is proposed to initiate penal action against you in accordance with the provisions of –

- 1. Section 41, 43 & 44 of the Water (Prevention and Control of Pollution) Act, 1974 attracting with fine(s) up to Rupees Ten Thousand and imprisonment up to seven years or both and/or.**

2. Section 37 and 39 of the Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten Thousand and imprisonment up to six years or both;
3. Imposing of Environmental Compensation of minimum INR 1,00,000/- per unauthorised and unscientific muck dumping site (Rupees One Lakh) as per the orders of Hon'ble NGT or Imposition of Environmental Compensation of INR 5000/- per day per site for the violation period as per the orders of the Hon'ble NGT.

However, before proceeding further, you are hereby directed to submit compliance of following directions:

1. To stop any unauthorized/unscientific muck dumping at non designated/non approved areas.
2. Provide adequate concrete walls/retaining structures to stop the flow of muck further downstream into the water bodies where muck has been dumped unscientific without any protection measures.
3. Submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
4. Provide display board at all designated / approved muck dumping sites.
5. Not to operate any unconsented Hot Mix Plant, RMC Plant of Stone Crusher as the case may be.

You are also hereby directed to submit compliance report w.r.t. afore-mentioned points and show cause within 05 days failing which strict action beside imposing Environmental Compensation as proposed above as per Hon'ble NGT orders shall be initiated/imposed against you without any further notice.

Treat It as Most Urgent

Encl: Photographs A/A



Mission LiFE

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

1. The **Member Secretary, HPSPCB**, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The **Deputy Commissioner Sirmour** cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
3. The **Additional District Magistrate Sirmour** cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris for favor of kind information please.

--sd--

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Photographs



Photograph 1



Photograph 2



Photograph 3



Photograph 4

H.P. STATE POLLUTION CONTROL BOARD**REGIONAL OFFICE PAONTA SAHIB**

HIMUDA Complex, Plot no. 1-3, Shubhkhera
Teh: Paonta Sahib, Distt: Sirmaur, Pin-173025

01704-225870
<https://hppcb.nic.in/>
pcbropaonta1@gmail.com



No. PCB/RO Paonta/ HES Infra Private Ltd./2023- 3516-19

Dated- 23.03.2024

From: The Regional Officer
To

M/s HES Infra Private Ltd.
Achoti Padayat Link Road, Vill. Shillai,
Tehsil Shillai, Distt. Sirmaur, H.P.- 173027

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by Hon'ble NGT in O.A. no. 127 of 2024 on **21.03.2024**.

Whereas, following observations were made during the inspection of the stretch awarded to your unit:

1. Muck has been dumped near 51+100 zero point milla without retaining structure which has blocked nearby Neriyan nallah (**Photograph 1**).
2. No retaining wall structure has been provided at 51+400 dumping site (**Photograph 2**)
3. Muck dumping at 52+300 private dumping site near ashyari nallah without retaining structure has resulted into blockage of nallah (**Photograph 3**)
4. Muck dumping without retaining structure at 52+800 near bridge has choked ashyari nallah (**Photograph 4**).
5. Muck dumped at 55+100 private dumping site near Gangtoli has been overfilled and retaining structure has been damaged. (**Photograph 5**)
6. Muck dumping at 55+500 private site near Gangtoli has choked the nearby nallah. (**Photograph 6**)
7. Muck is dumped at 56+200 bridge on Gangtoli khadd without any retaining structure which may lead to blockage of Gangtoli nallah. (**Photograph 7**)
8. Private dumping site at 57+800 has overfilled and overflowed due to inadequate retaining structures. (**Photograph 8**)
9. No retaining structure is provided to prevent flow of muck near 59+200 at Tikker village. (**Photograph 9**)
10. Muck was dumped at 60+000 at Naya khad due to no retaining structure resulting into blockage of the nallah (**Photograph 10**)
11. Muck dumped at 69+150 private dumping site in Vill Kandodhar is overfilled and overflowed appx. 100 meter downstream due to inadequate retaining wall structure. (**Photograph 11**)
12. Muck was dumped at 73+350 near shri kyari nayil nallah without providing retaining structure to prevent flow of muck into the nallah (**Photograph 12**).
13. Muck dumping was observed at 73+300 at private site without retaining structures resulting into overflow of much into nearby Shri Kyari nallah. (**Photograph 13**)
14. Muck was dumped at approved designated dumping site at 73+580 without adequate retaining structures resulting into overfilling and overflow of muck into nearby nallah. (**Photograph 14**)
15. Muck was dumped at 75+000 and 75+100 on Kyari Nallah without any retaining wall protection resulting into flow of muck into the nallah (**Photograph 15 and Photograph 16**)
16. No display board are provided at approved dumping sites.

Whereas the entire stretch of the NH-707 has also been inspected in detail and the above facts have also been verified by the Joint Committee of officers (constituted on OA no- 127/2024 titled as Nathu Ram Vs Ministry of Road Transport and Highways & Ors.) comprising of Addl District Magistrate Sirmour, official from Central Pollution Control Board, the MoEF&CC, the HP Forest Department and the State PCB.

Whereas a Distt. Level Committee under the Chairmanship of Distt. Magistrate of concerned Distt has been constituted in order to check the illegal dumping of debris and muck throughout the State including along the rivers in compliance to the orders passed by the Hon'ble NGT in O.A. No. 603/2019 titled as Rajiv Verma Vs State of HP & Ors.

Whereas Hon'ble NGT has passed directions in O.A. No. 603/2019 dated 26.02.2020 stating that:

1. **Not to dump debris along the Hill slope in view of no protection measures and provide protection measures along the Road.**
2. **Submit Action Plan for Muck management, which is arising due to Construction of Road.**
3. **Not to practice further excavation till proper designated dumping site is identified in case existing site is not suitable having steep slope.**

And the facts stated above tantamount to clear violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protection) Act, 1986 and constituting a cognizable offence.

Now, therefore in accordance with the provisions of aforementioned Acts, it is proposed to initiate penal action against you in accordance with the provisions of –

1. **Section 41, 43 & 44 of the Water (Prevention and Control of Pollution) Act, 1974 attracting with fine(s) up to Rupees Ten Thousand and imprisonment up to seven years or both and/or.**
2. **Section 37 and 39 of the Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten Thousand and imprisonment up to six years or both;**
3. **Imposing of Environmental Compensation of minimum INR 1,00,000/- per unauthorised and unscientific muck dumping site (Rupees One Lakh) as per the orders of Hon'ble NGT or Imposition of Environmental Compensation of INR 5000/- per day per site for the violation period as per the orders of the Hon'ble NGT.**

However, before proceeding further, you are hereby directed to submit compliance of following directions:

1. **To stop any unauthorized/unscientific muck dumping at non designated/non approved areas.**
2. **Provide adequate concrete walls/retaining structures to stop the flow of muck further downstream into the water bodies where muck has been dumped unscientific without any protection measures.**
3. **Submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.**
4. **Provide display board at all designated / approved muck dumping sites.**
5. **Not to operate any unconsented Hot Mix Plant, RMC Plant of Stone Crusher as the case may be.**

You are also hereby directed to submit compliance report w.r.t. afore-mentioned points and show cause within 05 days failing which strict action beside imposing Environmental Compensation as proposed above as per Hon'ble NGT orders shall be initiated/imposed against you without any further notice.

Treat It as Most Urgent

Encl: Photographs A/A



Mission LIFE

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

1. The **Member Secretary, HPSPCB**, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The **Deputy Commissioner Sirmour** cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
3. The **Additional District Magistrate Sirmour** cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris for favor of kind information please.

--sd--

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Photographs



Photograph 1



Photograph 2



Photograph 3



Photograph 4



Photograph 5



Photograph 6



Photograph 7



Photograph 8



Photograph 9



Photograph 10



Photograph 11



Photograph 12



Photograph 13



Photograph 14



Photograph 15



Photograph 16

H.P. STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE PAONTA SAHIB

HIMUDA Complex, Plot no. 1-3, Shubhkhera
Teh: Paonta Sahib, Distt: Sirmaur, Pin-173025

1045



01704-225870

<https://hppcb.nic.in/>
pcbropaonta1@gmail.com


No. PCB/RO Paonta/ ABCI Infrastructures Ltd. /2024- 019-021

Dated- 01.04.2024

From: The Regional Officer
To: The Member Secretary
HPSPCB, Him Parivesh
Phase-III, New Shimla-09

Subject: Recommendation for imposition of Environmental Compensation upon M/s ABCI Infrastructures Ltd., Vill. Kunja, Paonta Sahib, Distt. Sirmaur, H.P. on the analogy prescribed by Hon'ble NGT in the matter of Abhishek Rai Vs. State of H.P. & Ors. for unscientific muck dumping – reg.

Sir,

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by the Hon'ble NGT in O.A. no. 127 of 2024 titled as Naathu Ram Vs Ministry of Road Transport & Highways & Ors on 12.03.2024 and 21.03.2024.

Whereas, during the inspections, violations w.r.t. unscientific muck dumping were observed at **four numbers of sites**. (List of sites enclosed as **Annexure-1**).

Accordingly, show cause notices to the unit were issued from this office vide letter no. 3056-57, dated 13.02.2024, letter no. 3438-40, dated 14.03.2024 and letter no. 3510-13, dated 23.03.2024. Copies of notices issued are enclosed as **Annexure-2 (colly)**. The unit has submitted reply vide letter dated 20.03.2024.

In view of the submissions made by the unit, all four sites as mentioned above were re-inspected on 31.03.2024 and it has been observed that no improvements/remedial action to check overflow of muck at these sites has been undertaken by the unit. Also, in response to show cause notices issued from this office the unit has denied any kind of violation w.r.t. unscientific muck dumping.

The unit has also been issued Show Cause Notices prior to the visit of the Joint Committee and the same are enclosed as **Annexure-3**. The reply submitted by the unit in response to various notice from this office are enclosed as per **Annexure-4**.

The Hon'ble National Green Tribunal has passed the following orders on 29.07.2013 in the matter of "Abhishek Rai Vs. State of HP & Ors."

"..... We also direct all the authorities concerned to keep a strict vigil to prevent throwing of municipal solid waste, untreated sewage, effluent or other material/construction material into river Beas. Whosoever is found to be throwing or dumping any such material, effluent etc. directly or indirectly into the river Beas or its tributaries or even at its banks, will have to pay a sum of Rs. 1.00 lakh as compensation for causing pollution on the basis of the 'polluter pays principle'....."

Keeping above mentioned facts into consideration and non-compliances by the unit, it is recommended that Environmental Compensation amounting to **Rupees Four Lakhs** (for four sites) may kindly be imposed upon M/s ABCI Infrastructures Ltd. on the analogy prescribed by the Hon'ble National Green Tribunal in the matter of "Abhishek Rai Vs. State of HP & Ors" based on "Polluter Pays Principle". It is further recommended that in case the unit does not take any time bound remedial action Environmental Compensation @ INR 5000.00/- per day on the basis of polluter pays principle as per the orders of Hon'ble NGT for unscientific muck dumping and causing water pollution shall be recommended accordingly.

Submitted for your information please.

Yours faithfully,



es: As above

Atul Parmar
Regional Officer cum
Environmental Engineer
HPSPCB Paonta Sahib

Copy to:

1. The **Deputy Commissioner Sirmour** cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
2. The **Additional District Magistrate, Distt: Sirmour** cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris and in reference to the joint inspection of the committee for favor of kind information please.



Atul Parmar
*Regional Officer cum
Environmental Engineer
HPSPCB Paonta Sahib*



H.P. STATE POLLUTION CONTROL BOARD
Regional Office, Plot No. 1,2&3, HIMUDA Colony, Shubhkhera, Paonta Sahib
Distt. Sirmaur, H.P. pcbropaonta1@gmail.com



No. HPSPCB/RO(Pt)/M/s ABCI Infrastructure Pvt. Ltd./2023- 3438-40 Dated: 14.03.2024

To

M/s ABCI Infrastructure Pvt. Ltd.
Near Dental College, Kunja Matraliyan,
Tehsil Paonta Sahib, Distt. Sirmaur HP.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by Hon'ble NGT in O.A. no. 127 of 2024 on 12.03.2024.

Whereas, following observations have been made during the inspection of the stretch awarded to your unit:

1. No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near Kotri Kandon river. (Photograph 1)
2. An excavator machine was engaged near Tilgani khad in Poka village affecting the water quality downstream the excavation site. (Photograph 2)
3. Muck was dumped on private land at non-designated dumping site in village Poka and at designated dumping site beside NH-707 in Village Poka without providing proper retaining wall structures to check flow of muck into nearby nallah. (Photograph 3 & Photograph 4)
4. A site proposed for mining check post is filled with muck which may restrict the natural course of nearby nallah. (Photograph 5)
5. Designated dumping site at chain age 23+100, 23+600 near hewna temple kakwari khad and adjacent hewna temple kakwari khadd are not provided with sufficient concrete wall structures and display boards. (Photograph 6,7&8)

Whereas, above-mentioned facts violate the provisions of section 25 of Water (Prevention and Control of Pollution Act) 1974 and section 21 of Air (Prevention and Control of Pollution) Act, 1981 constituting a cognizable offence under the aforesaid acts.

However, before proceeding further, you are hereby directed through this letter to submit compliance of following directions:

- a. To stop any unauthorized/unscientific muck dumping and provide concrete walls/retaining structures.
- b. To submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
- c. To provide display board at all designated muck dumping sites.

You are directed to submit compliance report w.r.t. afore-mentioned points and show cause within 05 days failing which strict action beside imposing Environmental Compensation as per Hon'ble NGT orders in O.A. no. 593/2017 shall be taken as per relevant provisions of law.

Treat It as Most Urgent

Encl: As above


Regional Officer
HPSPCB RO Paonta Sahib

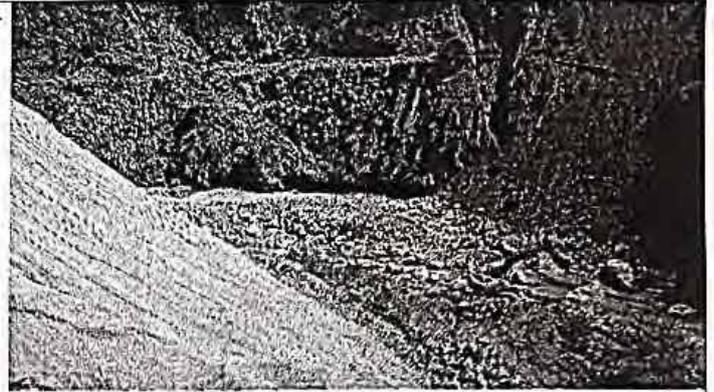
Copy to:

1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The Deputy Commissioner Sirmaur-cum-Chairman District Committee constituted by Hon'ble NGT in O.A. no. 360 of 2018 for information and further necessary action, please.


Regional Officer
HPSPCB RO Paonta Sahib



Photograph No.1



Photograph No.2



Photograph No.3



Photograph No.4



Latitude: 30.572638
Longitude: 77.649723
Altitude: 783.2226 m
Accuracy: 5.6 m
Time: 12-03-2024 12:54
Note: proposed retaining barrier location

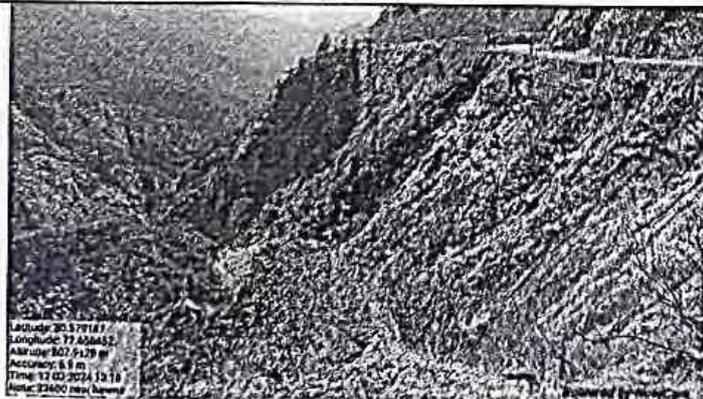
Powered by NoteCam

Photograph No. 5



Latitude: 30.573226
Longitude: 77.652931
Elevation: 837.56129 m
Accuracy: 82.0 m
Time: 12-03-2024 13:05
Note: 25.100 Geographical site

Photograph No. 6



Latitude: 30.571811
Longitude: 77.656652
Altitude: 807.5129 m
Accuracy: 6.9 m
Time: 12-03-2024 13:10
Note: 23400 new barrier

Powered by NoteCam

Photograph No. 7



Latitude: 30.570478
Longitude: 77.657087
Altitude: 918.3838 m
Accuracy: 6.8 m
Time: 12-03-2024 13:21
Note: proposed barrier nearby Lakshmi khada

Photograph No. 8

Through Regd. Post, **Reminder-I**

H.P. STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE PAONTA SAHIB
HIMUDA Complex, Plot no. 1-3, Shubhkhera
Teh: Paonta Sahib, Distt: Sirmaur, Pin-173025

01704-225870
<https://hppcb.nic.in/>
pcbropaonta1@gmail.com



No. PCB/RO Paonta/ ABCI Infrastructure Pvt. Ltd./2023- 3510-13

Dated- 23-03-2024

From: The Regional Officer

To

✓ M/s ABCI Infrastructure Pvt. Ltd.
Near Dental College, Kunja Matrallyan,
Tehsil Paonta Sahib, Distt. Sirmaur HP.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in continuation to this office letter no. HPSPCB/RO(Pt)/ M/s ABCI Infrastructure Pvt. Ltd./2023-3438-40, dated 14.03.2024 on the subject cited above.

Whereas, following observations were made during the inspection of the stretch awarded to your unit:

1. No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near Kotri Kandon river. (Photograph 1)
2. An excavator machine was engaged near Tilgani khad in Poka village affecting the water quality downstream the excavation site. (Photograph 2)
3. Muck was dumped on private land at non-designated dumping site in village Poka and at designated dumping site beside NH-707 in Village Poka without providing proper retaining wall structures to check flow of muck into nearby nallah. (Photograph 3 & Photograph 4)
4. A site proposed for mining check post is filled with muck which may restrict the natural course of nearby nallah. (Photograph 5)
5. Designated dumping site at chain age 23+100, 23+600 near hewna temple kakwari khad and adjacent Hewna temple kakwari khadd are not provided with sufficient concrete wall structures and display boards. (Photograph 6,7&8)

Whereas the entire stretch of the NH-707 has also been inspected in detail and the above facts have also been verified by the Joint Committee of officers (constituted on OA no- 127/2024 titled as Nathu Ram Vs Ministry of Road Transport and Highways & Ors.) comprising of Addl District Magistrate Simour, official from Central Pollution Control Board, the MoEF&CC, the HP Forest Department and the State PCB.

Whereas a Distt. Level Committee under the Chairmanship of Distt. Magistrate of concerned Distt has been constituted in order to check the illegal dumping of debris and muck throughout the State including along the rivers in compliance to the orders passed by the Hon'ble NGT in O.A. No. 603/2019 titled as Rajiv Verma Vs State of HP & Ors.

Whereas Hon'ble NGT has passed directions in O.A. No. 603/2019 dated 26.02.2020 stating that:

1. Not to dump debris along the Hill slope in view of no protection measures and provide protection measures along the Road.
2. Submit Action Plan for Muck management, which is arising due to Construction of Road.
3. Not to practice further excavation till proper designated dumping site is identified in case existing site is not suitable having steep slope.

And whereas, no reply/compliance report w.r.t above-mentioned notice has been submitted by you till date.

And the facts stated above tantamount to clear violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protection) Act, 1986 and constituting a cognizable offence.

Now, therefore in accordance with the provisions of aforementioned Acts, it is proposed to initiate penal action against you in accordance with the provisions of -

1. Section 41, 43 & 44 of the Water (Prevention and Control of Pollution) Act, 1974 attracting with fine(s) up to Rupees Ten Thousand and Imprisonment up to seven years or both and/or.
2. Section 37 and 39 of the Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten Thousand and Imprisonment up to six years or both;
3. Imposing of Environmental Compensation of minimum INR 1,00,000/- per unauthorised and unscientific muck dumping site (Rupees One Lakh) as per the orders of Hon'ble NGT or Imposition of Environmental Compensation of INR 5000/- per day per site for the violation period as per the orders of the Hon'ble NGT.

However, before proceeding further, you are given a last and final opportunity and are again hereby directed to submit compliance of following directions:

1. To stop any unauthorized/unscientific muck dumping at non designated/non approved areas.
2. Provide adequate concrete walls/retaining structures to stop the flow of muck further downstream into the water bodies where muck has been dumped unscientific without any protection measures.
3. Submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
4. Provide display board at all designated / approved muck dumping sites.
5. Not to operate any unconsented Hot Mix Plant, RMC Plant of Stone Crusher as the case may be.

You are also hereby directed to submit compliance report w.r.t. afore-mentioned points and show cause within 03 days failing which strict action beside imposing Environmental Compensation as proposed above as per Hon'ble NGT orders shall be initiated/imposed against you without any further notice.

Treat It as Most Urgent

Encl: Photographs A/A



Mission LIFE

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The Deputy Commissioner Sirmour cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
3. The Additional District Magistrate Sirmour cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris for favor of kind information please.

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Photographs



Photograph No.1



Photograph No.2



Photograph No.3



Photograph No.4



Photograph No. 5



Photograph No. 6



Photograph No. 7



Photograph No. 8

H.P. STATE POLLUTION CONTROL BOARD

Regional Office, Plot No. 1,2&3, HIMUDA Colony, Shubhkhera, Paonta Sahib
Distt. Sirmaur, H.P. pcbropaonta1@gmail.com



No. HPSPCB/RO(Pt)/ M/s ABCI Infrastructure Pvt. Ltd./2023- 3056-57

Dated: 13.02.2024

To

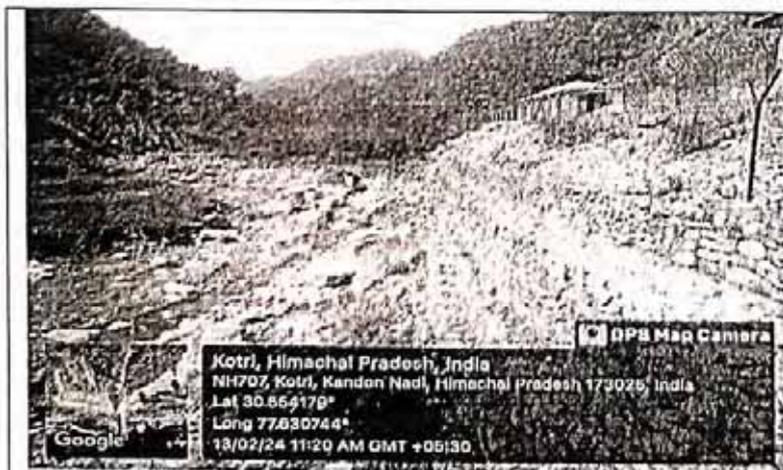
M/s ABCI Infrastructure Pvt. Ltd.
Near Dental College, Kunja Matraliyen,
Tehsil Paonta Sahib, Distt. Sirmaur HP.

Subject: Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981 and non-compliance under C&D Waste Rules, 2016.

This is in reference to the inspection carried out by this office of NH 707 from Km 0+000 (Paonta Sahib) to Km 97+000 (Gumma) on 13.02.2024.

Whereas, following observations have been made during the inspection of the road stretch awarded to your unit and muck dumping sites designated by MoRTH and arranged by own level :

Sr. No	Road Stretch along with chainage	Observations
1	Muck Dumping site at Kando Khad near Sataun Bridge at Chainage Km 16+650	The work has been completed and no further dumping is being carried out this site. It was observed that the retaining structures have been provided toward Kando Nallah to restrict the spillage of muck into nallah. However the retaining structures have been partially damaged and require immediate repair. Photographs are attached herewith.
2	Muck dumping site at Poka road near GSSS Sataun.	Retaining structures provided to retain the muck are not sufficient as same has been provided only on one side of the dumping site while other side of the site is without any retaining structures. Which is resulting into spillage of muck into the Tilgan khad. Photographs are attached herewith.
3	Muck dumping site at at chainage Km 21+300	It was observed that, no retaining structures have been provided towards the downhill side of the site. The muck dumped at this site is directly spilling into valley depression. Necessary retaining structures along with provisions of drainage are required to be provided. Photographs are attached herewith.
4	Muck dumping site near Hewna Temple at chainage Km 24+400	The provided retaining structure were damaged in past due to flash flood in the district. The company is required to provided/repair necessary retaining structures in along the downside of hill so that, muck can be retained and spillage of same can be avoided. Photographs are attached herewith.



Photograph No.1



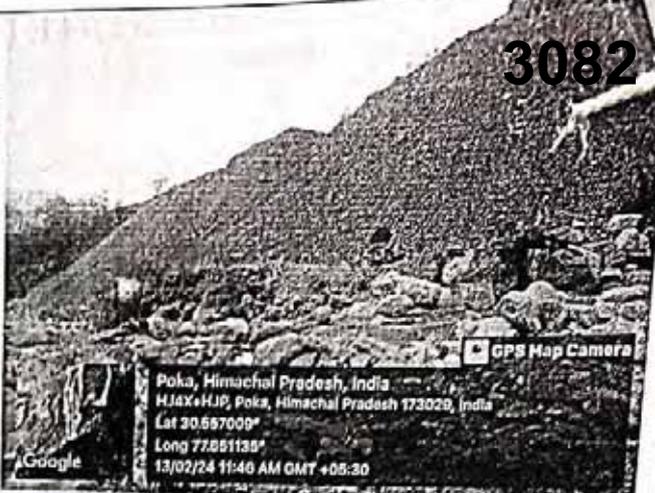
Photograph No.2

Photograph No. 1 and Photograph No. 2 shows status of Site at Kando Khad near Saton Bridge at Chainage Km 16+650



Poka, Himachal Pradesh, India
 HJAX+HJR Poka, Himachal Pradesh 173029, India
 Lat 30.556747°
 Long 77.651169°
 13/02/24 11:48 AM GMT +05:30

Photograph No.3



Poka, Himachal Pradesh, India
 HJAX+HJR Poka, Himachal Pradesh 173029, India
 Lat 30.557009°
 Long 77.651135°
 13/02/24 11:48 AM GMT +05:30

Photograph No.4

Photograph No. 3 and Photograph No. 4 shows status of Site Poka near GSSS Sataun



Nao Barwa, Himachal Pradesh, India
 HJ8X+43 Nao Barwa, Himachal Pradesh 173029, India
 Lat 30.5651°
 Long 77.649232°
 13/02/24 12:02 PM GMT +05:30

Photograph No.5



Nao Barwa, Himachal Pradesh, India
 NH702 Nao Barwa, Himachal Pradesh 173029, India
 Lat 30.563141°
 Long 77.648269°
 13/02/24 12:01 PM GMT +05:30

Photograph No.6

Photograph No. 5 & Photograph No. 6 shows status of Site at chainage Km 21+300



Khualnal Salag, Himachal Pradesh, India
 HJ96+4C48, Khualnal Salag, Himachal Pradesh 173029, India
 Lat 30.578879°
 Long 77.657216°
 13/02/24 12:22 PM GMT +05:30

Photograph No.7



Nao Barwa, Himachal Pradesh, India
 NH707 Nao Barwa, Himachal Pradesh 173029, India
 Lat 30.574707°
 Long 77.654317°
 13/02/24 12:21 PM GMT +05:30

Photograph No.8

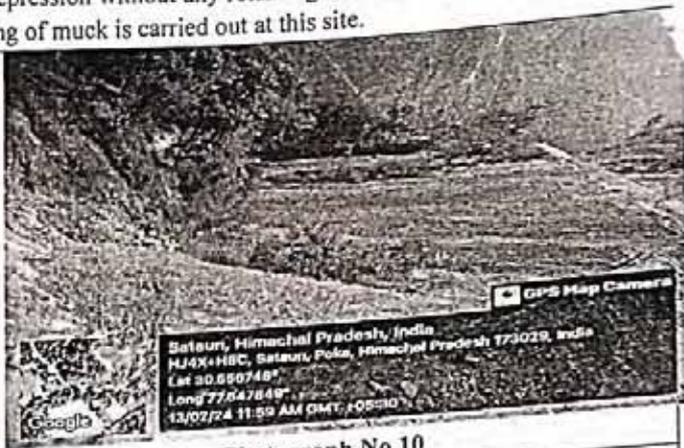
Photograph No. 7 & Photograph No. 8 shows status of Site near Hewna Temple at chainage Km 24+400

In addition to the above designated muck dumping site, dumping of muck was also observed at non designated sites along the hill which is resulting into the spillage of muck into the valley depression along the hill. Details of same along with photographs are as below:

Designated muck dumping at Sataun after site No.4
 It was observed that the muck is directly disposed into the valley depression without any retaining structures. Immediate preventive measure are required to be taken and further ensure that, no dumping of muck is carried out at this site.



Photograph No.9



Photograph No.10

Photograph No. 9 & Photograph No. 10 shows status of muck dumping at Sataun after site No.4 at Sataun

Non designated muck dumping after chainage Km 21+430

It was observed that, you have carried out dumping of muck along the hill after chainage Km 21+430. The muck is directly disposed along the hill without any retaining structures.



Photograph No.11



Photograph No.12

Photograph No. 11 & Photograph No. 12 shows status of muck dumping after chainage Km 21+430

Non designated muck dumping at chainage Km 23+200

Dumping of muck along the hill after chainage Km 21+430. The muck is directly disposed along the hill without any retaining structures. Immediate preventive measure are required to be taken and to further ensure that, no dumping of muck is carried out at this site.



Photograph No.13



Photograph No.14

Photograph No. 13 & Photograph No. 14 shows status of muck dumping at chainage Km 23+200

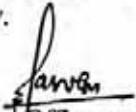
Whereas, above-mentioned facts violate the provisions of Water (Prevention and Control of Pollution Act) 1974 and Air (Prevention and Control of Pollution) Act, 1981 and provisions of Construction & Demolition Waste Rules, 2016.

Before proceeding further, you are hereby directed through this letter to submit compliance status/action taken report w.r.t. afore-mentioned points and show cause within 03 days failing which strict action besides imposing Environmental Compensation shall be imposed as per relevant provisions of law.

Treat It as Most Urgent

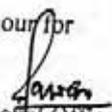
Encl: As above

2


Regional Officer
HPSPCB RO Paonta Sahib

Copy to:

- The Project Director, NHAI, Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour for information and further necessary action, being nodal authority of the project, please.


Regional Officer
HPSPCB RO Paonta Sahib



ABCi INFRASTRUCTURES PVT. LTD.
CIN U45202WB1993PTC058047



PSH/ABCi/NH707/GL/2023-2024/1225

Dated:05/Mar/2024

To,

Regional Officer,
HPSPCB RO ,Himuda Colony,
Shubhkhera, Paonta Sahib, H.P.

Sub: "Rehabilitation and Upgradation to 2-lane/2-lane with paved shoulders/4-lane configuration of Paonta Sahib-Hewna Section (Km. 0.000 to Km. 25.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode" (**Compliance of Observation from H.P State pollution control board**)

Ref No:- 1) Your Letter No. HPSPCB/RO(Pt)/ M/s ABCi Infrastructures Pvt. Ltd./2023- 3056-57 dated 13.02.2024

Ref No:-2) MoRTH PIU- P.S./AE/2020-2021/Vol.III/3019 dated 23.02.2024

Ref No:-3) LNM/MoRTH-PIU/PKG I-V/2023-24/2717 dated 26.02.2024

Dear Sir,

In reference to the subject & letter cited above, this is to ensure you that we will comply all the observations by 31.03.2024.

The Work is ongoing at all of locations & the photographs of the same are enclosed for your reference with annexure.

Thanking you and assuring you of our best services always.

Yours faithfully,

For ABCi Infrastructures Pvt. Ltd.

(Authorized Signatory)

Encl. Photographs .

Copy to :-

1. The Project Director, MoRTH PIU, NH-707, Paonta Sahib.
2. The R.E. LN Malviya, NH-707, Paonta Sahib, Sirmour District, Himachal Pradesh.

Site Office: Khasra No. 282 & 283, Village Kunja, Paonta Sahib, Distt. Sirmour (H.P.) 173025

E-mail : paontasahibabc@gmail.com, www.abciinfra.com

Registered Office : "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091

Tel.: 033 4004 4117/18, 4003 4736, Fax : 033 4004 4119, E-mail : kolkata@abciinfra.com, www.abciinfra.com

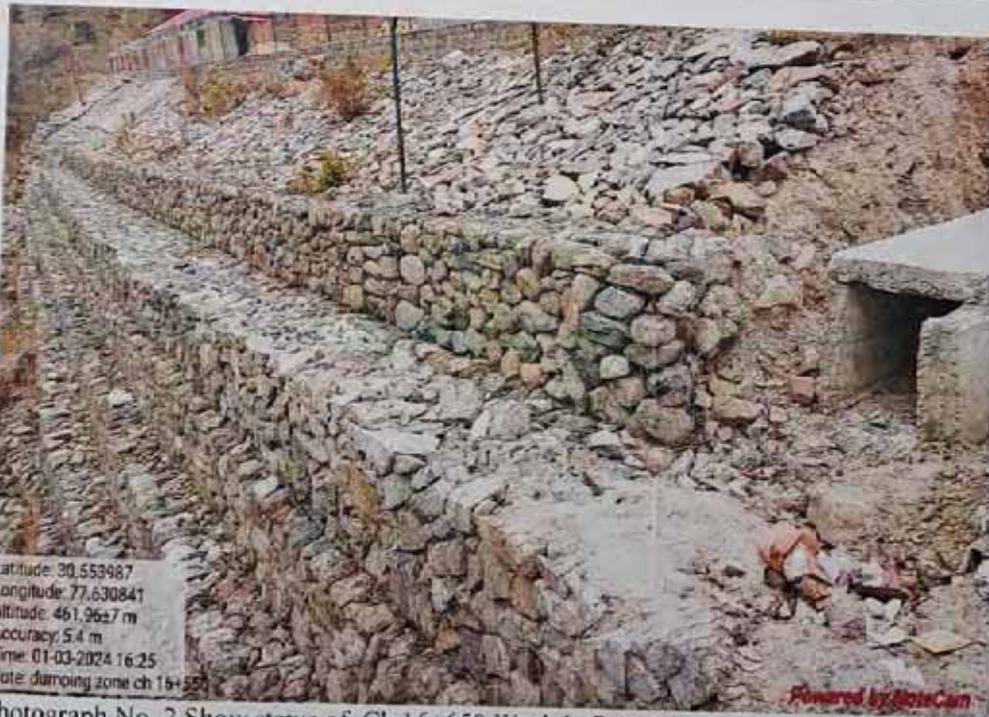
Annexure

16+650



Photograph No. 1 Show status of Ch 16-650 Work In Progress

16+650



Photograph No. 2 Show status of Ch 16+650 Work In Progress



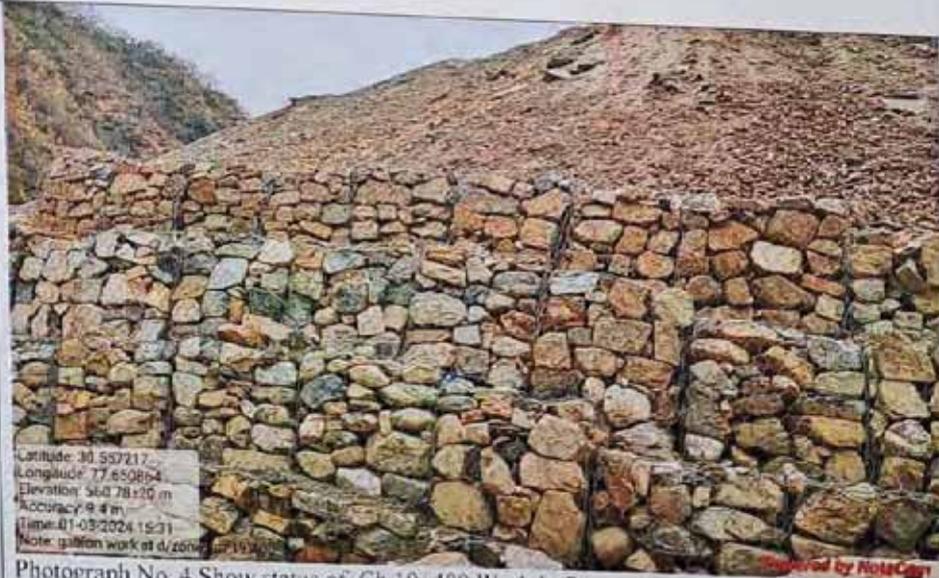
Poka Road
Near GSSS Sataun



Latitude: 30.557205
Longitude: 77.65086
Elevation: 5647.13 m
Accuracy: 10.4 m
Time: 01-03-2024 15:20
Note: gabion work at d/zone km 19.400

Photograph No. 3 Show status of Ch 19+400 Work In Progress

Poka Road
Near GSSS Sataun



Latitude: 30.557217
Longitude: 77.650864
Elevation: 5607.8120 m
Accuracy: 9.4 m
Time: 01-03-2024 15:21
Note: gabion work at d/zone km 19.400

Photograph No. 4 Show status of Ch 19+400 Work In Progress



21+300



Photograph No. 5 Show status of Ch 21+300 Work In Progress

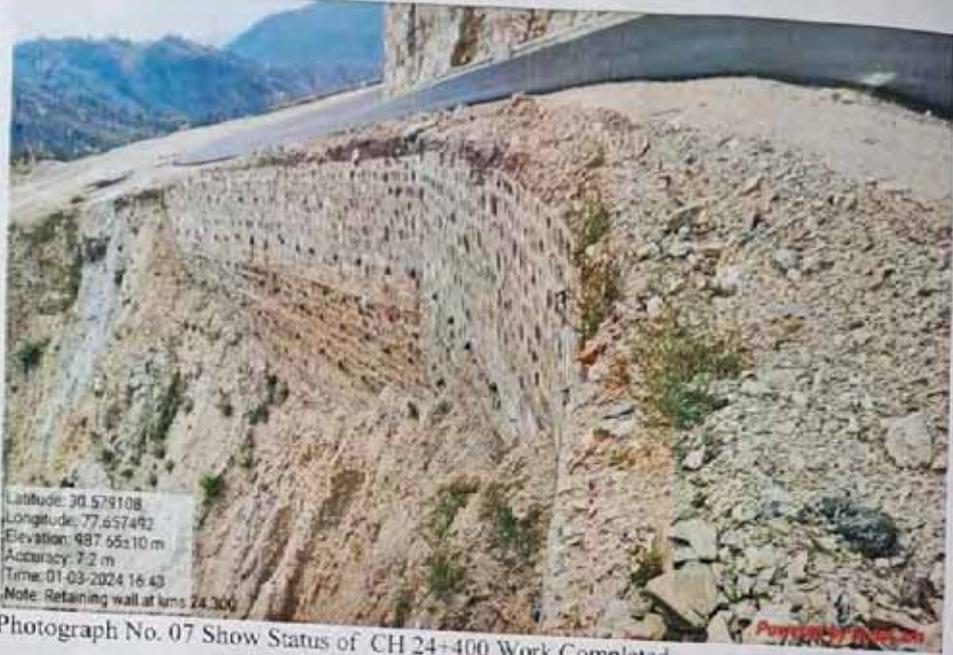
21+300



Photograph No. 6 Show status of Ch 21+300 Work In Progress



24+400



Photograph No. 07 Show Status of CH 24+400 Work Completed

24+400



Photograph No. 08 Show status of Ch 24+400 Work Completed





ABCi INFRASTRUCTURES PVT. LTD.
CIN : U45202WB1993PTC058047



PSH/ABCi/NH707/GL/2023-2024/1227

Dated:07/Mar/2024

To,
The Regional Officer,
H.P. State Pollution Control Board,
Regional office, Plot No. 1,2 & 3,
HIMUDA Colony, Shubhkhera,
Paonta Sahib, Distt. Sirmaur,
Himachal Pradesh

Sub: "Rehabilitation and Upgradation to 2-lane/2-lane with paved shoulders/4-lane configuration of Paonta Sahib-Hewna Section (Km. 0.000 to Km. 25.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode" - **Compliance status/action taken report w.r.t. observations by HPSPCB.**

- Ref. : 01. HPSPCB letter no. HPSPCB/RO(Pt)/ M/s ABCi Infrastructures Pvt. Ltd./2023- 3056-57 dated 13.02.2024
02. MoRTH letter no. MoRTH PIU- P.S./AE/2020-2021/Vol.III/3019 dated 23.02.2024
03. RE letter no. LNM/MoRTH-PIU/PKG I-V/2023-24/2717 dated 26.02.2024
04. MoRTH letter no. MoRTH PIU- P.S./AE/2020-2021/Vol.III/3037 dated 29.02.2024

Dear Sir,

In reference to your letter cited at (01) above, we are submitting herewith compliance status/action taken report w.r.t. the observations made during the inspection held on 13.02.2024.

It is most humbly submitted that dumping of muck has not been done at any non-designated site. We have obtained permissions/consents from the respective landowners/department for disposal of the muck and provided the required retaining structures however the extremely adverse weather conditions i.e. unprecedented rains, cloud burst and landslides in the recent past has damaged the completed works. Copies of the permissions/consents from the respective landowners/department for disposal of the muck are enclosed herewith.

Nevertheless, apropos to the observations made by your good office, we have taken the necessary actions and an action taken/compliance report is enclosed herewith, we hope you will find the same in order.

Yours faithfully,
For ABCi Infrastructures Pvt. Ltd.

PROJECT MANAGER (Pkg. I)
M/s ABCi Infrastructures Pvt. Ltd.
(Authorized Signatory)
NH-707, Paonta Sahib, H.P.

Site Office.: Khasra No. 282 & 283, Village Kunja, Paonta Sahib, Distt. Sirmour (H.P.) 173025
E-mail : paontasahibabc@gmail.com, www.abciinfra.com
Registered Office : "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091
Tel.: 033 4004 4117/18, 4003 4736, **Fax :** 033 4004 4119, **E-mail :** kolkata@abciinfra.com, www.abciinfra.com

3091

Encl. (i) Action taken/compliance report
(ii) Copies of the permissions/consents from the respective landowners/department

Copy to :-

1. The Project Director, MoRTH PIU, NH-707, Paonta Sahib.
2. The R.E, LN Malviya, NH-707, Paonta Sahib, Sirmour District, Himachal Pradesh.

Action taken/Compliance report

Reference	SI No. 1, Photograph No. 1 & 2
Location	Muck Dumping site at Kando Khad near Sataun Bridge at Chainage Km 16+650
Observation	The work has been completed and no further dumping is being carried out this site. It was observed that the retaining structures have been provided toward Kando Nallah to restrict the spillage of muck into nallah. However, the retaining structures have been partially damaged and require immediate repair. Photographs are attached herewith
Compliance	Suitable protection work i.e. gabion structure was provided to retain the filled material at muck dumping site located at Ch. 16+650, however the extreme weather conditions damaged the completed works. This dumping site has already been closed and no further dumping is being carried out. Notwithstanding, in compliance of the observation made, retaining structure has been restored. please refer photographs furnished below.
	 <p>Latitude: 30.553087 Longitude: 77.630841 Altitude: 461.9617 m Accuracy: 5.4 m Time: 01-03-2024 16:25 Note: dumping zone ch 16+650</p> <p>Powered by iPhotoCam</p>
	 <p>Latitude: 30.553087 Longitude: 77.630841 Altitude: 461.9617 m Accuracy: 5.4 m Time: 01-03-2024 16:25 Note: dumping zone ch 16+650</p> <p>Powered by iPhotoCam</p>


 PROJECT MANAGER (Pkg II)
 M/s ABCI Infrastructures Pvt. Ltd.
 NH-707, Paonta Sahib, H.P.

Reference	Sl No. 2, Photograph No. 3 & 4
Location	Muck Dumping site at Poka road near GSSS Sataun
Observation	<i>Retaining structures provided to retain the muck are not sufficient as same has been provided only on one side of the dumping site while other side of the site is without any retaining structures. Which is resulting into spillage of muck into the Tilgan khad. Photographs are attached herewith.</i>
Compliance	The dumping site located at Km. 20+200 (Saton Poka road) is being used for disposal of muck. The suitable protection works i.e. Gabion structure is provided to retain the filled material on the other side is provided. The photographs are furnished below for your ready reference.
	 <p>Latitude: 30.517267 Longitude: 77.650811 Elevation: 566.72815 m Accuracy: 3.4 m Time: 01/03/2024 15:29 Photo taken with ABCI</p>
	 <p>Latitude: 30.557217 Longitude: 77.652854 Elevation: 562.78128 m Accuracy: 4 m Time: 01/03/2024 15:31 Photo taken with ABCI</p>

Reference	SI No. 3, Photograph No. 5 & 6
Location	Muck Dumping site at chainage Km 21+300
Observation	<i>It was observed that, no retaining structures have been provided towards the downhill side of the site. The muck dumped at this site is directly spilling into valley depression. Necessary retaining structures along with provisions of drainage are required to be provided. Photographs are attached herewith.</i>
Compliance	The Dumping site located at Km. 21+300 has already been closed and no dumping is carried out at this site. We have carried out the bench formation and provided the suitable protection works. The necessary retaining structures have been also provided towards the downhill side. We have also provided the jute mat along with seeding. We are also undertaking plantation above benching area. The photographs are enclosed herewith for your ready reference.
	 <p>Latitude: 30.564892 Longitude: 77.648661 Elevation: 736.47+7 m Accuracy: 6.1 m Time: 01-03-2024 15:50 Note: gabion work at km 21+300 Durgam</p>
	

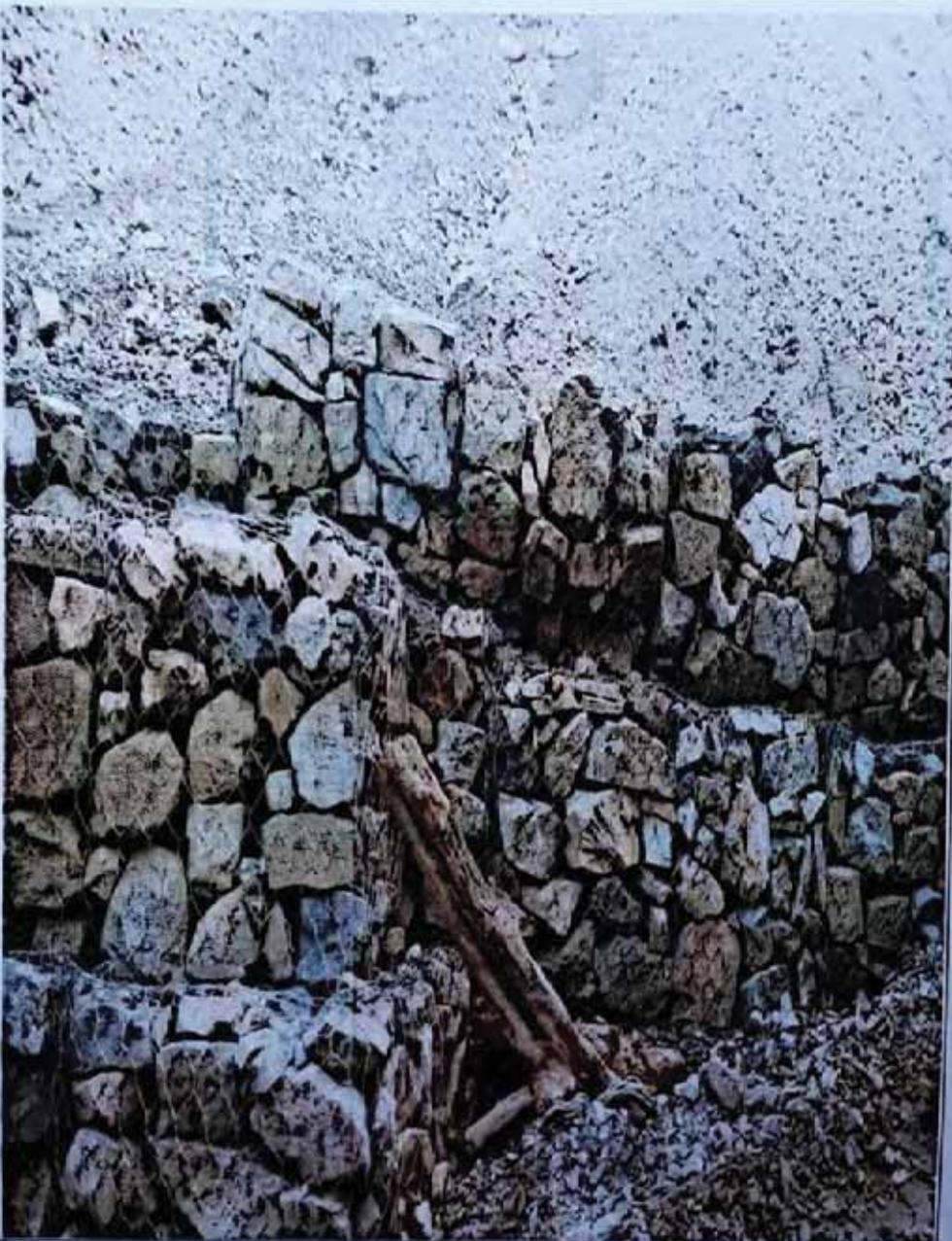

PROJECT MANAGER (Pkg. I)
 M/s ABCI Infrastructures Pvt. Ltd.
 NH-707, Paonta Sahib, H.P.

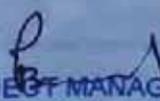
Reference	SI No. 4, Photograph No. 7 & 8
Location	Muck dumping site near Hewna Temple at chainage 24+400
Observation	The provided retaining structure were damaged in past due to flash flood in the district. The company is required to provided/repair necessary retaining structures in along the downside of hill so that, muck can be retained and spillage of some can be avoided. Photographs are attached herewith.
Compliance	The dumping site located at Km 24+400 near Hewan Temple is being used for protection of temple and not for muck disposal. We have developed the front yard of the temple and provided toe wall. Photographs are enclosed herewith for your ready reference.
	 <p>Latitude: 30.579108 Longitude: 77.657492 Elevation: 987.65:10 m Accuracy: 7.2 m Time: 01-03-2024 16:43 Note: Retaining wall at kms 24.300</p>
	 <p>Latitude: 30.579001 Longitude: 77.657448 Elevation: 982.26:7 m Accuracy: 4.7 m Time: 01-03-2024 16:44 Note: Retaining wall at kms 24.300</p>

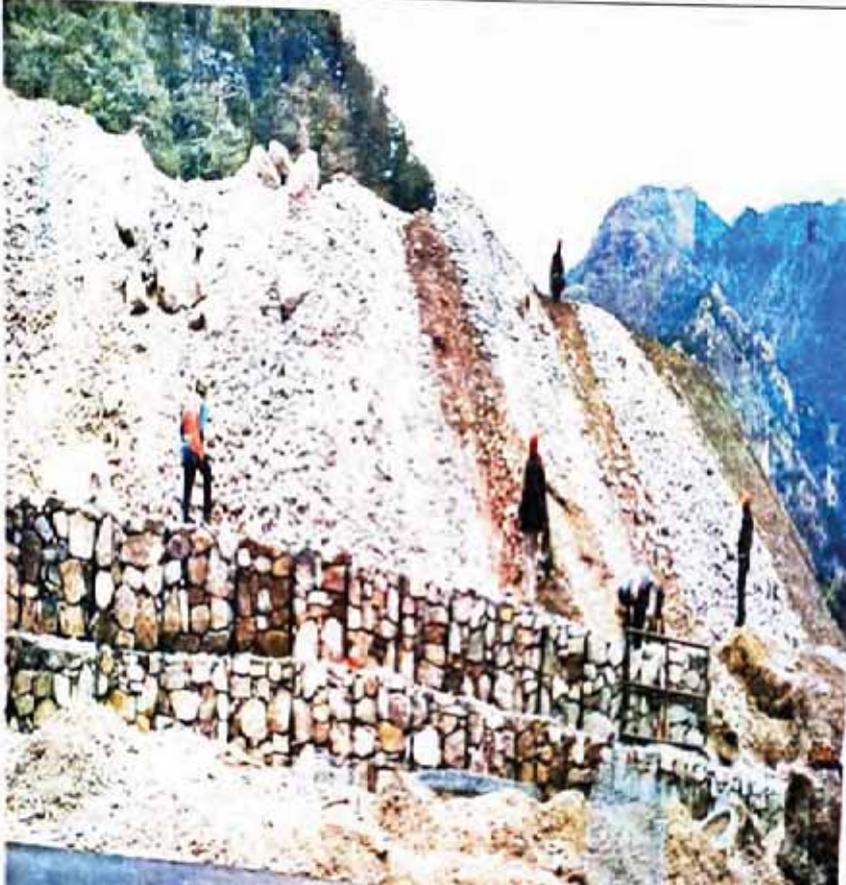


PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd
NH-707, Paonta Sahib, H.P.

1067

Reference	Photograph No. 9 & 10
Location	Muck dumping site at chainage 18+500 (Non designated muck dumping at Saton after site no 4.)
Observation	<i>It was observed that the muck is directly disposed into the valley depression without any retaining structures. Immediate preventive measures are required to be taken and further ensure that no dumping of muck is carried out at this site.</i>
Compliance	It is clarified that the dumping site located at Km. 18+500 Saton -Renuka road is an approved dumping location by the forest department. Necessary protection work including gabion structure is also provided to retain the filled material. The photograph is furnished below for your ready reference.
	


PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

Reference	Photograph No 11 & 12
Location	Muck dumping site at chainage 21+430 (Non designated muck dumping after chainage Km 21+430).
Observation	<i>It was observed that, you have carried out dumping of muck along the hill after chainage Km 21+430. The muck is directly disposed along the hill without any retaining structures.</i>
Compliance	It is clarified that this dumping site is located at Km. 21+300 (same location as sl. no.-3). It is reiterated that this dumping site has already been closed and no dumping is carried out at this site. We have carried out the bench formation and provided the suitable protection works. The necessary retaining structures have been also provided towards the downhill side. We have also provided the jute mat along with seeding. We are also undertaking plantation above benching area. The photographs are enclosed herewith for your ready reference
	 <p data-bbox="454 1579 694 1792"> Latitude: 30.564917 Longitude: 77.648708 Altitude: 695.26 m Accuracy: 3.9 m Time: 01-03-2024 15:49 Note: gabion work at d/zone km 21.300 </p> <p data-bbox="1109 1736 1268 1780" style="color: red;">Powered by AutoCam</p>


 PROJECT MANAGER (Pkg.)
 ABCI Infrastructures Pvt. L
 H-707 Paonta Sahib, H.P.

Reference	Photograph No. 13 & 14
Location	Muck dumping site at chainage 23+200 (Non-designated muck dumping at chainage Km 21+200)
Observation	<i>Dumping of muck along the hill after chainage Km 21+430. The muck is directly disposed along the hill without any retaining structures. Immediate preventive measure is required to be taken and to further ensure that, no dumping of muck is carried out at this site.</i>
Compliance	It is clarified that The site located at Km. 23+050 to 23+150 being used for dumping of muck is an approved dumping location by the forest department. The suitable protection works including gabion structure is also being provided to retain the filled material. The work is ins progress and we are putting out best efforts to complete the same.


PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

**CEMENT CORPORATION OF INDIA LIMITED**

(A GOVERNMENT OF INDIA ENTERPRISE)

RAJBAN CEMENT FACTORY(ISO 9001:2015 Certified Company)

Tehsil Paonta Sahib Distt. Sirmour - (HP)-173028

Tel: (01704)266223 / Fax 266270

Email: prodn_rjo@ccilttd.in CIN-U74899DL1965GOI004322

RCF/RJO/Prod/2021-22

Dated :19.6.2021

To,

The Project Manager
ABCI Infrastructure Private limited
Paonta Sahib

Sub: Dumping of overburden /waste material generated during the widening of road by
ABCI Infrastructure Private limited -reg

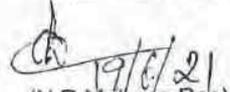
Sir,

It is observed that road widening work is going on near the Rajban Cement factory on Rajban Sataun Road by ABCI Infrastructure Private limited under NHI. The Material generated is being dumped near kacchidhang. This material can be useful to CCI Ltd in future .CCI is having sufficient space for dumping of overburden /waste material generated during the widening of road. .

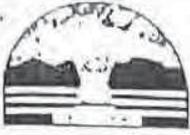
It is requested to kindly instruct the concern to dump the waste material in our factory yard. CCI will handle the dumped material inside the plant.

Your kind consideration and permission in the above matter will be appreciated.
Thanking you.

Yours faithfully,


(N.R. Moharja Rao)
DGM(P), CCILTD

Cement Corporation of India Ltd.
P.O. Rajban Cement Factory
Distt. Sirmour (H.P.)-173028



कार्यालय ग्राम पंचायत सतौन



तहसील कमराऊ जिला सिरमौर (हि० प्र०)

आज दिनांक 03-11-2021 को ग्राम पंचायत सतौन की मासिक बैठक / विशेष / ग्राम गभा की बैठक प्रधान श्रीमती ममता देवी की अध्यक्षता में समय 11.00 बजे कार्यालय ग्राम पंचायत में बुलाई गई। जिसमें निम्न कार्यवाही अमल में लाई गई। कोरम 11/11 रहा।

नकल प्रस्ताव संख्या- 6

विषय—ग्राम पंचायत सतौन के रेणुका रोड की निचली तरफ भूमि कटाव को रोकने व इस जमीन के विकास के लिए पक्के ढंगे लगाने व मिट्टी भराई बारे-

पंचायत बैठक में प्रस्ताव सर्वसहमति से रखा गया कि ग्राम पंचायत सतौन में रेणुका रोड के साथ जो पुलिसा है उसके साथ की भूमि पर कटाव लग रहा है। पंचायत NH-707 पर जो अभी रोड कटिंग का कार्य चल रहा है उनके द्वारा इस साथ लगती जमीन पर भूमि कटाव को रोकने तथा इस जमीन का विकास करने के लिए पंचायत पक्के ढंगे तथा मिट्टी की भरवाई करवाना चाहती है। यहाँ पर साथ में एक बरसाती बड्ड भी है जिसके पानी की निकासी का भी अच्छे से प्रबंध किया जाये। यदि इस जगह के विकास के लिए NH द्वारा यह कार्य किया जाता है तो यहाँ पर एक सामूहिक पार्क ग्राम पंचायत सतौन के लोगों के लिए बन सकता है। क्योंकि यह भूमि वन विभाग की है इसलिए पंचायत चाहती है की इस कार्य को करने से पहले वन विभाग की NOC अवश्य ली जाये।

अतः पंचायत उपरोक्त प्रस्ताव सर्व सहमति से पारित करके श्रीमान अधिशाषी अभियंता & प्रोजेक्ट निदेशक Ministry of Road Transport & Highways, Project Implementation Unit- Paonta Sahib Himachal Pradesh से निवेदन करती है की उपरोक्त भूमि के विकास के लिए वन विभाग की NOC उपरांत कार्य करवाने की कृपा करें।



हस्ताक्षर.....
दिनांक.....

S. P. Singh
पंचायत सचिव
गा० पं० सतौन
विकास खण्ड पाण्टा (हि० प्र०)

OFFICE OF THE PRINCIPAL
GOVT. MODEL SR. SEC. SCHOOL SATAUN

Distt. Sirmour (H.P.) 173029

Ref. No.....

Dated: 10-6-2021

अनापत्ति प्रमाण पत्र

प्रमाणित किया जाता है कि NH-707 में काम कर रही
 कम्पनी ABCI द्वारा इस विद्यालय में मिट्टी को भरा (Dumping)
 जा रहा है। जिसकी विद्यालय में आपत्तिका थी।
 कम्पनी को जरूरत के अनुसार मिट्टी भरने पर समतल
 करने की शर्त पर कम्पनी को अनापत्ति प्रमाण पत्र
 प्रदान किया जाता है।
 आपको के आवागमन का समय विद्यालय द्वारा निर्धारित होगा।

CA
 Principal
 G.M.S.S. School
 S. S. Distt. Sirmour (H.P.)
 10.6.2021



कार्यालय ग्राम पंचायत सतौन

विकास खंड तिलोरधार जिला सिरमौर (हि० प्र०)

आज दिनांक 02/09/2022 को ग्राम पंचायत सतौन की ग्राम पंचायत / ग्राम सभा की बैठक प्रधान श्रीमति ममता देवी की अध्यक्षता में समय 11.00 बजे कार्यालय ग्राम पंचायत में बुलाई गई जिसमें निम्न कार्यवाही की गई। कोरम..14/647

नकल प्रस्ताव संख्या :- 08

विषय :- ग्राम पंचायत सतौन में ज.स.स. खतौन के साथ खाली राजस्व की भूमि को विकसित करने बारे :-

ग्राम सभा बैठक में प्रस्ताव सर्वसहमती से

चर्चा उपरान्त खला गया कि ग्राम पंचायत सतौन में ज.स.स. खतौन के साथ जो प्लॉट की तरफ राजस्व विभाग की जमीन है यह भूमि विलासिनी के साथ खाली हुई है। खाली के रोज कब्र के कारण कई बार इस भूमि में कटाव खराब कामी खतरा रहता है। वर्तमान समय में NH 704 पर रोड का निर्माण कार्य चल रहा है जो कंपनी इस निर्माण कार्य को कर रही है वह कंपनी ग्राम पंचायत को इस राजस्व भूमि को खाली के कटाव से बचाने के लिए प्लॉट पर डीमार्कर मिट्टी बरफ फले उस जमीन को विकसित करना चाह रही है यदि इस प्रकार से भूमि पर पक्के डीमार्कर तथा मिट्टी से भरई करने इस जमीन को विकसित किया जाता है तो इस जमीन का इस्तेमाल फल दिनांक खेतों के लिए या पार्क के रूप में भी विकसित किया जा सकता है। यह भूमि राजस्व विभाग की है। अतः इसके विकास के लिए राजस्व विभाग की NOC भी आवश्यक रूप से खीजा। अतः ग्राम सभा उक्त प्रस्ताव सर्वसहमती से पारित करके माननीय उपायुक्त महोदय सिरमौर लिखित बाह्य से निवेदन करती है कि उक्त भूमि को विकसित करने बारे (राजस्व विभाग की NOC उपरान्त) आदेश जारी करने की कृपा करें।



[Handwritten signature]

नकल मुलासिक कार्यवाही असल की थी

[Signature]
पंचायत सचिव
गा० पं० सतौन
विकास खंड तिलोरधार (हि० प्र०)

क्रमांक:- 30म0अ0(ना0)-कफोटा/सरा0डी0क/आपदा/2022 - 07
कार्यालय उप मण्डलाधिकारी (ना0), कफोटा, जिला सिरमौर, (हि0प्र0)
दिनांक, कफोटा, 02 जनवरी, 2023

20+200
CH-19+4503
Satam School

कार्यालय आदेश

पूकि, उपायुक्त महोदय जिला सिरमौर स्थित नाहन में कार्यालय पत्र क्रमांक नं० 2491 दिनांक 23-12-2022 के संदर्भ में भूमि खसरा नम्बर 293 तादादी 17-14 बीघा स्थित मौजा सतौन, तहसील कमरऊ, जिला सिरमौर को पार्क/पार्किंग हेतु विकसीत करने हेतु अधोहस्ताक्षरी को अधिकृत किया गया है।

पूकि, प्रस्तावित भूमि को विकसीत करने हेतु मौका की रिपोर्ट अनुशंसा सहित तहसील कार्यालय कमरऊ के कार्यालय पत्र क्रमांक तह0कमरऊ/कम0का0/डी-07/2022-1532 के अन्तर्गत पहले ही प्राप्त हो चुकी है तथा प्रस्तावित भूमि पर किसी भी प्रकार के इमारती एवं फलदार पेड़ मौजूद नहीं है। इसके अतिरिक्त ग्राम पंचायत सतौन द्वारा भी प्रस्ताव संख्या 08/2022 के अन्तर्गत प्रस्तावित भूमि को विकसीत करने हेतु अपनी सहमति प्रकट की है।

अतः उपायुक्त महोदय, जिला सिरमौर स्थित नाहन द्वारा जारी निर्देशों की अनुपालना एवं क्षेत्रीय कर्मचारीयों द्वारा प्रस्तुत मौका की वस्तुस्थिति एवं अनुशंसा रिपोर्ट को मध्यनजर मौजा सतौन, तहसील कमरऊ के खाता खतौनी नम्बर 331 मिन /438 मिन खसरा नम्बर 293, रकबा तादादी 17-14 बीघा (गे0मु0बुर्द) सरकार हिमाचल प्रदेश कब्जा राजस्व विभाग को पार्क / पार्किंग हेतु विकसीत करने हेतु पर सहर्ष अनुमति प्रदान करता हूँ।

संतुष्ट (उपरोक्त)

उपमण्डल अधिकारी (ना0) प्र.
कफोटा, जिला सिरमौर, (हि0प्र0)

कफोटा, जिला सिरमौर, (हि0प्र0)

जनवरी, 2023

कफोटा,

दिनांक,

पृष्ठांकन क्रमांक:- यद्योपरि,

प्रतिलिपि:-

1. उपायुक्त महोदय, जिला सिरमौर स्थित नाहन को उनके उपरोक्त वर्णित पत्र की अनुपालना में सूचनार्थ प्रेषित है।
2. मण्डलीय वन अधिकारी, रेणुकाजी, जिला सिरमौर, हिमाचल प्रदेश को बराय सूचनार्थ प्रेषित है।
3. तहसीलदार कमरऊ, जिला सिरमौर को बराय सूचनार्थ एवं आगामी आवश्यक कार्यावाही हेतु प्रेषित है।
4. पटवारी हल्का सतौन को प्रेषित निर्देश दिये जाते हैं कि वह अपनी देखरेख में उक्त कार्य को प्रायोजन करवाना सुनिश्चित करें।
5. प्रधान ग्राम पंचायत सतौन को नकल प्रस्ताव क्रमांक 08/2022 के संदर्भ में सूचनार्थ प्रेषित है।
6. परियोजना प्रबन्धक ABCI Infrastructure Pvt. Ltd. Package 1 पावटा साहिब को प्रेषित कर निर्देश दिये जाते हैं कि आप प्रस्तावित भूमि में सुव्यवस्थित तरिके से योजना तैयार कर सभी सुरक्षा उपाय को मध्यनजर उक्त भूमि को विकसीत करें।

उपमण्डल अधिकारी (ना0) प्र.

कफोटा, जिला सिरमौर, (हि0प्र0)

1075

No/FCA Nh/707/Vol./ 1550 /
H.P. Forest Department

CH - 21+200 - 23+050

Dated Sri Renuka ji the 22-07-2021

To: The Project Manager,
ABCI Infrastructures Pvt. Ltd.
Nh 707 Paonta Sahib, District Sirmour HP.

Subject: Voluntary site -stabilization work at cutting or slide prone sites in Sataun village Forest Division Regarding.

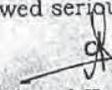
Sir, Please refer to your office letter No. PSH/ABCI/NH707/GL/2021-2022/110 dated 28.06.2021 on the subject cited above.

2. In this regard, intimated that as reported through joint inspection of Range Forest officer, Shillai as well as as representative of your company following sites has been selected, which has given as under:-

Sr. No.	Name of block/Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site .
1.	Sataun/ Sataun	RF Sataun, C-3	N-30°33'54" E-77°38'55"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leanth approx. 60 mtr. 3. Felling of area with soil.
2	Sataun/ Sataun	RF Sataun C-4	N-30°34'25" E-77°39'11"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leanth approx. 40 mtr. 3. Felling of area with soil.

It is also informed that the following condition must be kept in view while taking up above work.

- Above will be done voluntarily by you for the purpose of forest conservation.
- No. Ownership of possession of your company and other agency will be considered during and after complication of work.
- The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.
- ABCI Infrastructures Pvt. Ltd. will not deviate from the drawing and dimensions given in the proposal. Violation of conditions will be viewed seriously and action will be taken as per norms/rules.


Divisional Forest Officer,
Renuka Ji Forest Division,



No./NH 707/Vol-II 1383
H.P. Forest Department.

Dated Renuka Ji, the 28/5/2022

To Project Manager,
ABCI Infrastructures Pvt. Ltd
Paonta Sahib, District- Sirmour, HP.

Subject: Regarding development of degraded forest area under Corporate
Social Responsibility.

Sir,

This is in reference to your office letter No. PSH/ABCL/NH707/GL/2022-23/691 dated 19.05.2022 on the subject mentioned above.

In this context, it is intimated that as requested vide above referred letter a Reserve Forest area named Sataun-C2 which is currently being used for dumping of garbage by locals and is prone to soil erosion has been identified by Range Officer for development of degraded forest area under CSR. You are advised to submit proposal for development of degraded forest area as per site specific conditions and also includes following activities.

Sr. No	Name of Range/Block/Beat	Name of work	Name of Area	Particulars of Work to be carried out	Completion of work
1.	Sataun/Sataun/Sataun	Development of degraded forest area	RF Sataun -C4	<ol style="list-style-type: none"> 1. Removal of garbage from forest area. 2. Construction of retaining walls, wherever required. 3. Filling with soil and top layer of the surface should be covered with 30-50-meter-deep fertile soil (top soil). 4. Plantation of native plant species 5. Slope stabilization by Geo-Jute techniques. 6. Fencing of developed forest area with interlink chain fence. 7. Channelization of seasonal Nala etc. 	Two months period



ABCI INFRASTRUCTURES PVT. LTD.

CIN : U45202WB1993PTC058047



As ISO : 9001 : 2015 Certified Company

PSH/ABCI/NH707/GL/2023-2024/1250

March 20, 2024

To,

**The Regional Officer,
H.P. State Pollution Control Board,
Regional office, Plot No. 1,2 & 3,
HIMUDA Colony, Shubhkhera,
Paonta Sahib, Distt. Sirmaur,
Himachal Pradesh**

Sub: "Rehabilitation and Upgradation to 2-lane/2-lane with paved shoulders/4-lane configuration of Paonta Sahib-Hewna Section (Km. 0.000 to Km. 25.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode" – Show cause notice under Water (Prevention and Control of Pollution) Act, 1981

Dear Sir,

In reference to your letter no. HPSPCB/RO(Pt)/ M/s ABCI Infrastructures Pvt. Ltd./2023- 3438-40 dated 14.03.2024 received on 15.03.2024, we are submitting herewith a compliance report w.r.t. observations made during the inspection of the stretch.

At the outset, it is most humbly submitted that there is no unauthorized/unscientific dumping. We have obtained permissions/consents from the respective landowners/department for disposal of the muck and provided the required retaining structures. Copies of such approvals are enclosed herewith for your ready reference Display boards are provided/is being provided at the designated dumping sites.

Nevertheless, apropos to the observations made by your good office, we have taken the necessary actions and a compliance report is enclosed herewith, we hope you will find the same in order.

Yours faithfully,
For ABCI Infrastructures Pvt. Ltd.
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

(Authorized Signatory)

Encl. Compliance report

Copy to :-

1. The Member Secretary, HPSPCB, Him Parivesh, Phase – III, New Shimla -09
2. The Project Director, MoRTH PIU, NH-707, Paonta Sahib.
3. The R.E, LN Malviya, NH-707, Paonta Sahib, Sirmour District, Himachal Pradesh.

Site Office.: Khasra No.: 282 & 283, Village Kunja, Paonta Sahib, Distt. Sirmour (H.P.) 173025

E-mail : paontasahibabci@gmail.com, www.abciinfra.com

Registered Office : "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091

Tel.: 033 4004 4117/18, 4003 4736, Fax : 033 4004 4119, E-mail : kolkata@abciinfra.com, www.abciinfra.com

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Compliance report

Reference	Sl No. 1, Photograph No. 1
Location	Muck Dumping site at Poka road near GSSS Sataun
Observation	<i>No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near Kotri Kando river .</i>
Compliance	The dumping site near Kotri Kandon river located at Km. 20+200 (Saton Poka road) is being used for disposal of muck. The suitable protection works i.e. Gabion structure is provided to retain the filled material on the other side is provided. The remaining protection work is in progress to control the erosion. The photographs are furnished below for your ready reference.
	 <p>Latitude: 30.557921 Longitude: 77.650245 Elevation: 556.361100 m Accuracy: 14.2 m Time: 09-03-2024 09:03 Note: 22.100</p>
	 <p>Latitude: 30.557709 Longitude: 77.651153 Elevation: 577.0817 m Accuracy: 3.0 m Time: 12-03-2024 15:04 Note: ch 19.400 0/zone</p>
Reference	Sl No.2 , Photograph No. 2
Location	Muck Dumping site at Poka road near GSSS Sataun
Observation	<i>An excavator machine was engaged near Tigani khad in Poka village affecting the water quality downstream the excavation site.</i>

Compliance	The Dumping site located at Km. 20+200 near Saton Poka road has already been closed and no dumping is being done at this location. The excavator machine was necessitated for making foundation of retaining structures as the same was not manually possible and the machine was removed immediately thereafter.
Reference	Sl No. 3, Photograph No. 3 & 4
Location	Saton -Poka road
Observation	<i>Muck was dumped on private land at non-designated dumping site in village Poka road and the designated dumping site beside NH 707 in village Poka without providing proper retaining wall structure to cheek flow of muck into nearby nallah.</i>
Compliance	It is clarified that the dumping site located at Km. 20+200 Saton -Poka road is an approved dumping location by Saton village Panchyat and already approved by DC Nahan. Copies of the approvals are enclosed herewith for your ready reference. Necessary protection work including gabion structure is also provided to retain the filled material. The photograph is furnished below for your ready reference.
	 <p>Latitude: 30.557709 Longitude: 77.651153 Elevation: 577.0627 m Accuracy: 3.0 m Time: 12-03-2024 15:04 Note: ch 19.400 0/zone</p>
Reference	Sr No. 4, Photograph No. 5
Location	Chainage 22+450
Observation	<i>A site proposed for Mining check post is filled with muck which may restrict the natural course of nearby Nallah.</i>
Compliance	Please note that the mining department is developing this site for mining check post and this location is not a dumping zone.

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	 <p>Latitude: 30.572399 Longitude: 77.649493 Elevation: 674.99±100 m Accuracy: 5.6 m Time: 09-03-2024 09:31 Note: 22.400</p> <p>Powered by QGIS</p>
Reference	Sr No. 5, Photograph No. 6,7 & 8
Location	Muck dumping site at chainage 23+100 , 23+ 600
Observation	<i>Designated dumping site at chainage 23+100, 23+600 near Hewna Temple Kakwari khad and adjacent Hewna temple khakhwar in khadd are not provided with sufficient concrete wall structure and display boards.</i>
Compliance	<ol style="list-style-type: none"> 1. 23+100 : The muck disposal at these locations is being done with the permission of the concerned department. Further, this muck disposal site has already been provided with benching on top, and a gabion wall at toe. The work for the jute erosion control blanket along with the plantation is in progress at this location 2. 23+600 : This location is eroded during monsoon season. Therefore, to protect the valley side temple muck is dumped for the protection of the Hewan temple. We have developed the front yard of the temple and provided a toe wall. The remaining work is in progress like as display board and other works.



	<p>Directions:</p>
<p>a.</p>	<p><i>To stop any unauthorized/unscientific muck dumping and provide concrete walls/retaining structures.</i></p>
<p>Compliance</p>	<p>It is most humbly submitted that there is no unauthorized/unscientific dumping. We have obtained permissions/consents from the respective landowners/department for disposal of the muck and provided the required retaining structures. Copies of the approval are enclosed herewith for your ready reference.</p>
<p>b.</p>	<p><i>To submit action plan/corrective measures to prevent overflow of much into nearby water bodies.</i></p>
<p>Compliance</p>	<p>We have provided/providing slope protection measures including Coco Fibre/Jute erosion control blanket with shrubs/grass plantation, Shotcrete crib with vegetation and Chain Link Mesh.</p>
<p>c.</p>	<p><i>To provide display board at all designated much dumping sites.</i></p>
<p>Compliance</p>	<p>Display board are provided/is being provided at the designated dumping sites. Some photographs enclosed for ready reference.</p>

3113

1084

Status of Dumping Site of PKG - 1

Sl. No.	Name of Village	Design Chainage (m)	Type of Land	Dumping Capacity (Cum)	Material Dump Till Date (Cum)
1	Jwalapur	5+800	Arranged by Contractor	5805	5800
2	Rajban (CCI Colony)	10+200	Arranged by Contractor	70000	68000
3	Sataun	16+390	Arranged by Contractor	8500	8350
4	Sataun - Renuka Ji Road	18+500	Arranged by Contractor	9000	930
5	Sataun Poka Road	19+400	Arranged by Contractor	23000	3500
6	Sataun (Village)	20+200	Arranged by Contractor	180000	58700
7	Chilaun	21+100	Arranged by Contractor	170000	105000
8	Near Hewana	23+050	Arranged by Contractor	150000	87000
Total				616305	337280



Ref: LNM/MoRTH-PIU/PKG-I/2020-21/108(A)

Date: 28.06.2021

To,

The Project Manager
 Paonta Sahib-Hewna section of NH-707 (Package-I)
 M/s ABCI Infrastructures Pvt. Ltd.
 Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

Ref.: PSH/ABCI/NH707/GL/2021-22/109 dated 26.06.2021

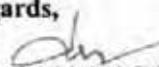
Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage 5+800 & 16+390 for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,


TEAM LEADER
 L.N.M. Infra Projects
 Authorized Signatory
 M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director, MoRT&H PIU Paonta Sahib.**
2. **The C.M.D, M/s L.N. Malviya Infra Projects Pvt. Ltd.**
3. **Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.**

ABCi INFRASTRUCTURES PVT. LTD.
CIN : U45202WB1993PTC058047

PSH/ABCi/NH707/GL/2021-22/109

Date: 26.06.2021

To,
The Divisional Forest Officer,
Paonta Sahib,
Dist. Sirmur, Himachal Pradesh.

Project: Rehabilitation and up-gradation to 2-lane/2-lane with paved shoulder/4-lane configuration of Paonta Sahib-Hewna Section (km. 0.000 to km. 25.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode.

Subject: Request for Providing Location for surplus soil dumping for stabilization regarding.

- Ref: 1. LOA no. RW/NH-12014/01/2019/HP/Package-I/EAP dated 11.09.2020
2. Contract Agreement dated 17/03/2021
3. Appointed date: 08.04.2021
4. Morth letter no. MORTH PIU-P.S./Misc./2021-22/437 Dated 01.06.2021
5. PSH/ABCi/NH707/GL/2021-2022/ 98 dated 21.06.2021

Sir,

With reference to the above cited subject, we wish to inform you that as you well aware that we have been awarded the above- mentioned Road Project.

In this regard, this is to please inform your kind self that the road section from km 11+500 to km 25+000 passes through the forest land where the Construction of road involves generation of substantial surplus earth mainly out of hill cutting that is required to be disposed of.

We would like to draw your kind notice that for dumping of surplus excavated materials provision is not there in our Contract Agreement.

In view of the Above, as per our humble request with your good self and discussion held with you at your good office, to provide us the soil stabilization locations for surplus excavated soil.

We appreciate that, considering our humble request with you, accordingly you have done the site visit jointly along with your team for identification of excavated disposal of soil for soil stabilization locations at your Forest Land.

Site Office.: Khasra No.: 282 & 283, Village Kunja, Paonta Sahib, Distt. Sirmour (H.P.) 173025
E-mail : paontasahibabcil@gmail.com, www.abcilinfra.com

Registered Office : "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091
Tel.: 033 4004 4117/18, 4003 4736, Fax : 033 4004 4119, E-mail : kolkata@abcilinfra.com, www.abcilinfra.com

We have shown the few locations for dumping of soil at km 16+600, 5+800 and km 6+700 during your joint site visit, subject to providing and Construction of Gabion wall to protect the soil at the dumping locations up to the required level before start up the dumping of any materials at the above mention locations and also to facilitate the Dumping locations as a Green Garden for public use as a Green National corridor project.

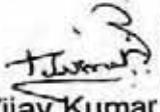
Therefore, we are hereby submitting our proposal along with the detailed drawings as discussed at your good office, and we request you that kindly accord your approval for disposal of excavated materials at above mentioned locations for stabilization of soil.

This is for your kind information and approval please.

Thanking you and assuring you our best services all the times, we remain,

Yours faithfully,

For ABCI Infrastructures Pvt. Ltd.


(Vijay Kumar Nigamath)
Project Manager ***
Nh-707
Paonta Sahib, Himachal Pradesh
Email ID: Paonta.sahib@abciinfra.com



Enclosures: Drawing of Breast wall and Location Maps.

Copy for kind information to-

1. Regional Officer, Ministry of Road Transport and Highways, Shimla, Himachal Pradesh
2. Project Director, Ministry of Road Transport and Highways, Paonta Sahib, NH-707, Himachal Pradesh
3. Team Leader, L.N Malviya Infra Project Ltd. Paonta Sahib Himachal Pradesh
4. Resident engineer, L.N Malviya Infra Project Ltd. Paonta Sahib Himachal Pradesh

1089

No./RK/NH /...../109.....
HP Forest Department.

16+390, 6+700 3118

5+800

Dated Paonta Sahib the, 05/07/2021

To

The Project Manager,
ABCI Infrastructures Pvt. Ltd.
NH-707.

Subject:

Voluntary site-stabilization work at cutting or slide prone sites in
Paonta sahib Forest Division regarding.

Sir,

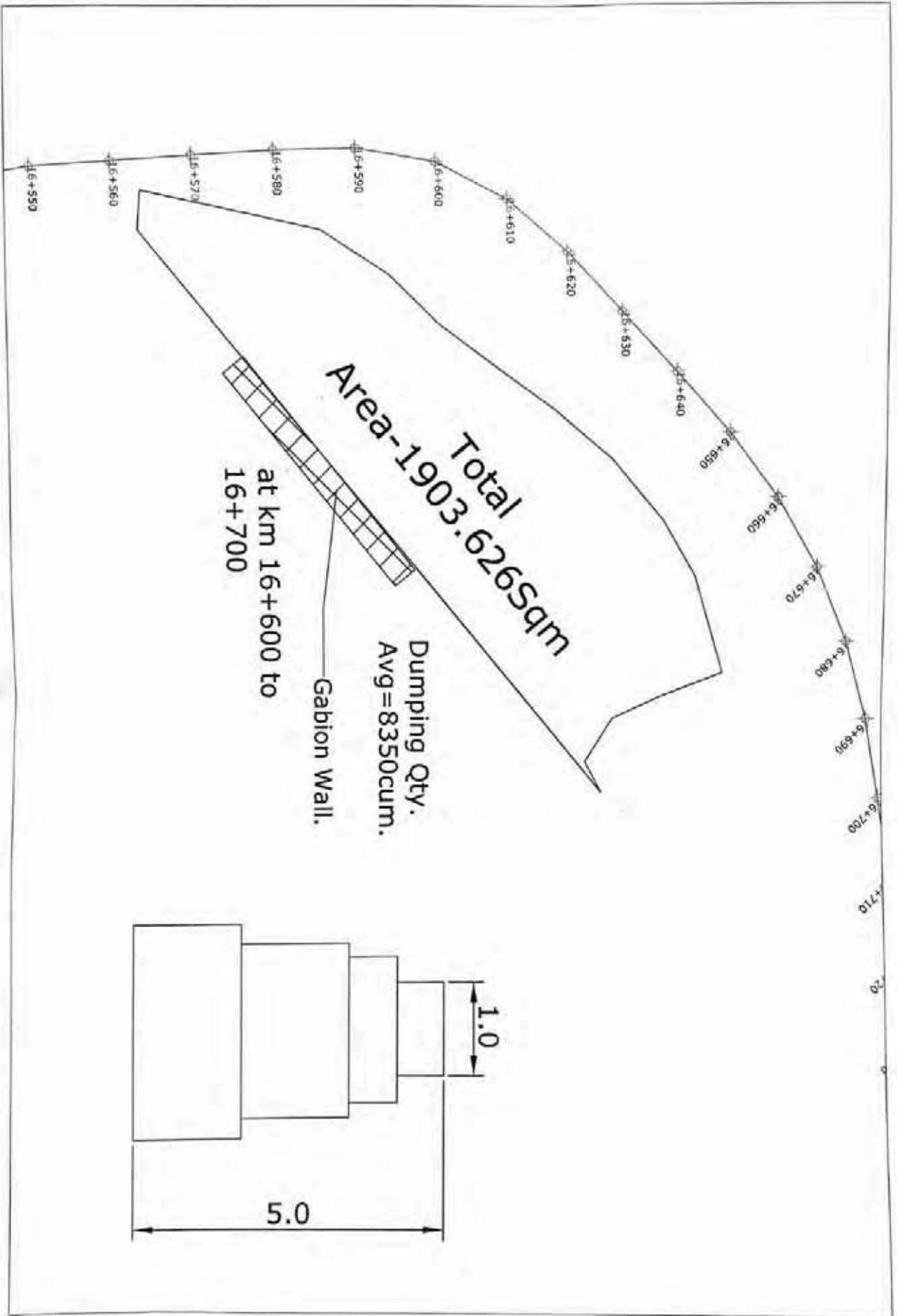
Please refer to your office letter No. PSH/ABCI/NH707/GL/2021-
22/109 dated 26.06.2021, on the subject cited above.2. In this regard, it is intimated that as reported through joint inspection
of Range Forest Officer, Paonta sahib as well as representative of your company following sites has
been selected, which has given as under:-

Sr. No	Name of Block/ Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site
1	Chhacheti/ Sarah	RF Sarah C-1	N- 30° 33'14.349" E- 77° 37'50.961"	1) Protection work for slope stabilisation towards hill side. 2). Gabion Walls of length approx. 100 meter. 3). Filling of area with soil. 4). Grass sowing and development of walking trail. 5). Closure via chain-link fence & entrance gate.
2.	Gorakhpur/ Gorakhpur	RF Gorakhpur C-18	N- 30° 29'40" E- 77° 38'22"	As per site requirement Gabion walls of length as required as per site.
3.	Paonta sahib/ Gondpur	RF Jambukhala C-1	N- 30° 29'04.18" E- 77° 38'17.29"	Gabion walls of length as required as per site.

It is also informed that the following condition must be kept in view while taking up
above work.

- Above work will be done voluntarily by you for the purpose of forest conservation.
- No ownership or possession of your company and other agency will be considered during and after completion of work.
- The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.

Kunal Angrish, IFS
Divisional Forest Officer
Paonta Forest Division,
Paonta Sahib (HP).





Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lnmprsb707@rediffmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-I/2021-22/111

Date: 28.06.2021

To,
The Project Manager
Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025.

CH - 10 + 200 (CCI)

Subject: Rehabilitation/ Up-gradation to 2-lane configuration of Paonta Sahib - Hewna section (Km 0.000 to Km 25.000) of NH-707 (Package I) in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC mode. Reg. Dumping of surplus cutting soil at CCI premises.

Dear sir,

With reference to your Letter number PSH/ABCI/NH707/TL/2021-2022/103, regarding dumping of surplus soil obtained from hill cutting at Cement Corporation of India Ltd (CCI) - Rajban and letter from DGM of Cement Corporation of India to M/s ABCI Infrastructure Pvt Ltd (Ref: RCF/RJO/Prod/2021-22), the request for disposal of the surplus hill cutting soil at CCI premises is permitted with necessary protection work if required and approved by the Authority's Engineer and the Contractor is directed to proceed with the work.

We are assuring our best services all the time.

Thanking You

Regards,


Team Leader
TEAM LEADER
L.N.M. Infra Projects
L.N. Malviya Infra Projects Pvt. Ltd.
Paonta Sahib

Copy to:

1. The Project Director, MoRTH PIU Paonta Sahib- for kind information please.
2. The CMD, L.N. Malviya Infra Projects Pvt. Ltd. - for kind information please.

Registered Office: Plot No.29, F/F, Sector 11, Dwarka, New Delhi-110078

Corporate Office: T-10, 11rd Floor, City Center, Press Complex, Plot No.1, M.P. Nagar zone I Bhopal

**CEMENT CORPORATION OF INDIA LIMITED**

(A GOVERNMENT OF INDIA ENTERPRISE)

RAJBAN CEMENT FACTORY (ISO 9001:2015 Certified Company)

Tehsil Paonta Sahib Distt. Sirmour - (HP)-173028

Tel: (01704)266223 / Fax 266270

Email: prodn_rjo@ccilttd.in CIN-U74899DL1965GOI004322

RCF/RJO/Prod/2021-22

Dated :19.6.2021

To,

The Project Manager
ABCI Infrastructure Private limited
Paonta Sahib

Sub: Dumping of overburden /waste material generated during the widening of road by
ABCI Infrastructure Private limited -reg

Sir,

It is observed that road widening work is going on near the Rajban Cement factory on Rajban Sataun Road by ABCI Infrastructure Private limited under NHI. The Material generated is being dumped near kacchidhang. This material can be useful to CCI Ltd in future. CCI is having sufficient space for dumping of overburden /waste material generated during the widening of road.

It is requested to kindly instruct the concern to dump the waste material in our factory yard. CCI will handle the dumped material inside the plant.

Your kind consideration and permission in the above matter will be appreciated.
Thanking you.

Yours faithfully,


(N.R. Mohanrao)
DGM(P), CCILTD

Cement Corporation of India Ltd.
P.O. Rajban Cement Factory
Distt. Sirmour (H.P.)-173028



Ref: LNM/MoRTH-PIU/PKG-I/2020-21/640(A)

Date: 20.05.2022

To,

The Project Manager

Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

Ref.: PSH/ABCI/NH707/GL/2022-23/691 dated 19.05.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage 18+500 for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,

[Signature]
TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory

M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director, MoRT&H PIU Paonta Sahib.**
2. **The C.M.D, M/s L.N. Malviya Infra Projects Pvt. Ltd.**
3. **Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.**

ABCIMS CERT
As ISO 9001:2015 Certified Company

1.8+500

ABCI INFRASTRUCTURES PVT. LTD.
CIN U45202WB1993PTC058047

Date: 19.05.2022

PSH/ABCI/NH707/GL/2022-23/691

To:
DFO
Renukaji, Sirmour
Himachal Pradesh

Project - Rehabilitation & Upgradation of 02-lane/02-lane with paved shoulder/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.

Subject: Development of degraded forest area in Sataun village.

Dear Madam,

We would like to inform you that we have been awarded the contract for development of NH-707 from Paonta Sahib to Hewna.

As a part of our company CSR initiatives, we want to develop a degraded forest land in Sataun village. A request for development of the same degraded forest area has also been received from local panchayat. (copy attached)

Please grant us permission to develop this land so that we can complete the activity before monsoon period.

Thanking you and assuring you of our best services at all times.

Yours faithfully,
For ABCI INFRASTRUCTURES PVT. LTD.

(Authorized Signatory)
NH 707
Paonta Sahib, Sirmour
Himachal Pradesh, 173025
E-mail

Site Office: Khasra No. 282 & 283, Village Kunja, Paonta Sahib, Distt. Sirmour (H.P.) 173025
E-mail: paontasahibabc@gmail.com, www.abcinfra.com

Registered Office: "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091

T. I. E. No. 1, Sector-1, Durgam Chatterjee Park, Kolkata - 700 029, Fax: 033-4004 4119, E-mail: kolkata@abcinfra.com, www.abcinfra.com

Copy to: -

1. **The Project Director**, Ministry of Road Transportation Highways Paonta Sahib, NH-707 Himachal Pradesh.
2. **The Team Leader** L.N. Malviya Infra Projects Pvt. Ltd. Paonta Sahib, Himachal Pradesh.



No./NH 707/Vol-II 1383
H.P. Forest Department.

Dated Renuka Ji, the 28/5/2022

To Project Manager,
ABCI Infrastructures Pvt. Ltd
Paonta Sahib, District- Sirmour, HP.

Subject: Regarding development of degraded forest area under Corporate Social Responsibility.

Sir,

This is in reference to your office letter No. PSH/ABCL/NH707/GL/2022-23/691 dated 19.05.2022 on the subject mentioned above.

In this context, it is intimated that as requested vide above referred letter Reserve Forest area named Sataun-C2 which is currently being used for dumping of garbage by locals and is prone to soil erosion has been identified by Range Officer for development of degraded forest area under CSR. You are advised to submit proposal for development of degraded forest area as per site specific conditions and also includes following activities.

Sr. No	Name of Range/Block/Beat	Name of work	Name of Area	Particulars of Work to be carried out	Completion of work
1.	Sataun/Sataun/Sataun	Development of degraded forest area	RF Sataun-C4	<ol style="list-style-type: none"> 1. Removal of garbage from forest area. 2. Construction of retaining walls, wherever required. 3. Filling with soil and top layer of the surface should be covered with 30-50-meter-deep fertile soil (top soil). 4. Plantation of native plant species 5. Slope stabilization by Geo-Jute techniques. 6. Fencing of developed forest area with interlink chain fence. 7. Channelization of seasonal Nala etc. 	Two months period



कार्यालय ग्राम पंचायत सतौन



तहसील कमराऊ जिला सिरमौर (हि० प्र०)

आज दिनांक 03-11-2021 को ग्राम पंचायत सतौन की मासिक बैठक /विशेष / ग्राम गभा की बैठक प्रधान श्रीमती ममता देवी की अध्यक्षता में समय 11.00 बजे कार्यालय ग्राम पंचायत में बुलाई गई। जिसमें निम्न कार्यवाही अमल में लाई गई। कोरम 11/11 रहा।

नकल प्रस्ताव संख्या- 6

विषय—ग्राम पंचायत सतौन के रेणुका रोड की निचली तरफ भूमि कटाव को रोकने व इस जमीन के विकास के लिए पक्के ढंगे लगाने व मिट्टी भरवाई बारे-

पंचायत बैठक में प्रस्ताव सर्वसहमति से रखा गया कि ग्राम पंचायत सतौन में रेणुका रोड के साथ जो पुलिया है उसके साथ की भूमि पर कटाव लग रहा है। पंचायत NH-707 पर जो अभी रोड कर्टिंग का कार्य चल रहा है उनके द्वारा इस साथ लगती जमीन पर भूमि कटाव को रोकने तथा इस जमीन का विकास करने के लिए पंचायत पक्के ढंगे तथा मिट्टी की भरवाई करवाना चाहती है। यहाँ पर साथ में एक बरसाती खडू भी है जिसके पानी की निकासी का भी अच्छे से प्रबंध किया जाये। यदि इस जगह के विकास के लिए NH द्वारा यह कार्य किया जाता है तो यहाँ पर एक सामूहिक पार्क ग्राम पंचायत सतौन के लोगों के लिए बन सकता है। क्योंकि यह भूमि वन विभाग की है इसलिए पंचायत चाहती है की इस कार्य को करने से पहले वन विभाग की NOC अवश्य ली जाये।

अतः पंचायत उपरोक्त प्रस्ताव सर्व सहमति से पारित करके श्रीमान अधिशाही अभियंता & प्रोजेक्ट निदेशक Ministry of Road Transport & Highways, Project Implementation Unit- Paonta Sahib Himachal Pradesh से निवेदन करती है की उपरोक्त भूमि के विकास के लिए वन विभाग की NOC उपरोक्त कार्य करवाने की कृपा करें।



हस्ताक्षर.....
दिनांक.....

[Signature]
पंचायत सचिव
प्रा० पं० सतौन
विकास वण्ड पावटा (हि० प्र०)



Office: H.No. 122/2, B Block, Adarsh Colony, Ward No.3, Badripur, Paonta Sahib
Email: lumpsh707@gmail.com

CIN No. U45201DL2010PTC373715

Ref: LNM/MoRTH-PIU/PKG-I/2020-21/103(A)

Date: 11.06.2021

To,

The Project Manager
Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

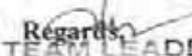
Ref.: PSH/ABCI/NH707/GL/2021-22/83(A) dated 08.06.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage 19+450 for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib
Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to:-

1. **The Project Director**, MoRT&H PIU Paonta Sahib.
2. **The C.M.D**, M/s L.N. Malviya Infra Projects Pvt. Ltd.
3. **Project Coordinator**, M/s L.N. Malviya Infra Projects Pvt. Ltd.

Registered Office: Plot No.29, F/F, Sector 11, Dwarka, New Delhi-110078

Corporate Office: T-10, 11th Floor, City Center, Press Complex, Plot No.1, M.P. Nagar zone I Bhopal



ABCI INFRASTRUCTURES PVT. LTD.
CIN: U45202WB1993PTC058047



As ISO 9001:2015 Certified Company



PSH/ABCI/NH707/TL/2021-2022/83(A)

Date: 08.06.2021

To
The Team Leader,
M/S L. N Malviya Infra Projects Pvt Ltd
NH-707, Paonta Sahib,
Himachal Pradesh

Project: -Rehabilitation and up-gradation to 2-lane/2-lane with paved shoulder/4-lane configuration of Paonta Sahib-Hewna Section (km. 0.000 to km. 25.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode.

Subject: Regarding Dumping Site Approval.

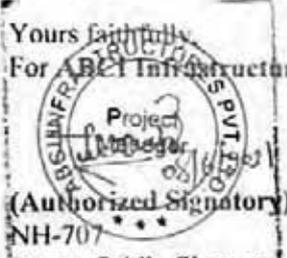
Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Chainage - 19+450

You are requested to please accord approval the same.

Thanking you and assuring you of our best services always.

Yours faithfully,
For ABCI Infrastructures Pvt. Ltd.


(Authorized Signatory)
NH-707

Paonta Sahib, Sirmour
Himachal Pradesh
Email ID: -Paonta.sahib@abciinfra.com
Copy to: -

1. The Project Director, Ministry of Road Transportation Highways Paonta Sahib, NH-707
Himachal Pradesh.

Site Office.: Khasra No. 282 & 283, Village Kunja, Paonta Sahib, Distr. Sirmour (H.P.) 173025

E-mail: paontasahibabci@gmail.com, www.abciinfra.com

Registered Office: "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091

Tel.: 033 4004 4117/18, 4003 4736, Fax: 033 4004 4119, E-mail: kolkata@abciinfra.com, www.abciinfra.com

OFFICE OF THE PRINCIPAL
GOVT. MODEL SR. SEC. SCHOOL SATAUN

Distt. Sirmour (H.P.) 173029

Ref. No.....

Dated: 10-6-2024

अनापत्ति प्रमाण पत्र

प्रमाणित किया जाता है कि NH-707 में काम कर रही
कम्पनी ABCI द्वारा इस विद्यालय में मिट्टी को भरा (Dumping)
जा रहा है। जिसकी विद्यालय में आपत्तिका थी।
कम्पनी को जरूरत के अनुसार मिट्टी भरने पर समतल
करने की शर्त पर कम्पनी को अनापत्ति प्रमाण पत्र
प्रदान किया जाता है।
द्रव्यो के आवागमन का समय विद्यालय द्वारा निर्धारित होगा।

Principal
G.M.S.S. School
S. S. Distt. Sirmour (H.P.)
10.7.2024



Ref: LNM/MoRTH-PIU/PKG-1/2020-21/1720(A)

Date: 05.09.2022

To,

The Project Manager

Paonta Sahib-Hewna section of NH-707 (Package-I)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

Ref.: PSH/ABCI/NH707/GL/2021-22/844 dated 30.08.2022

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage 20+200 for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib
Authorized Signatory
M/s L.N. Malviya Infra Projects Pvt. Ltd.

Copy to: -

1. **The Project Director, MoRT&H PIU Paonta Sahib.**
2. **The C.M.D, M/s L.N. Malviya Infra Projects Pvt. Ltd.**
3. **Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.**

INFRASTRUCTURES PVT. LTD.

CIN: U45202WB1993PTC058047

PSH/ABCII/NH707/TL/2021-2022/844

Date: 30.08.2022

To
 The Team Leader,
 M/S L N Malviya Infra Projects Pvt Ltd
 NH-707, Paonta Sahib,
 Himachal Pradesh

Project: -Rehabilitation and up-gradation to 2-lane/2-lane with paved shoulder/4-lane configuration of Paonta Sahib-Hewna Section (km. 0.000 to km. 25.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode.

Subject: Regarding Dumping Site Approval.

Dear Sir

With reference to above subject cited, we have required approval of Dumping site at Chainage - 20+200

You are requested to please accord approval the same.

Thanking you and assuring you of our best services always.

Yours faithfully,
 For ABCII Infrastructures Pvt. Ltd.



 Anil Kumar
 Manager
 (Authorized Signatory)
 NH-707

Paonta Sahib, Sirmour
 Himachal Pradesh
 Email ID: -Paonta.sahib@abciinfra.com

Copy to: -

1. The Project Director, Ministry of Road Transportation Highways Paonta Sahib, NH-707 Himachal Pradesh.

Site Office.: Khasra No. 282 & 283, Village Kunja, Paonta Sahib, Distt. Sirmour (H.P.) 173025

E-mail : paontasahibabci@gmail.com, www.abciinfra.com

Registered Office : "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091

Tel : 033 4004 4117/18, 4003 4736, Fax : 033 4004 4119, E-mail : kolkata@abciinfra.com, www.abciinfra.com



कार्यालय ग्राम पंचायत सतौन

विकास खंड तिलोरधार जिला सिरमौर (हि० प्र०)

आज दिनांक 02/09/2022 को ग्राम पंचायत सतौन की ग्राम पंचायत / ग्राम सभा की बैठक प्रधान श्रीमति ममता देवी की अध्यक्षता में समय 11.00 बजे कार्यालय ग्राम पंचायत में बुलाई गई जिसमें निम्न कार्यवाही की गई। कोरम..14/647

नकल प्रस्ताव संख्या :- 08

विषय :- ग्राम पंचायत सतौन में ज.स.स. खतौन के साथ जंगली राजस्व की भूमि को विकसित करने बारे :-

ग्राम सभा बैठक में प्रस्ताव सर्वसहमति से

चर्चा उपरान्त रखा गया कि ग्राम पंचायत सतौन में ज.स.स. खतौन के साथ जंगली राजस्व की भूमि को विकसित करने के लिए जंगली राजस्व विभाग की भूमि को विकसित करने के साथ-साथ जंगली राजस्व के तहत जंगल के कारण कई प्रकार इस भूमि में कटाव भी उत्पन्न रहता है। वर्तमान समय में NH 70N पर रोड़ का निर्माण कार्य हुआ है जो कंपनी इस निर्माण कार्य को कर रही है यह कंपनी ग्राम पंचायत सतौन की इस राजस्व भूमि को खाली के कटाव से खतौन के लिए थंड पर डेजे लगाकर मिट्टी भरान फले इस जमीन को विकसित करना चाह रही है यदि इस प्रकार से भूमि पर पक्के डेजे लगाकर तथा मिट्टी से भरने करने इस जंगली राजस्व को विकसित किया जाता है तो इस जमीन का बल्लेभाल फल देने के लोगों के लिए पार्क के रूप में भी विकसित किया जा सकता है। यह भूमि राजस्व विभाग की है। अतः इसके विकास के लिए राजस्व विभाग की NOC भी आवश्यक रूप से ली जाना। अतः ग्राम सभा अथवा प्रस्ताव सर्वसहमति से पारित करके मालनीय उपायुक्त महोदय सिरमौर स्थित बाहन से निवेदन करती है कि इस भूमि को विकसित करने बारे (राजस्व विभाग की NOC उपरान्त) आदेश जारी करने की कृपा करें।



[Handwritten signature]

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ग्राम पंचायत सतौन
विकास खंड तिलोरधार जिला सिरमौर (हि० प्र०)

क्रमांक-30म0अ0(ना0)-कफोटा/एस0डी0क/आपदा/2022 - 07
 कार्यालय उप मण्डलाधिकारी (ना0), कफोटा, जिला सिरमौर, (हि0प्र0)
 दिनांक, कफोटा, 02 जनवरी, 2023

20+20

CH-19+450

Salam School

कार्यालय आदेश

चूंकि, उपायुक्त महोदय जिला सिरमौर स्थित नाहन के कार्यालय पत्र क्रमांक नं० 2491 दिनांक 23-12-2022 के संदर्भ में भूमि खसरा नम्बर 293 तादादी 17-14 बीघा स्थित मौजा सतौन, तहसील कमरऊ, जिला सिरमौर को पार्क/पार्किंग हेतु विकसीत करने हेतु अधोहस्ताक्षरी को अधिकृत किया गया है। चूंकि, प्रस्तावित भूमि को विकसीत करने हेतु मौका की रिपोर्ट अनुशंसा सहित तहसील कार्यालय कमरऊ के कार्यालय पत्र क्रमांक तह0कमरऊ/कफ0का0/डी-07/2022-1532 के अन्तर्गत पहले ही प्राप्त हो चुकी है तथा प्रस्तावित भूमि पर किसी भी प्रकार के इमारती एवं फलदार पेड़ मौजूद नहीं है। इसके अतिरिक्त ग्राम पंचायत सतौन द्वारा भी प्रस्ताव सख्या 08/2022 के अन्तर्गत प्रस्तावित भूमि को विकसीत करने हेतु अपनी सहमति प्रकट की है।

अतः उपायुक्त महोदय, जिला सिरमौर स्थित नाहन द्वारा जारी निर्देशों की अनुपालना एवं क्षेत्रीय कर्मचारीयों द्वारा प्रस्तुत मौका की वस्तुस्थिति एवं अनुशंसा रिपोर्ट को मध्यमजर मौजा सतौन, तहसील कमरऊ के खाता खतौनी नम्बर 331 मिन 1438 मिन खसरा नम्बर 293, रकबा तादादी 17-14 बीघा (गै0मु0बुर्द) सरकार हिमाचल प्रदेश कब्जा राजस्व विभाग को पार्क / पार्किंग हेतु विकसीत करने हेतु पर सहर्ष अनुमति प्रदान करता हूँ।

संतर्पन (उपरोक्त)

उपमंडल अधिकारी (ना0/रि0)

कफोटा/मण्डलाधिकारी (ना0/रि0)

कफोटा, जिला सिरमौर, (हि0प्र0)

जनवरी, 2023

कफोटा,

पृष्ठांकन क्रमांक:- यद्योपरि,
प्रतिलिपि:-

दिनांक,

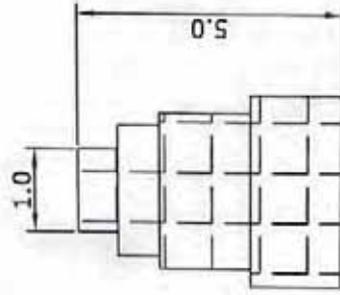
1. उपायुक्त महोदय, जिला सिरमौर स्थित नाहन को उनके उपरोक्त वर्णित पत्र की अनुपालना में सूचनार्थ प्रेषित है।
2. मण्डलीय वन अधिकारी, रेणुकाजी, जिला सिरमौर, हिमाचल प्रदेश को बरायें सूचनार्थ प्रेषित है।
3. तहसीलदार कमरऊ, जिला सिरमौर को बरायें सूचनार्थ एवं आगामी आवश्यक कार्यावाही हेतु प्रेषित है।
4. पटवारी हल्का सतौन को प्रेषित निर्देश दिये जाते हैं कि वह अपनी देखरेख में उक्त कार्य को प्रायोजन करवाना सुनिश्चित करें।
5. प्रधान ग्राम पंचायत सतौन को नकल प्रस्ताव क्रमांक 08/2022 के संदर्भ में सूचनार्थ प्रेषित है।
6. परियोजना प्रबन्धक ABCI Infrastructure Pvt. Ltd. Package 1 पांवटा साहिब को प्रेषित कर निर्देश दिये जाते हैं कि आप प्रस्तावित भूमि में सुव्यवस्थित तरीके से योजना तैयार कर सभी सुरक्षा उपाय को मध्यमजर उक्त भूमि को विकसीत करें।

उपमंडल अधिकारी (ना0/रि0)

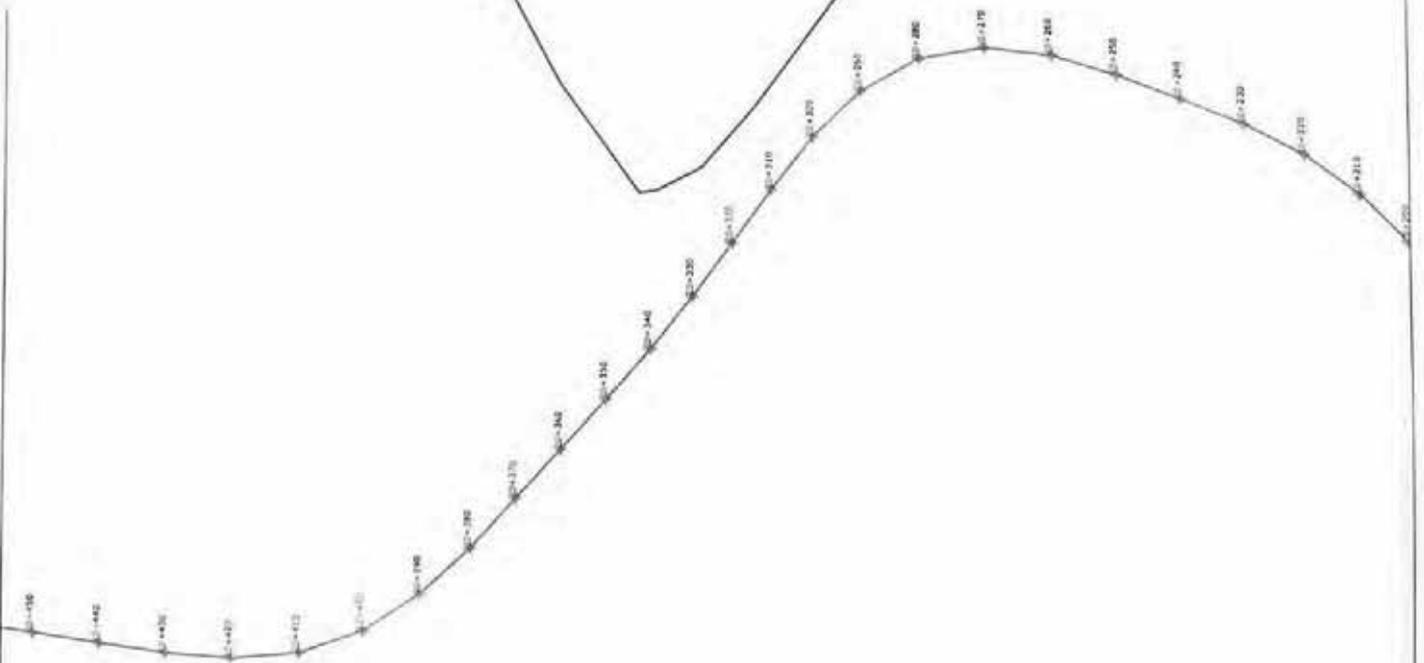
कफोटा/मण्डलाधिकारी (ना0/रि0)

कफोटा, जिला सिरमौर, (हि0प्र0)

1105



Total Area-4122.20sqm
Dumping Qty.
Avg=95700cum.
at km 20+200
Sataun (Village)





Ref: LNM/MoRTH-PIU/PKG-1/2020-21/111

Date: 29.06.2021

To,

The Project ManagerPaonta Sahib-Hewna section of NH-707 (Package-1)
M/s ABCI Infrastructures Pvt. Ltd.
Paonta Sahib-173025

Sub.: "Rehabilitation / Upgradation to 2-lane /2-lane with paved shoulders /4-lane configuration of Paonta Sahib-Hewna Section (km 0.000 to km 25.000) of NH-707 (Package I) in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode." **Reg. Approval of Dumping Sites.**

Ref.: PSH/ABCI/NH707/GL/2021-22/110 dated 28.06.2021

Dear Sir,

With reference to above cited subject vide which you have submitted the dumping site location at chainage 21+100 & 23+100 for approval. The same has been reviewed by authority engineer and found in order.

Further contractor is instructed to ensure protection as per drawing and layer wise compaction during muck disposal.

Assuring you of best services at all times.

Regards,

TEAM LEADER
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

Authorized Signatory**M/s L.N. Malviya Infra Projects Pvt. Ltd.**

Copy to: -

1. **The Project Director, MoRT&H PIU Paonta Sahib.**
2. **The C.M.D, M/s L.N. Malviya Infra Projects Pvt. Ltd.**
3. **Project Coordinator, M/s L.N. Malviya Infra Projects Pvt. Ltd.**

ABCi

ABCi INFRASTRUCTURES PVT. LTD.
CIN : U45202WB1993PTC058047

MS CERT **IAS:ANZ**
As ISO : 9001 : 2015 Certified Company

CH - 2L+100, 23+100

PSH/ABCi/NH707/GL/2021-22/110

Date: 28.06.2021

To,
The Divisional Forest Officer,
Renukaji,
Dist. Sirmur, Himachal Pradesh.

Project: Rehabilitation and up-gradation to 2-lane/2-lane with paved shoulder/4-lane configuration of Paonta Sahib-Hewna Section (km. 0.000 to km. 25.000) of NH-707 in the state of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with loan assistance of World Bank on EPC Mode.

Subject: Request for Providing Location for surplus soil dumping for stabilization regarding.

- Ref: 1. LOA no. RW/NH-12014/01/2019/HP/Package-I/EAP dated 11.09.2020
2. Contract Agreement dated 17/03/2021
3. Appointed date: 08.04.2021
4. Morth letter no. MORTH PIU-P.S./Misc./2021-22/437 Dated 01.06.2021
5. PSH/ABCi/NH707/GL/2021-2022/ 98 dated 21.06.2021

Sir,

With reference to the above cited subject, we wish to inform you that as you well aware that we have been awarded the above- mentioned Road Project.

In this regard, this is to please inform your kind self that the road section from km 11+500 to km 25+000 passes through the forest land where the Construction of road involves generation of substantial surplus earth mainly out of hill cutting that is required to be disposed of.

We would like to draw your kind notice that for dumping of surplus excavated materials provision is not there in our Contract Agreement.

In view of the Above, as per our humble request with your good self and discussion held with you at your good office, to provide us the soil stabilization locations for surplus excavated soil.

We appreciate that, considering our humble request with you, accordingly you have done the site visit jointly along with your team for identification of excavated disposal of soil for soil stabilization locations at your Forest Land.

Site Office.: Khasra No.: 282 & 283, Village Kunja, Paonta Sahib, Distt. Sirmour (H.P.) 173025

E-mail : paontasahibabci@gmail.com, www.abciinfra.com

Registered Office : "Knowledge Hub", DN-23, 2nd Floor, Sector-V, Salt Lake City, Kolkata - 700 091

Tel.: 033 4004 4117/18, 4003 4736, Fax : 033 4004 4119, E-mail : kolkata@abciinfra.com, www.abciinfra.com

We have shown the few locations for dumping of soil at km 21+100 to km 21+200, and km 23+050 to km 23+150 during your joint site visit, subject to providing and Construction of Gabion wall to protect the soil at the dumping locations up to the required level before start up the dumping of any materials at the above mention locations and also to facilitate the Dumping locations as a Green Garden for public use as a Green National corridor project.

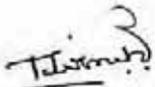
Therefore, we are hereby submitting our proposal along with the detailed drawings as discussed at your good office, and we request you that kindly accord your approval for disposal of excavated materials at above mentioned locations for stabilization of soil.

This is for your kind information and approval please.

Thanking you and assuring you our best services all the times, we remain,

Yours faithfully,

For ABCI Infrastructures Pvt. Ltd. s



(Vijay Kumar Hiremath)

Project Manager

Nh-707

Paonta Sahib, Himachal Pradesh

Email ID:-Paonta.sahib@abciinfra.com



Enclosures: Drawing of Breast wall and Location Maps.

Copy for kind information to-

1. Regional Officer, Ministry of Road Transport and Highways, Shimla, Himachal Pradesh
2. Project Director, Ministry of Road Transport and Highways, Paonta Sahib, NH-707, Himachal Pradesh
3. Team Leader, L.N Malviya Infra Project Ltd. Paonta Sahib Himachal Pradesh
4. Resident engineer, L.N Malviya Infra Project Ltd. Paonta Sahib Himachal Pradesh

No/FCA Nh/707/Vol./ 1550 /
H.P. Forest Department

CH - 21+200 - 23+000

Dated Sri Renuka ji the 22-07-2021

To: The Project Manager,
ABCI Infrastructures Pvt. Ltd.
Nh 707 Paonta Sahib, District Sirmour HP.

Subject: Voluntary site -stabilization work at cutting or slide prone sites in Sataun village Forest Division Regarding.

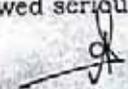
Sir, Please refer to your office letter No. PSH/ABCI/NH707/GL/2021-2022/110 dated 28.06.2021 on the subject cited above.

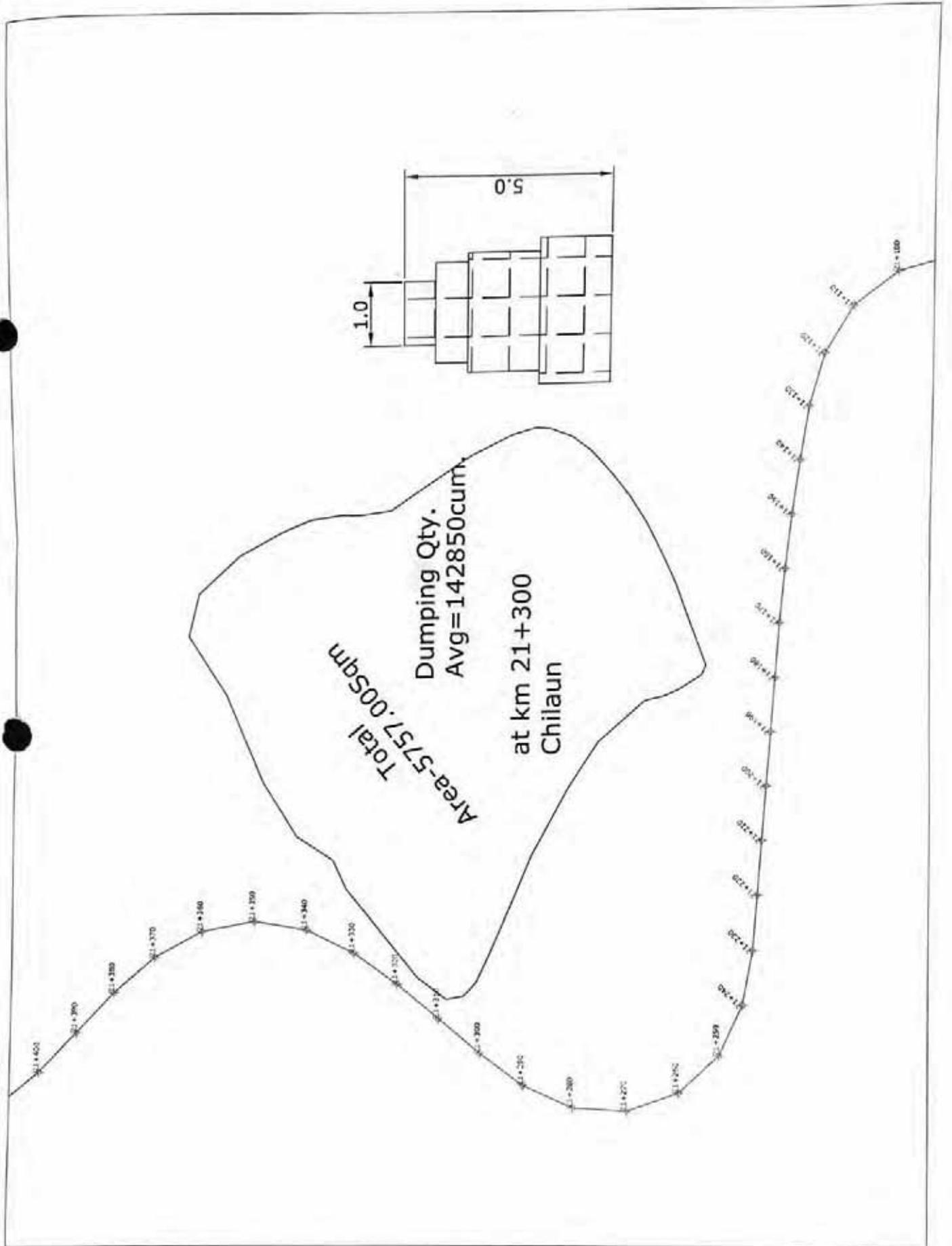
2. In this regard, intimated that as reported through joint inspection of Range Forest officer, Shillai as well as as representative of your company following sites has been selected, which has given as under:-

Sr. No.	Name of block/Beat	Name of Forest	(GPS) Coordinates	Proposed treatment of the site .
1.	Sataun/ Sataun	RF Sataun, C-3	N-30°33'54" E-77°38'55"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leanth approx. 60 mtr. 3. Felling of area with soil.
2	Sataun/ Sataun	RF Sataun C-4	N-30°34'25" E-77°39'11"	1. Protection work for slope stabilisation towards uphill side as well as down side 2. Gabin Walls of leanth approx. 40 mtr. 3. Felling of area with soil.

It is also informed that the following condition must be kept in view while taking up above work.

- Above will be done voluntarily by you for the purpose of forest conservation.
- No. Ownership of possession of your company and other agency will be considered during and after complication of work.
- The site and work will be subject to jurisdiction of this Forest Division as well as Indian Forest Act as well as Forest Conservation Act.
- ABCI Infrastructures Pvt. Ltd. will not deviate from the drawing and dimensions given in the proposal. Violation of conditions will be viewed seriously and action will be taken as per norms/rules.


Divisional Forest Officer,
Renuka Ji Forest Division,



N/A

SHREE SHIRGUL MAHARAJ SAMITI

VILL. HEWANA P/O SATAUN THE KAMRAU. DISTT. SIRMOUR HP. MOB. 8755879744. 9882880019

Reg no. Act 2006 (Act no 25 of 2006)

CH-24 +fw

आज दिनांक 17/07/2022 को समस्त ग्राम वासी-
 ह्वना कि मितिगं हुई, जिसका सर्व सहमति से निर्णय लिया गया
 कि NH. 707 माता शैरावाली मंदिर परिसर व मंदिर का निर्माण
 करता है, तो समस्त ह्वना ग्राम वासी उन्हें Damping yard बनाने
 में कोई भी व्यक्ती न तो कोई गांव का व्यक्ती आपत्ति नहीं करेगा
 न ही कोई व्यक्ती शिकायत करेगा। जिसमें कि समस्त ग्रामवासी
 ने एक शर्त लगाई कि NH. 707 से मंदिर निर्माण सामग्री व
 पैसे/cheque पहले ही लिया जाए। उसके बाद ही Damping
 yard में मलबा जैकेगे, और मलबा सिर्फ चिह्नित जगह
 माता के मंदिर के पास वाले स्थान पर गिराएंगे। अगर
 अन्य स्थान पर गिराते हैं, तो समस्त ग्रामवासी तुरन्त कार्यवाही
 का काम रोक देंगे।

प्रधान सचिव कोषाध्यक्ष
 श्री शिरगुल महाराज समिति
 गांव ह्वना पो-1 अंतर्गत
 30 कंभरक जिला सिरमौर (हिण)

अतः अन्त में यह भी निर्णय लिया गया कि अगर
 NH. 707. डैकेदार मंदिर परिसर के साथ Damping
 करते हैं, कोई गांव का व्यक्ती शिकायत करता है या
 अन्य प्रकार कि गतिविधियां करता है तो सच्ची गांव वाले
 उसके साथ सख्त कार्यवाही करेगा। जो भी निर्णय होगा वह
 सच्ची को लागू ही अप्पा सहमत होना पड़ेगा।

- गांव के हस्ताक्षर
- | | | |
|----|----|-----|
| 1. | 5. | 9. |
| 2. | 6. | 10. |
| 3. | 7. | 11. |
| 4. | 8. | 12. |
| | | 15. |
| | | 16. |



कार्यालय ग्राम पंचायत बड़वास

विकास स्वण्ड पांवटा साहिब, जिला सिरमौर (हि0प्र0)

क्रमांक.....

दिनांक. 13/08/2022

अनापति प्रमाण पत्र

पंचायत के समक्ष यह प्रस्ताव रखा गया कि हेवना
माता के मन्दिर के साथ NH-707 के निर्माण कार्य से
निकलने वाले मलबे को पार्क निर्माण के लिए प्रयोग
किया जा सकता है। पंचायत को इस आशय के साथ
निर्माणकर्ता से कोई आपत्ति नहीं होगी यदि वैज्ञानिक
दृष्टि से पार्क निर्माण व माता के मन्दिर का निर्माण
किया जाता है। यदि अनावश्यक या अवैज्ञानिक तरीके
से कार्य करते हुए पंचायत को पंचायत तुरन्त
कार्य को रूकवा देगी। इसके अलावा समस्त ग्रामवासी
हेवना व बिड़पा को यदि शैतराज नहीं है, तो पंचायत
भी अनापति प्रमाण पत्र देती है। अतः निम्नानुसार
यह कार्य कर सकते हैं।

प्रधान
ग्राम पंचायत बड़वास
बि0ख0 तिलोरधर (हि0प्र0)



H.P. STATE POLLUTION CONTROL BOARD
Regional Office, Plot No. 1,2&3, HIMUDA Colony, Shubhkhera, Paonta Sahib
Distt. Sirmaur, H.P. pcbropaonta1@gmail.com



No. HPSPCB/RO(Pt)/M/s ABCI Infrastructure Pvt. Ltd./2023- 3438-40 Dated: 14.03.2024

To

M/s ABCI Infrastructure Pvt. Ltd.
Near Dental College, Kunja Matraliyan,
Tehsil Paonta Sahib, Distt. Sirmaur HP.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by Hon'ble NGT in O.A. no. 127 of 2024 on 12.03.2024.

Whereas, following observations have been made during the inspection of the stretch awarded to your unit:

1. No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near Kotri Kandon river. (Photograph 1)
2. An excavator machine was engaged near Tilgani khad in Poka village affecting the water quality downstream the excavation site. (Photograph 2)
3. Muck was dumped on private land at non-designated dumping site in village Poka and at designated dumping site beside NH-707 in Village Poka without providing proper retaining wall structures to check flow of muck into nearby nallah. (Photograph 3 & Photograph 4)
4. A site proposed for mining check post is filled with muck which may restrict the natural course of nearby nallah. (Photograph 5)
5. Designated dumping site at chain age 23+100, 23+600 near hewna temple kakwari khad and adjacent hewna temple kakwari khadd are not provided with sufficient concrete wall structures and display boards. (Photograph 6,7&8)

Whereas, above-mentioned facts violate the provisions of section 25 of Water (Prevention and Control of Pollution Act) 1974 and section 21 of Air (Prevention and Control of Pollution) Act, 1981 constituting a cognizable offence under the aforesaid acts.

However, before proceeding further, you are hereby directed through this letter to submit compliance of following directions:

- a. To stop any unauthorized/unscientific muck dumping and provide concrete walls/retaining structures.
- b. To submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
- c. To provide display board at all designated muck dumping sites.

You are directed to submit compliance report w.r.t. afore-mentioned points and show cause within 05 days failing which strict action beside imposing Environmental Compensation as per Hon'ble NGT orders in O.A. no. 593/2017 shall be taken as per relevant provisions of law.

Treat It as Most Urgent

Encl: As above


Regional Officer
HPSPCB RO Paonta Sahib

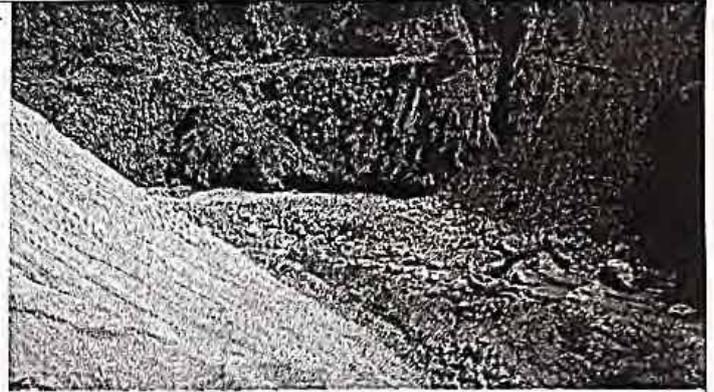
Copy to:

1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The Deputy Commissioner Sirmaur-cum-Chairman District Committee constituted by Hon'ble NGT in O.A. no. 360 of 2018 for information and further necessary action, please.


Regional Officer
HPSPCB RO Paonta Sahib



Photograph No.1



Photograph No.2



Photograph No.3



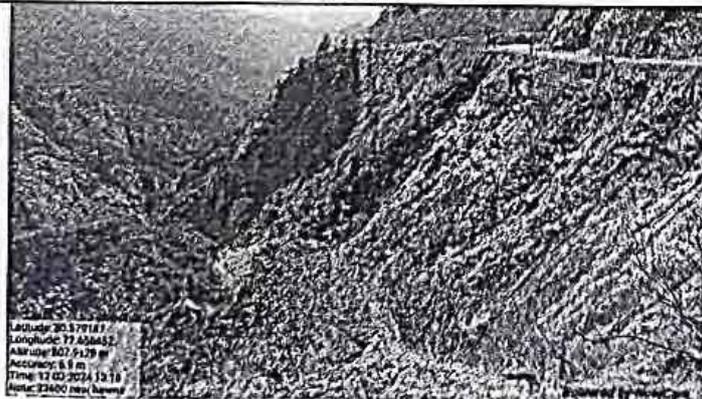
Photograph No.4



Photograph No. 5



Photograph No. 6



Photograph No. 7



Photograph No. 8

1115 H.P. STATE POLLUTION CONTROL BOARD

REGIONAL OFFICE PAONTA SAHIB

HIMUDA Complex, Plot no. 1-3, Shubhkhera
Teh: Paonta Sahib, Distt: Sirmaur, Pin-173025

01704-225870
<https://hppcb.nic.in/>
pcbropaonta1@gmail.com



No. PCB/RO Paonta/ R.G. Buildwell Engineers Ltd /2024-016-018

Dated- 01.04.2024

From: The Regional Officer
To: The Member Secretary
HPSPCB, Him Parivesh
Phase-III, New Shimla-09

Subject: Recommendation for imposition of Environmental Compensation upon M/s R.G. Buildwell Engineers Ltd., Vill. Kaffota, Tehsil Kamrau, Distt. Sirmaur, H.P. on the analogy prescribed by Hon'ble NGT in the matter of Abhishek Rai Vs. State of H.P. & Ors. for unscientific muck dumping – reg.

Sir,

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by the Hon'ble NGT in O.A. no. 127 of 2024 titled as Naathu Ram Vs Ministry of Road Transport & Highways & Ors on 12.03.2024 and 21.03.2024.

Whereas, during the inspections, violations w.r.t. unscientific muck dumping were observed at **nine numbers of sites**. (List of sites enclosed as **Annexure-1**)

Accordingly, show cause notices to the unit were issued from this office vide letter no. 3435-37, dated 14.03.2024, letter no. 3506-09, dated 23.03.2024 and letter no. 3520-23, dated 23.03.2024. Copies of notices issued are enclosed as **Annexure-2 (colly)**. The unit had submitted reply vide letter dated 26.03.2024.

In view of the submissions made by the unit all nine concerned sites were re-inspected on 31.03.2024 and it has been observed that no improvements/remedial action to check overflow of muck at these sites has been undertaken by the unit. Also, in response to show cause notices issued from this office the unit has denied any kind of violation wrt unscientific muck dumping.

The unit has also been issued Show Cause Notices prior to the visit of the Joint Committee and the same are enclosed as **Annexure-3**. The reply submitted by the unit in response to various notice from this office are enclosed as per **Annexure-4**.

The Hon'ble National Green Tribunal has passed the following orders on 29.07.2013 in the matter of "Abhishek Rai Vs. State of HP & Ors."

"..... We also direct all the authorities concerned to keep a strict vigil to prevent throwing of municipal solid waste, untreated sewage, effluent or other material/construction material into river Beas. Whosoever is found to be throwing or dumping any such material, effluent etc. directly or indirectly into the river Beas or its tributaries or even at its banks, will have to pay a sum of Rs. 1.00 lakh as compensation for causing pollution on the basis of the 'polluter pays principle'....."

Keeping above mentioned facts into consideration and non-compliances by the unit, Environmental Compensation amounting to **Rupees Nine Lakhs** (for nine sites) may kindly be imposed upon M/s R.G. Buildwell Engineers Ltd. on the analogy prescribed by hon'ble National Green Tribunal in the matter of "Abhishek Rai Vs. State of HP & Ors" based on "Polluter Pays Principle". It is further recommended that in case the unit does not take any time bound remedial action Environmental Compensation @ INR 5000.00/- per day on the basis of polluter pays principle as per the orders of Hon'ble NGT for unscientific muck dumping and causing water pollution shall be recommended accordingly.

Submitted for information please.

Yours faithfully,

Enclosures: As above



Atul Parmar
Regional Officer cum
Environmental Engineer
HPSPCB Paonta Sahib

Copy to:

1. The **Deputy Commissioner Sirmour** cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
2. The **Additional District Magistrate, Distt: Sirmour** cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris and in reference to the joint inspection of the committee for favor of kind information please.



Atul Parmar
*Regional Officer cum
Environmental Engineer
HPSPCB Paonta Sahib*



H.P. STATE POLLUTION CONTROL BOARD

Regional Office, Plot No. 1,2&3, HIMUDA Colony, Shubhkhera, Paonta Sahib
Distt. Sirmaur, H.P. pcbropaonta1@gmail.com



No. HPSPCB/RO(Pt)/M/s R.G Buildwell Engineers Ltd../2023- 3435-37 Dated: 14.03.2024

To

M/s R.G Buildwell Engineers Ltd. -
Vill. Kaffota, Tehsil Kamrau
Distt. Sirmaur, H.P.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by Hon'ble NGT in O.A. no. 127 of 2024 on 12.03.2024.

Whereas, following observations have been made during the inspection of the stretch awarded to your unit:

1. No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near 25+700 Hewna Shuknal nallah, 26+400 Hewna nallah and 32+930 Kamrau. (Photograph 1 &2)
2. Designated muck dumping site at 30+200 near Khajjiar is over capacity (Photograph 3)
3. No retaining structure is provided for private muck dumping site at 33+900 near Baldwah (Photograph 4)

Whereas, above-mentioned facts violate the provisions of section 25 of Water (Prevention and Control of Pollution Act) 1974 and section 21 of Air (Prevention and Control of Pollution) Act, 1981 constituting a cognizable offence under the aforesaid acts.

However, before proceeding further, you are hereby directed through this letter to submit compliance of following directions:

- a. To stop any unauthorized/unscientific muck dumping and provide adequate concrete walls/retaining structures.
- b. To submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
- c. To provide display board at all designated muck dumping sites.

You are directed to submit compliance report w.r.t. afore-mentioned points and show cause within 05 days failing which strict action beside imposing Environmental Compensation as per Hon'ble NGT orders in O.A. no. 593/2017 shall be taken as per relevant provisions of law.

Treat It as Most Urgent

Encl: As above


Regional Officer
HPSPCB RO Paonta Sahib

Copy to:

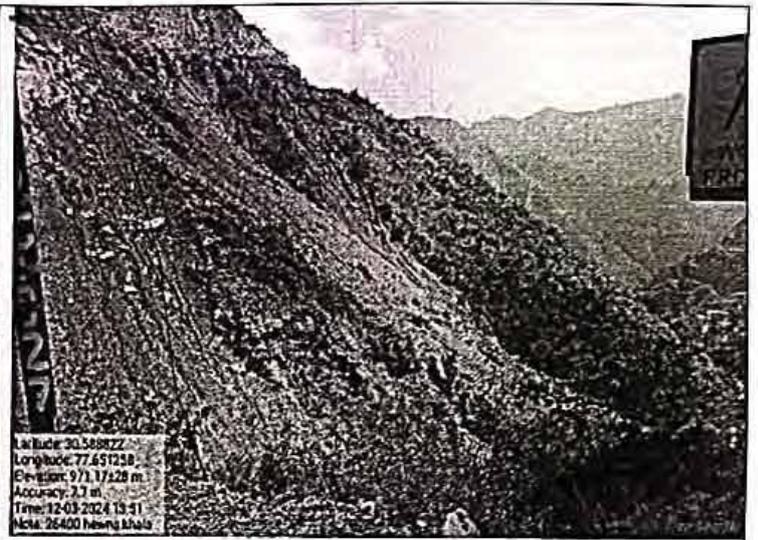
1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The Deputy Commissioner Sirmaur-cum-Chairman District Committee constituted by Hon'ble NGT in O.A. no. 360 of 2018 for information and further necessary action, please.


Regional Officer
HPSPCB RO Paonta Sahib

Photographs



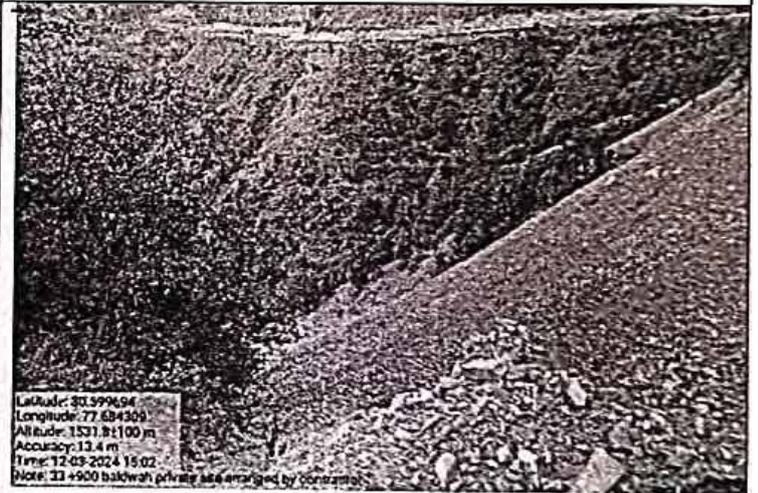
Photograph No.1



Photograph No.2



Photograph No.3



Photograph No.4

Through Regd. Post. **Reminder-I****H.P. STATE POLLUTION CONTROL BOARD****REGIONAL OFFICE PAONTA SAHIB**HIMUDA Complex, Plot no. 1-3, Shubhkhera
Teh: Paonta Sahib, Distt: Sirmaur, Pin-17302501704-225870
<https://hppcb.nic.in/>
pcbropaonta1@gmail.com

No. PCB/RO Paonta/ R.G. Buildwell Engineers Ltd./2023- 3506-09 Dated- 23.03.2024

From: The Regional Officer**To**

✓ M/s R.G Buildwell Engineers Ltd.
Vill. Kaffota, Tehsil Kamrau
Distt. Sirmaur, H.P.

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in continuation to this office letter no. HPSPCB/RO(Pt)/M/s R.G. Buildwell Engineers Ltd./2023-3435-37, dated 14.03.2024 on the subject cited above.

Whereas, following observations were made during the inspection of the stretch awarded to your unit:

1. No retaining wall structures of adequate size has been provided to prevent flow of muck dumping at dumping site near 25+700 Hewna Shuknal nallah, 26+400 Hewna nallah and 32+930 Kamrau. (Photograph 1 & 2)
2. Designated muck dumping site at 30+200 near Khajjar is over capacity (Photograph 3)
3. No retaining structure is provided for private muck dumping site at 33+900 near Baldwah (Photograph 4)

Whereas the entire stretch of the NH-707 has also been inspected in detail and the above facts have also been verified by the Joint Committee of officers (constituted on OA no- 127/2024 titled as Nathu Ram Vs Ministry of Road Transport and Highways & Ors.) comprising of Addl District Magistrate Sirmour, official from Central Pollution Control Board, the MoEF&CC, the HP Forest Department and the State PCB.

Whereas a Distt. Level Committee under the Chairmanship of Distt. Magistrate of concerned Distt has been constituted in order to check the illegal dumping of debris and muck throughout the State including along the rivers in compliance to the orders passed by the Hon'ble NGT in O.A. No. 603/2019 titled as Rajiv Verma Vs State of HP & Ors.

Whereas Hon'ble NGT has passed directions in O.A. No. 603/2019 dated 26.02.2020 stating that:

1. Not to dump debris along the Hill slope in view of no protection measures and provide protection measures along the Road.
2. Submit Action Plan for Muck management, which is arising due to Construction of Road.
3. Not to practice further excavation till proper designated dumping site is identified in case existing site is not suitable having steep slope.

And whereas, no reply/compliance report w.r.t above-mentioned notice has been submitted by you till date.

And the facts stated above tantamount to clear violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protection) Act, 1986 and constituting a cognizable offence.

Now, therefore in accordance with the provisions of aforementioned Acts, it is proposed to initiate penal action against you in accordance with the provisions of -

Through Regd. Post, **Reminder!**

1. Section 41, 43 & 44 of the Water (Prevention and Control of Pollution) Act, 1974 attracting with fine(s) up to Rupees Ten Thousand and Imprisonment up to seven years or both and/or.
2. Section 37 and 39 of the Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten Thousand and Imprisonment up to six years or both;
3. Imposing of Environmental Compensation of minimum INR 1,00,000/- per unauthorised and unscientific muck dumping site (Rupees One Lakh) as per the orders of Hon'ble NGT or Imposition of Environmental Compensation of INR 5000/- per day per site for the violation period as per the orders of the Hon'ble NGT.

However, before proceeding further, you are given a last and final opportunity and are again hereby directed to submit compliance of following directions:

1. To stop any unauthorized/unscientific muck dumping at non designated/non approved areas.
2. Provide adequate concrete walls/retaining structures to stop the flow of muck further downstream into the water bodies where muck has been dumped unscientific without any protection measures.
3. Submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
4. Provide display board at all designated / approved muck dumping sites.
5. Not to operate any unconsented Hot Mix Plant, RMC Plant of Stone Crusher as the case may be.

You are also hereby directed to submit compliance report w.r.t. afore-mentioned points and show cause within 03 days failing which strict action beside imposing Environmental Compensation as proposed above as per Hon'ble NGT orders shall be initiated/imposed against you without any further notice.

Treat It as Most Urgent

Encl: Photographs A/A



Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

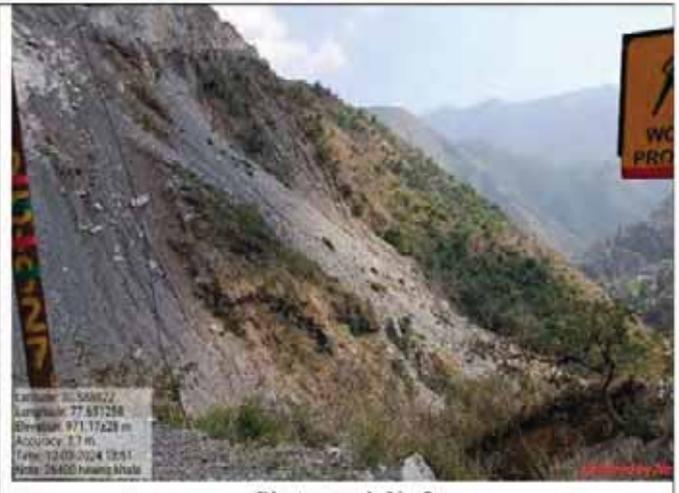
1. The Member Secretary, HPSPCB, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The Deputy Commissioner Sirmour cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
3. The Additional District Magistrate Sirmour cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris for favor of kind information please.

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Photographs



Photograph No.1



Photograph No.2



Photograph No.3



Photograph No.4

H.P. STATE POLLUTION CONTROL BOARD**REGIONAL OFFICE PAONTA SAHIB**

HIMUDA Complex, Plot no. 1-3, Shubhkhera
Teh: Paonta Sahib, Distt: Sirmaur, Pin-173025

01704-225870
<https://hppcb.nic.in/>
pcbropaonta1@gmail.com



No. PCB/RO Paonta/ R.G. Buildwell Engineers Ltd /2023- 3520-23

Dated- 23.03.2024

From: The Regional Officer

To

**M/s R.G. Buildwell Engineers Ltd.
Vill. Kaffota, Tehsil Kamrau
Distt. Sirmaur, H.P.**

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by Hon'ble NGT in O.A. no. 127 of 2024 on **21.03.2024**.

Whereas, following observations were made during the inspection of the stretch awarded to your unit:

- 1. No retaining wall structures has been provided to prevent flow of muck dumping near 41+100 Kali Khan (Photograph 1), 41+200 near jaindhar road Shilla (Photograph 2) and 43+500 near Tatiana link road (Photograph 3)**
- 2. Muck dumping at 45+700 Borar khad has blocked the nallah. (Photograph 4)**
- 3. No display board are provided at approved dumping sites.**

Whereas the entire stretch of the NH-707 has also been inspected in detail and the above facts have also been verified by the Joint Committee of officers (constituted on OA no- 127/2024 titled as Nathu Ram Vs Ministry of Road Transport and Highways & Ors.) comprising of Addl District Magistrate Sirmaur, official from Central Pollution Control Board, the MoEF&CC, the HP Forest Department and the State PCB.

Whereas a Distt. Level Committee under the Chairmanship of Distt. Magistrate of concerned Distt has been constituted in order to check the illegal dumping of debris and muck throughout the State including along the rivers in compliance to the orders passed by the Hon'ble NGT in O.A. No. 603/2019 titled as Rajiv Verma Vs State of HP & Ors.

Whereas Hon'ble NGT has passed directions in O.A. No. 603/2019 dated 26.02.2020 stating that:

- 1. Not to dump debris along the Hill slope in view of no protection measures and provide protection measures along the Road.**
- 2. Submit Action Plan for Muck management, which is arising due to Construction of Road.**
- 3. Not to practice further excavation till proper designated dumping site is identified in case existing site is not suitable having steep slope.**

And the facts stated above tantamount to clear violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protection) Act, 1986 and constituting a cognizable offence.

Now, therefore in accordance with the provisions of aforementioned Acts, it is proposed to initiate penal action against you in accordance with the provisions of –

- 1. Section 41, 43 & 44 of the Water (Prevention and Control of Pollution) Act, 1974 attracting with fine(s) up to Rupees Ten Thousand and imprisonment up to seven years or both and/or.**

2. Section 37 and 39 of the Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten Thousand and imprisonment up to six years or both;
3. Imposing of Environmental Compensation of minimum INR 1,00,000/- per unauthorised and unscientific muck dumping site (Rupees One Lakh) as per the orders of Hon'ble NGT or Imposition of Environmental Compensation of INR 5000/- per day per site for the violation period as per the orders of the Hon'ble NGT.

However, before proceeding further, you are hereby directed to submit compliance of following directions:

1. To stop any unauthorized/unscientific muck dumping at non designated/non approved areas.
2. Provide adequate concrete walls/retaining structures to stop the flow of muck further downstream into the water bodies where muck has been dumped unscientific without any protection measures.
3. Submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.
4. Provide display board at all designated / approved muck dumping sites.
5. Not to operate any unconsented Hot Mix Plant, RMC Plant of Stone Crusher as the case may be.

You are also hereby directed to submit compliance report w.r.t. afore-mentioned points and show cause within 05 days failing which strict action beside imposing Environmental Compensation as proposed above as per Hon'ble NGT orders shall be initiated/imposed against you without any further notice.

Treat It as Most Urgent

Encl: Photographs A/A



Mission LiFE

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

1. The **Member Secretary, HPSPCB**, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The **Deputy Commissioner Sirmour** cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
3. The **Additional District Magistrate Sirmour** cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris for favor of kind information please.

--sd--

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Photographs



Photograph 1



Photograph 2



Photograph 3



Photograph 4



H.P. STATE POLLUTION CONTROL BOARD
 Regional Office, Plot No. 1,2&3, HIMUDA Colony, Shubhkhera, Paonta Sahib
 Distt. Sirmaur, H.P. pcbropaonta1@gmail.com

Annexure 3



No. HPSPCB/RO(Pt)/ M/s R.G. Bulldwell /2023- 3058-59

Dated: 13.09.2024

To

M/s R.G. Bulldwell Engineers Ltd
 Village Kaffota, Tehsil Paonta Sahib
 Distt. Sirmaur HP.,

Subject: Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981 and non-compliance under C&D Waste Rules, 2016.

This is in reference to the inspection carried out by this office of NH 707 from Hewna-Ashyari (Km 25.000 to Km 50.000) of NH-707 on 13.02.2024.

Whereas, following observations have been made during the inspection of the road stretch awarded to your unit and muck dumping sites designated by MoRTH and arranged by own level :

Sr. No	Road Stretch along with chainage	Observations
1	Muck Dumping site at chainage Km 30+300	The site is currently being used for dumping of muck. It was observed that retaining structures provided on the downhill side are reaching its peak capacity. It is required to provide additional height to the retaining structures as per feasibility, so that spillage of muck in Kahjar nallah can be avoided.
2	Muck dumping site at chainage Km 32+940	The site is currently being used for dumping of waste muck. It was observed that retaining structures provided to restrict spillage of muck has already reached its maximum capacity and further muck dumping will result in spillage of muck downside of the hill. Immediate measures are required to be taken.
3	Muck dumping site near Tilodhar at chainage Km 33+900	The site is currently being used for dumping of muck. It was observed that retaining structures provided to restrict spillage of muck has already reached its maximum capacity as observed physically and further muck dumping will result in spillage of muck downside of the hill. Immediate measures are required to be taken.



Photograph No.1



Photograph No.2

Photograph No. 1 and Photograph No. 2 shows status of site at chainage Km 30+300



Photograph No.3



Photograph No.4

Photograph No. 3 and Photograph No. 4 shows status of Site at chainage Km 32+940



Photograph No.5



Photograph No.6

Photograph No. 5 & Photograph No. 6 shows status of Site near Tilodhar at chainage Km 33+900

In addition to the above designated muck dumping site, dumping of muck was also observed at non designated sites along the hill which is resulting into the spillage of muck into the valley depression along the hill. Details of same along with photographs are as below:

Non Designated muck dumping along Hewna Khala at chainage Km 26+400

It was observed that, the dumping of muck along the Hewna Khala has been carried out. No retaining structures are provided and dumped muck is spilling into the nallah. The muck is directly disposed along the hill without any retaining structures.



Photograph No.7

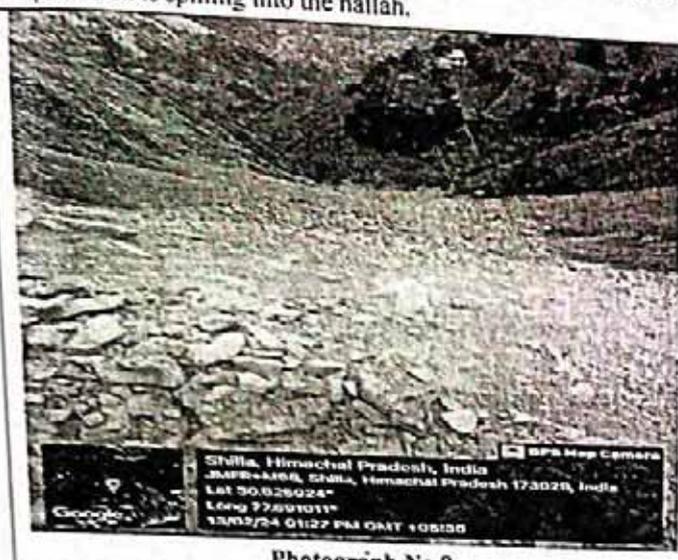


Photograph No.8

Photograph No. 7 & Photograph No. 8 shows status of muck dumping along Hewna Khala at chainage Km 26+400

Non Designated muck dumping along hill after chainage Km 33+900

It was observed that, the dumping of muck along the hill has been carried out. No retaining structures are provided and entire dumped muck is spilling into the nallah.



Photograph No.9



Photograph No.10

Photograph No. 9 & 10 shows status of Illegal muck dumping along hill after chainage Km 33+900

Whereas, above-mentioned facts violate the provisions of Water (Prevention and Control of Pollution Act) 1974 and Air (Prevention and Control of Pollution) Act, 1981 and provisions of Construction & Demolition Waste Rules, 2016.

Before proceeding further, you are hereby directed through this letter to submit compliance status/action taken report w.r.t. afore-mentioned points and show cause within 03 days failing which strict action besides imposing Environmental Compensation shall be ~~imposed~~ as per relevant provisions of law.

Treat It as Most Urgent

Encl: As above

9
K

[Signature]
Regional Officer
HPSPCB RO Paonta Sahib

Copy to:

- The Project Director, ^{NHA} Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour for information and further necessary action, please.

[Signature]
Regional Officer
HPSPCB RO Paonta Sahib

Ref: RGB/NH707/PKG-2/Misc./2023-2024/**145****Date: 08.03.2024**

To,
The Regional Officer,
H.P. State Pollution Control Board,
Regional Office, Plot No. 1, 2 & 3,
HIMUDA Colon, Shubhkhera,
Paonta Sahib, Distt- Sirmour,
Himachal Pradesh

Project: Rehabilitation and Upgradation to 2-lane configuration of Hewna-Ashyari Section (km 25.000 to km 50.000) of NH-707 in the State of Himachal Pradesh under Green National Highways Corridor Project (GNHCP) with the loan assistance of World Bank on EPC mode.

Subject: Compliance status/action taken report w.r.t. observation by HPSPCB.

Ref. 01. Letter- HPSPCB/RO(Pt)/M/s R.G. Buildwell/2023-305859 Dated 13.02.2024
02. Letter- MoRTH PIU-P.S./A.E./2020-2021/Vol.III/3020 Dated on 23.02.2024
03. Letter- MoRTH PIU-P.S./A.E./2020-2021/Vol.III/3038 Dated on 29.02.2024

Sir,

In reference to your letter cited at (01) above, we are submitting herewith compliance status/action taken report w.r.t the observation made during the inspection held on 13.02.2024.

It is most humbly submitted that dumping of muck has not been done at any non- designated site. We have obtained permissions/consents from the respective landowners/department for disposal of the muck and provided the required retaining structure however the extremely adverse weather condition i.e. unprecedented rains, cloud burst and landslides in the recent past has damage the completed works, Copies of the permission/consents from the respective landowners/department for disposal of the muck are enclosed herewith.

Nevertheless, apropos to the observation made by your good office, we have taken the necessary actions and an action taken/compliance report is enclosed herewith, we hope you will find the same in order.

Thanking you and assuring of our best services at all times.

For R.G Buildwell Engineers Limited

Project Manager



Enclosure:- (i) Compliance report.

(ii) Copies of the agreement of the respective landowner.

CC. 1. Project Director, MoRTH, PIU-Ponta Sahib (HP) -173025 for kind information please.

2. The R.E., LN Malviya, NH-707, Paonta Sahib, Sirmaour District, Himachal Pradesh

1129

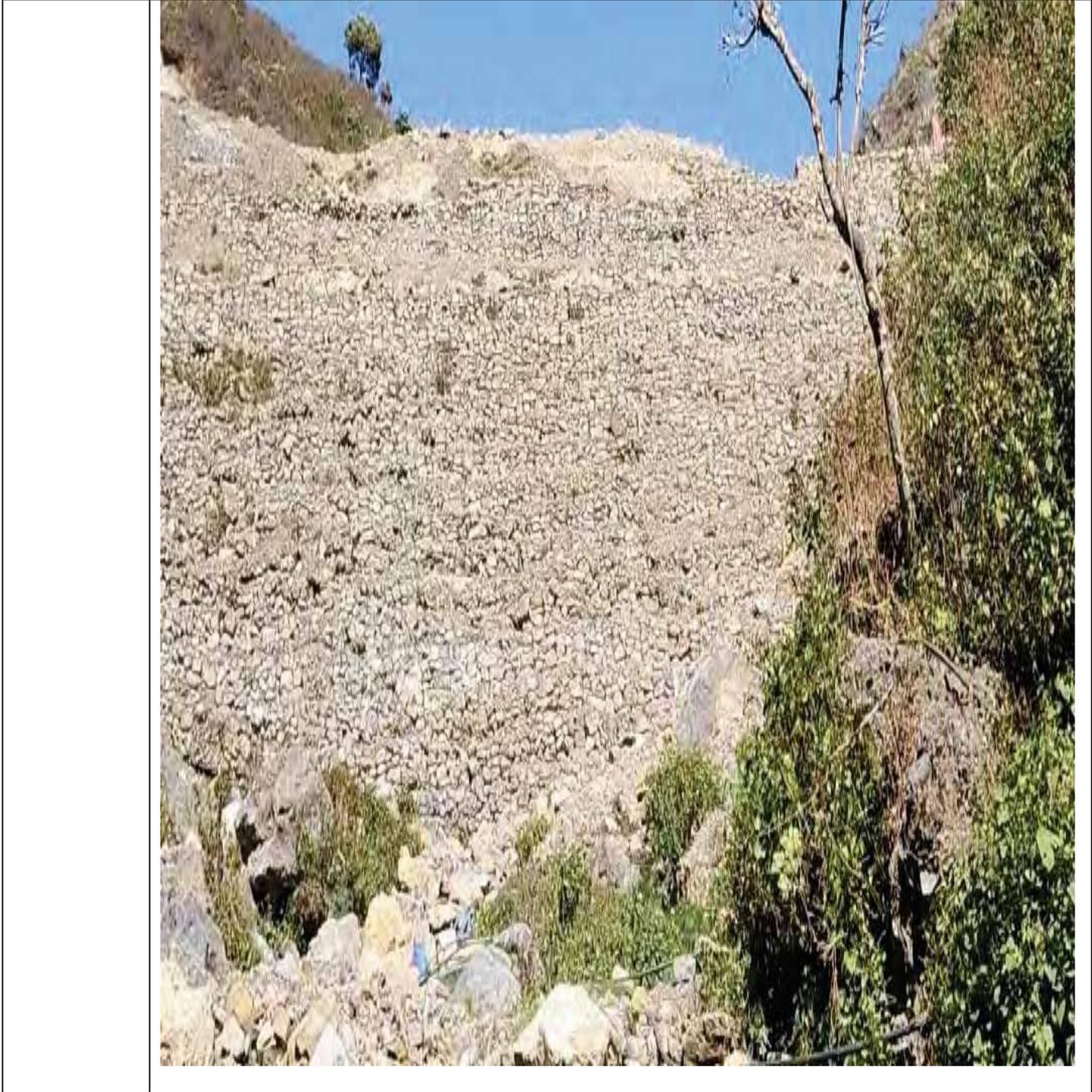
Action taken/Compliance report

Reference	Sl. No. 1 Photograph No. 1,2
Location	Muck dumping site at chainage 30+300.
Observation	The site is currently being used for dumping of muck. It was observed that, retaining structures provided on the downhill side are reaching its peak capacity. It is required to provide additional height to the retaining structures as per feasibility. So that spillage of muck in Khajiyar nalah can be avoided.
Compliance	The Dumping site located at Km. 30+300 has been closed prior & the suitable protection works i.e. Gabion Structure is provided to retain the filled material. No any further muck disposal to be done in future. The photo graphs are bellow-



[Handwritten Signature]





B. G.



R.C. Buildwell Engineers Ltd.
B-30
R.D.C.
Raj Nagar
Ghaziabad (U.P.)

1131

Reference	Sl. No. 2 Photograph No. 3,4,5
Location	Muck dumping site at chainage 32+940.
Observation	The site is currently being used for dumping of muck. It was observed that, retaining structures provided to strict spillage of muck has been already reached it maximum capacity and further muck dumping will result in spillage of muck down side of the hill. Immediate measures are required to be taken.
Compliance	The Dumping site located at Km. 32+940 is being used for dumping of muck & the suitable protection works i.e. Gabion Structure is also being provided to retain the filled material. The photo graphs are bellow-



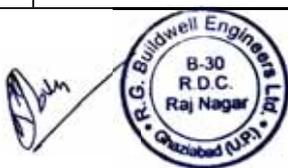
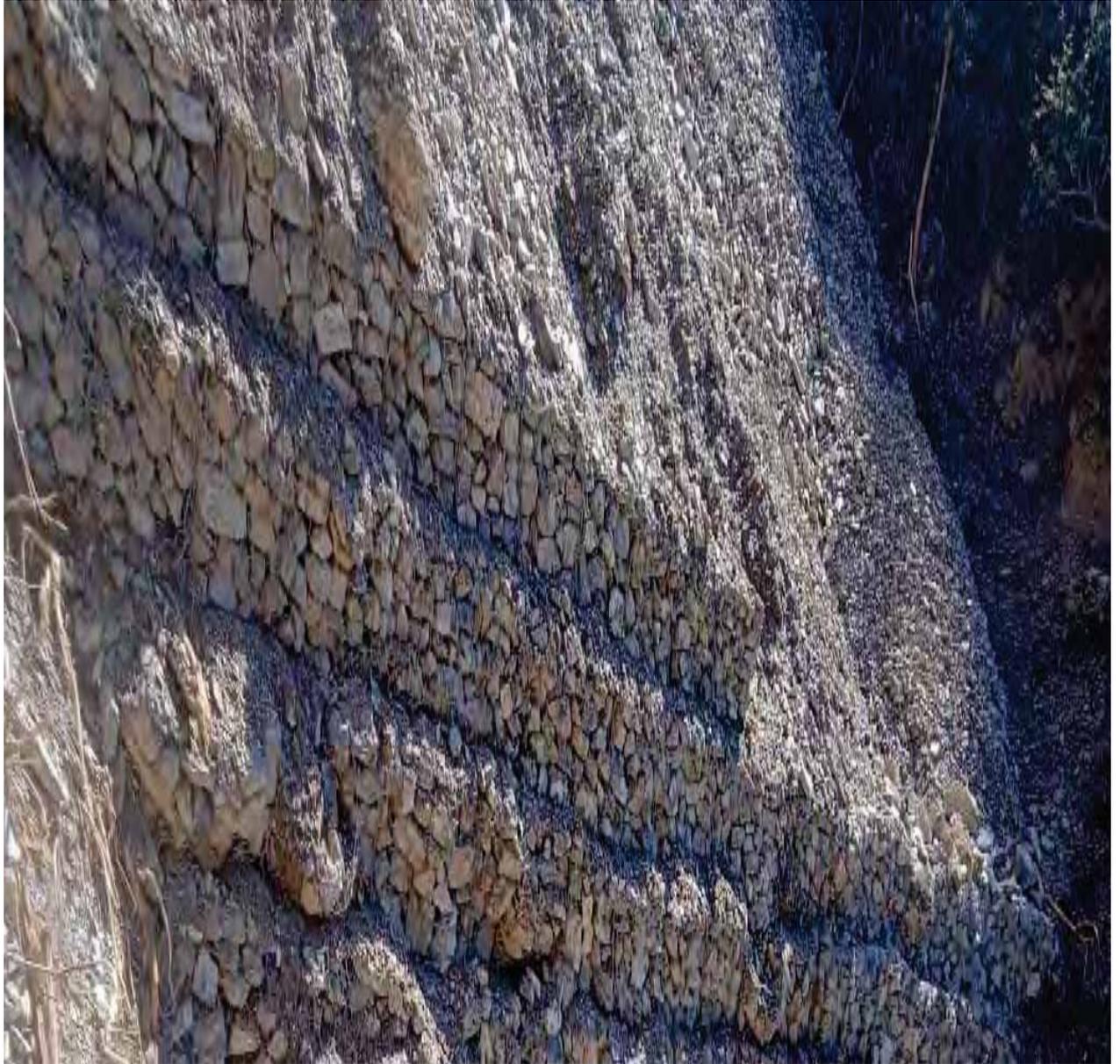
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A handwritten signature or mark in black ink, located below the circular stamp.

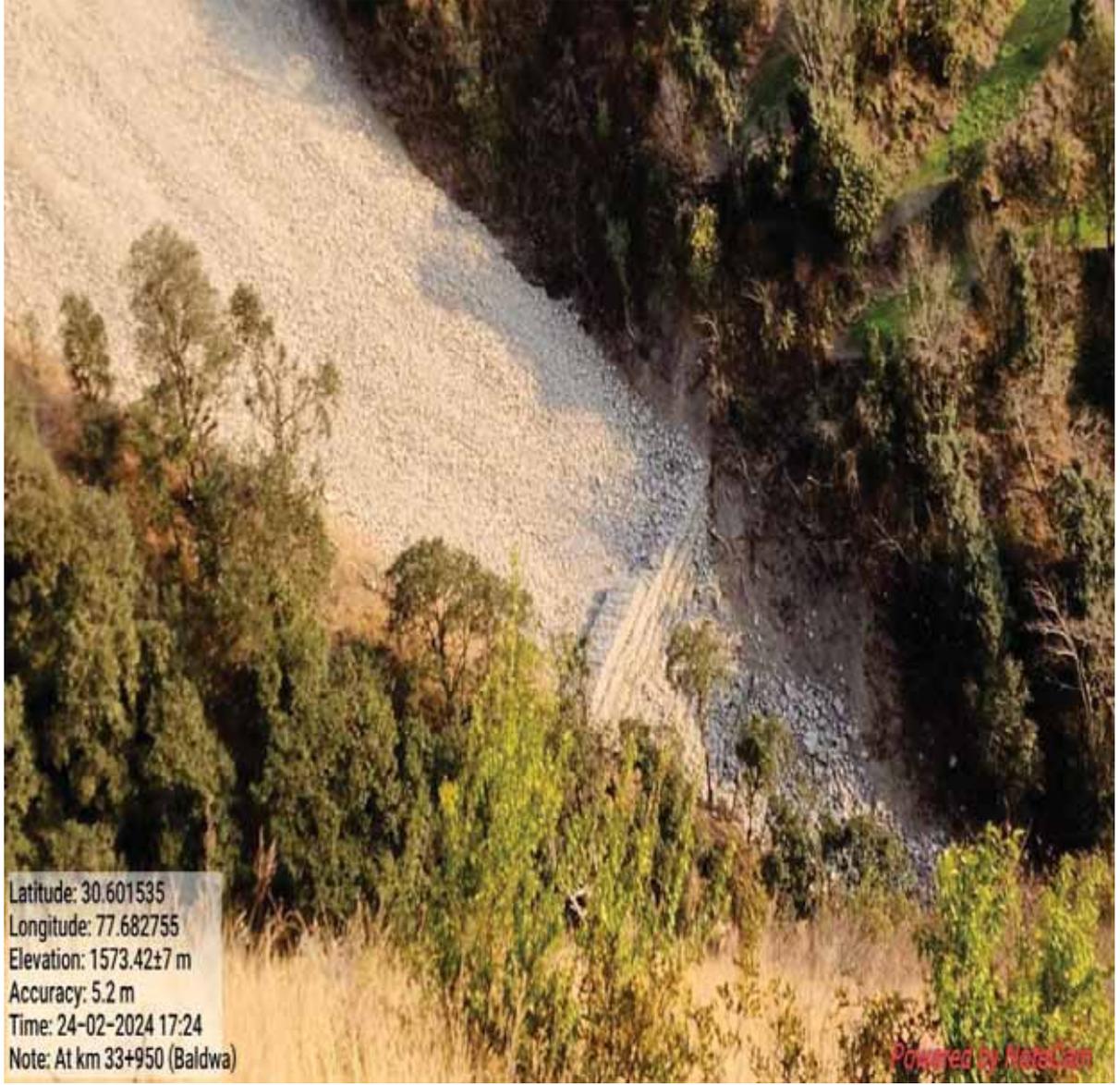
1133

Reference	Sl. No. 3 Photograph No. 6,7,8,9
Location	Muck dumping site at chainage 33+900.
Observation	The site is currently being used for dumping of muck. It was observed that, retaining structures provided to strict spillage of muck has been already reached it maximum capacity and further muck dumping will result in spillage of muck down side of the hill. Immediate measures are required to be taken.
Compliance	The Dumping site located at Km. 33+900 is being used for dumping of muck & the suitable protection works i.e. Gabion Structure is also being provided to retain the filled material. The photo graphs are bellow-



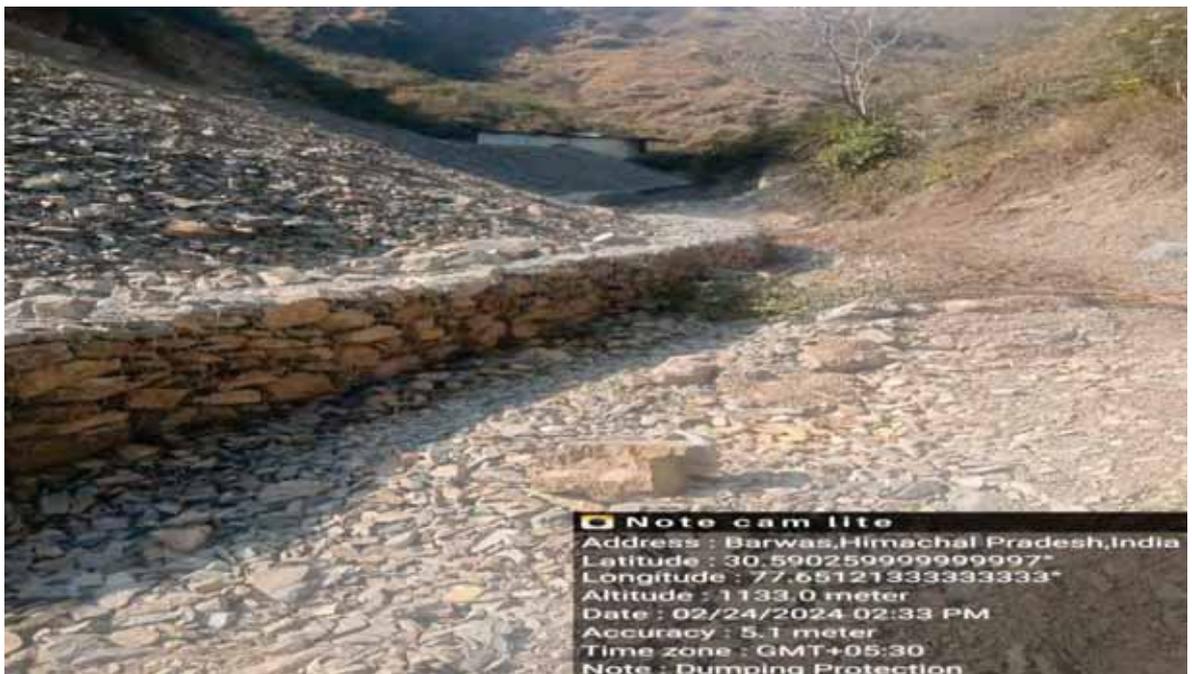


1135






Reference	Sl. No. 4 Photograph No. 10,11,12,13,14,15,16,17
Location	Non-designated muck dumping along Hewna Khala at Ch-26+400.
Observation	It was observed that, the dumping of muck along the Hewana khala has been carried out. No retaining structures are provided and dumping muck is spilling into the nallah. The muck is directly disposed along the hill without any retaining structures.
Compliance	The above said location is not any part of dumping site nor used for muck disposal. In this regard we would like to apprise you that no any muck disposal done. It is evident that massive huge landslides occurred on several times during monsoon period at this location and the traffic movement was also stopped which was conveyed accordingly. However, we have provided the protection measure to avoid the spreading of muck. The photo graphs are bellow-



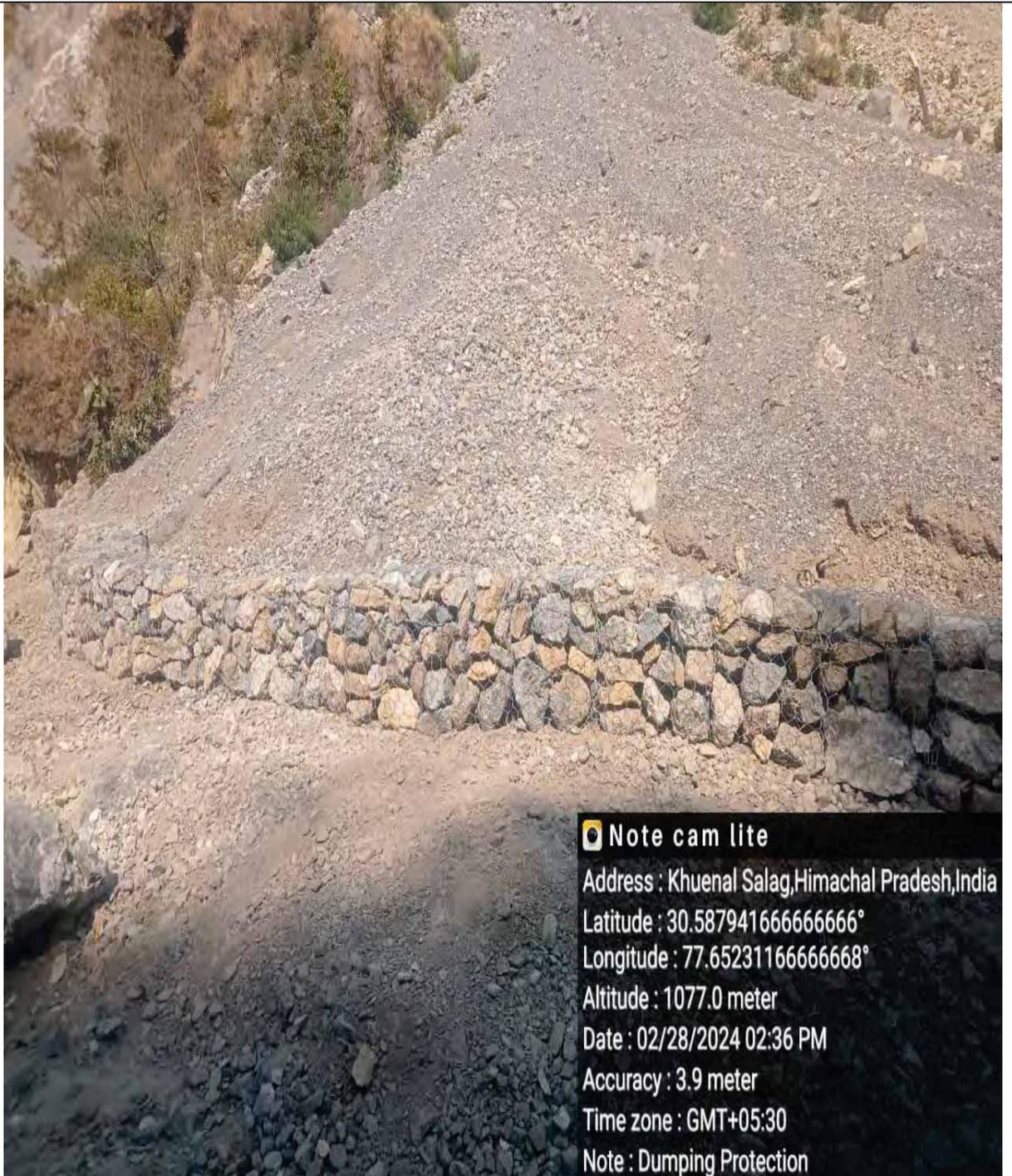
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1137



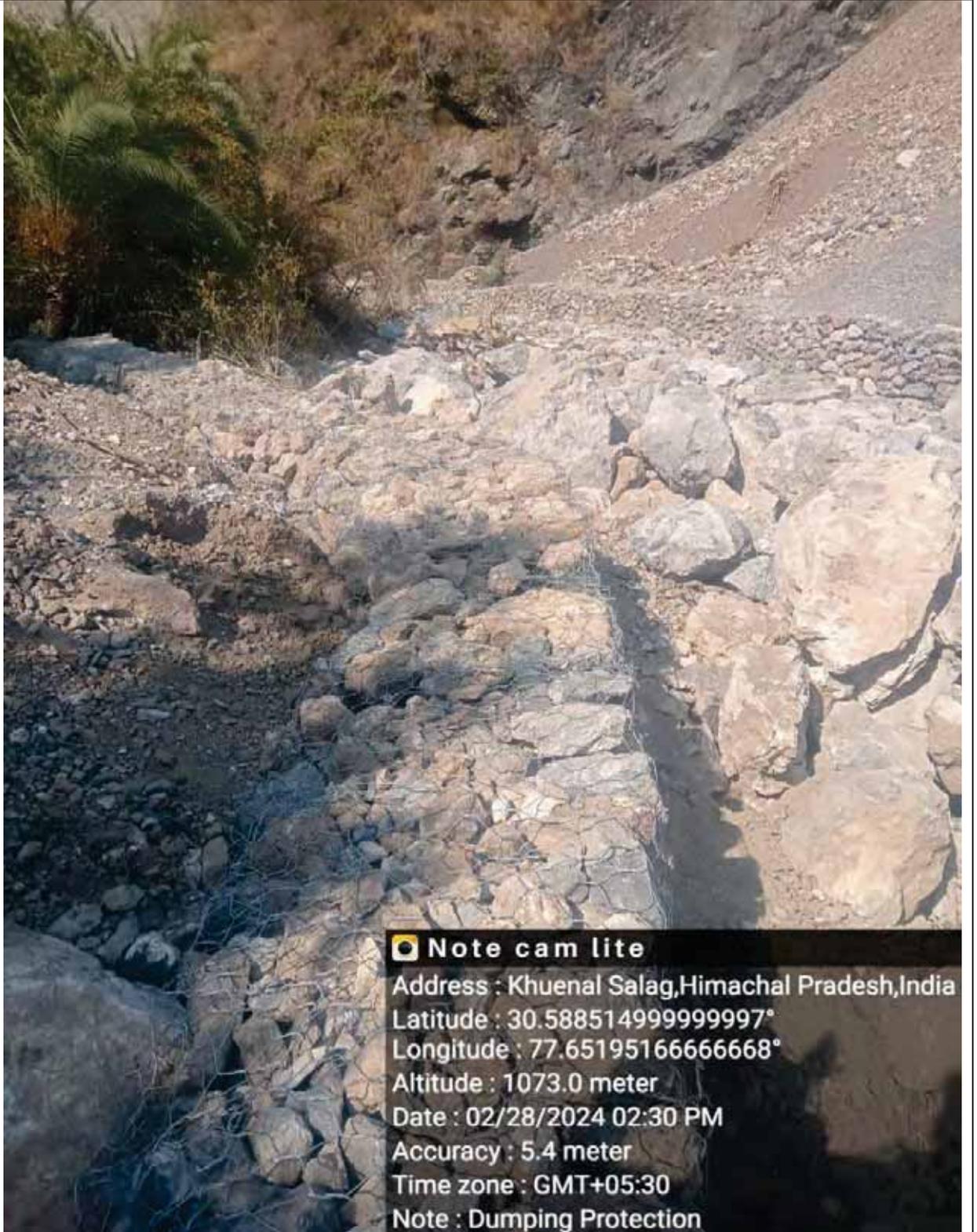


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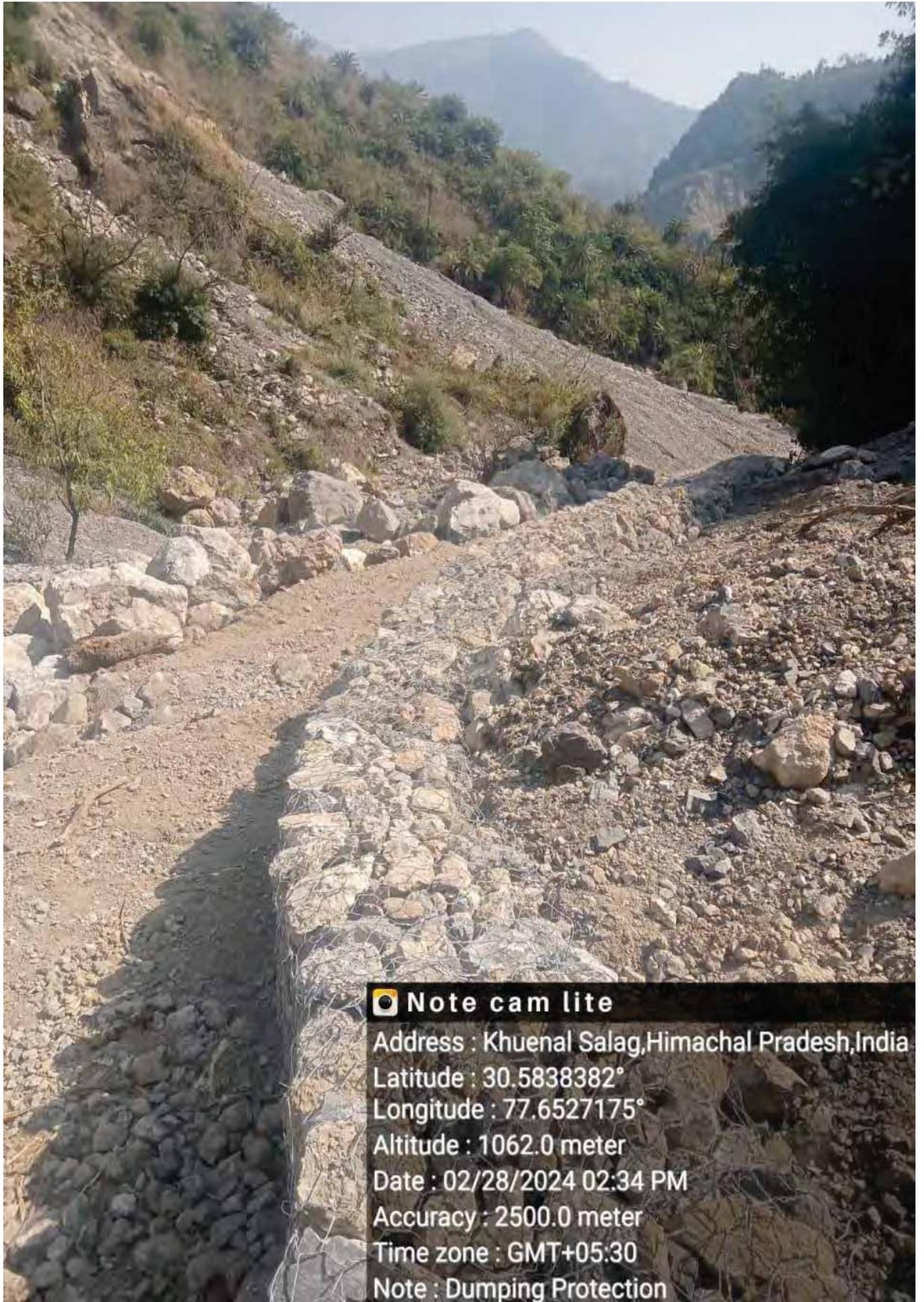


Note cam lite
Address : Khuenal Salag,Himachal Pradesh,India
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Longitude : 77.65231166666668°
Altitude : 1077.0 meter
Date : 02/28/2024 02:36 PM
Accuracy : 3.9 meter
Time zone : GMT+05:30
Note : Dumping Protection





Handwritten signature



 **Note cam lite**
Address : Khuenal Salag,Himachal Pradesh,India
Latitude : 30.5838382°
Longitude : 77.6527175°
Altitude : 1062.0 meter
Date : 02/28/2024 02:34 PM
Accuracy : 2500.0 meter
Time zone : GMT+05:30
Note : Dumping Protection



Reference	Sl. No. 5 Photograph No. 18
Location	Non-designated muck dumping along Hill after chainage 33+900.
Observation	It was obscured that, the dumping of muck along the Hill was carried out. No retaining structures are provided and entire dumping muck is spilling into the nallah
Compliance	The above said private land is being used for dumping of muck and the suitable protection. The suitable protection works i.e. Gabion Structure is already provided to retain the filled material. The photo graphs are bellow-



हिमाचल प्रदेश HIMACHAL PRADESH C 970287
 S/o Shyam Singh
 Kamru, Siman (HP)
 Akhar No 735 7969265/42

ईकरारनामा / ब्यानहल्फी

यह ईकरारनामा / ब्यानहल्फी आज दिनांक 25.11.2021 को निम्न पक्षों के बीच पोटा साहिब में तहरीर हुआ है।

संजय कुमार पुत्र दलीप सिंह ग्राम - बलदवा बोहल कमरऊ तहसील - कमरऊ जिला - सिरमौर हि० प्र० - 173029

 प्रथम पक्ष

मैसर्स आर० जी० बिल्डवेल इंजीनियर्स लि० प्रोजेक्ट ऑफिस - कफोटा, जिला सिरमौर हि० प्र०-173029

 द्वितीय पक्ष

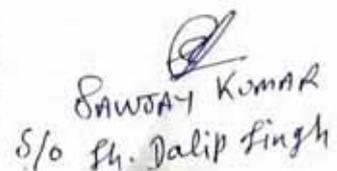
यह कि प्रथम पक्ष भूमि खाता खतौनी न० 38/73, खसरा न० 508/227 तदादी 08-00 बीघा जो ग्राम - बलदवा बोहल कमरऊ तहसील - कमरऊ जिला - सिरमौर हि० प्र० में हिस्सेदार मालिक व काबिज है तथा प्रथम पक्ष को उक्त भूमि का सम्पूर्ण मालिकाना अधिकार प्राप्त है।

यह की प्रथम पक्ष की जमीन काफी नीचे होने के वजह से प्रथम पक्ष द्वितीय पक्ष आर० जी० बिल्डवेल इंजीनियर्स लि० कम्पनी जो कि NH 707 पैकेज 2 के सड़क निर्माण का कार्य कर रही है से अपने जमीन पर मिट्टी डालने का अनुरोध करती है जिससे जमीन समतल व उपयोगी हो जाये जो द्वितीय पक्ष उपरोक्त खाता खतौनी न० 38/73, खसरा न० न० 508/227 तदादी 08-00 बीघा जो ग्राम - बलदवा बोहल कमरऊ






 Jagdish Negi
 Advocate & Notary Public
 Parents Sahar...


 S/O Sh. Dalip Singh

1143

R.G

R.G.BUILDWELL ENGINEERS LTD.

AN ISO 9001 : 2008 CERTIFIED COMPANY
NATIONAL & STATE HIGHWAYS CONSTRUCTION



3. **Observation.** Designated muck dumping site at 30+200 near Khajjiar is over capacity.
Compliance. The dumping site located at Km. 30.200 has been closed prior & the suitable protection work i.e. Gabion Structure is provided to retain the filled material. No any further muck disposal to be done in future. **Annexure 03**

4. **Observation.** No retaining structure is provided for private muck dumping site at 33+900 near Baldwah
Compliance. The dumping site located at Km 33.900 is being used for dumping of muck & the suitable protection works i.e gabion Structure is also is being provided to retain the filled.
Annexure 04

Thanking You

For R.G Buildwell Engineers Limited

A handwritten signature in black ink, appearing to be 'A. B. Singh'.

Project Manager



Enclosure. Annexure.

1145

Annexure 01

1. Km 25+700



2. Km 32.900



1147

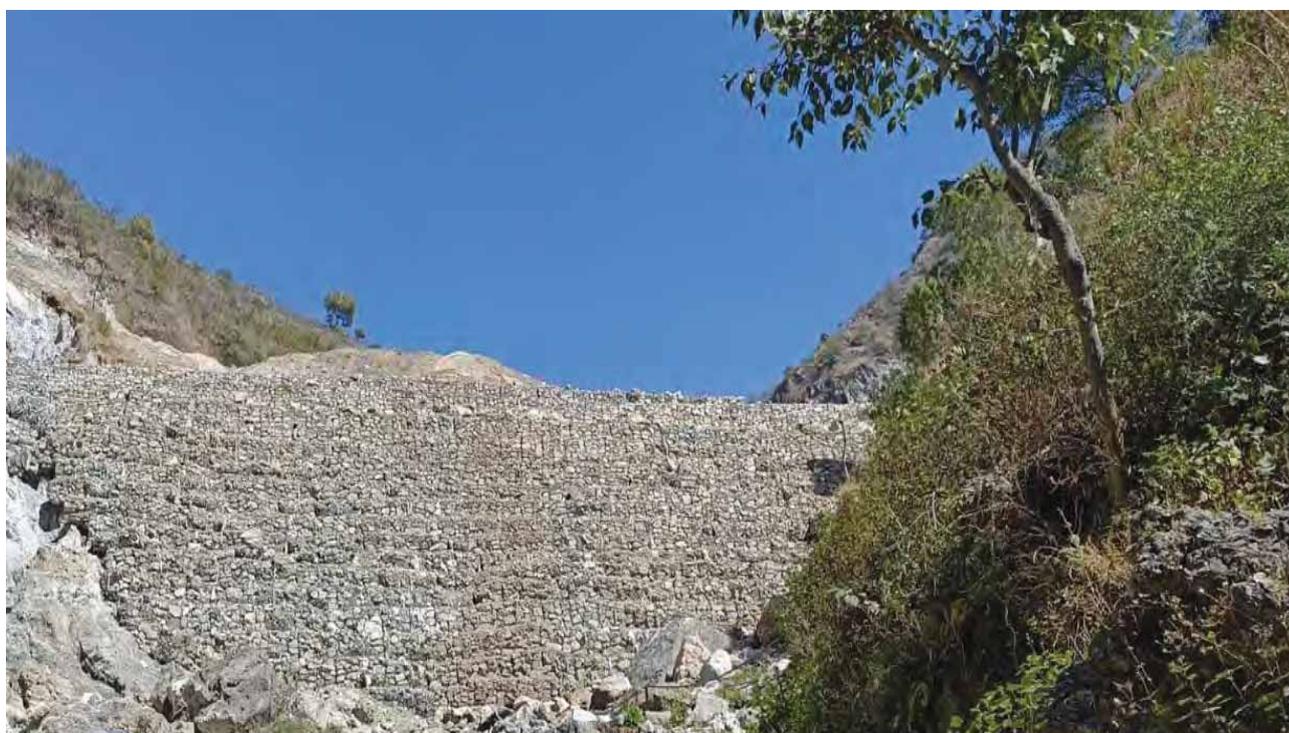
Annexure 02

1. Km 26.400



Annexure 03

1. Km. 30.200



1149

Annexure 04

1. Km 33.900





No. PCB/RO Paonta/ HES Infra Pvt. Ltd. /2024- 007-009

Dated- 01.04.2024

From: The Regional Officer

To

**The Member Secretary
 HPSPCB, Him Parivesh
 Phase-III, New Shimla-09**

Subject: Recommendation for imposition of Environmental Compensation upon M/s HES Infra Pvt. Ltd., VPO Shillai, Distt. Sirmaur, H.P. on the analogy prescribed by Hon'ble NGT in the matter of Abhishek Rai Vs. State of H.P. & Ors for unscientific muck dumping – reg.

Sir,

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by the Hon'ble NGT in O.A. no. 127 of 2024 titled as Naathu Ram Vs Ministry of Road Transport & Highways & Ors on 12.03.2024 and 21.03.2024.

Whereas, during the inspections, violations w.r.t. unscientific muck dumping were observed at fourteen sites. (List of sites enclosed as **Annexure-1**).

Accordingly, show cause notices to the unit were issued from this office vide letter no. 3060-61, dated 13.02.2024 and letter no. 3516-19, dated 23.03.2024. Copies of notices issued are enclosed as **Annexure-2 (colly)**. The unit had submitted reply vide letter dated 20.03.2024.

In view of the submissions made by the unit, all fourteen sites were re-inspected on 31.03.2024 and it has been observed that no improvements/remedial action to check overflow of muck at these sites has been undertaken by the unit. Also, in response to show cause notices issued from this office the unit has denied any kind of violation wrt unscientific muck dumping.

The unit has also been issued Show Cause Notices prior to the visit of the Joint Committee and the same are enclosed as **Annexure-3**. Non-compliance were highlighted during previous inspections also and unit was directed to rectify the same but the violation continues till date. The reply submitted by the unit in response to various notice from this office are enclosed as per **Annexure-4**.

The Hon'ble National Green Tribunal has passed the following orders on 29.07.2013 in the matter of "Abhishek Rai Vs. State of HP & Ors."

"..... We also direct all the authorities concerned to keep a strict vigil to prevent throwing of municipal solid waste, untreated sewage, effluent or other material/construction material into river Beas. Whosoever is found to be throwing or dumping any such material, effluent etc. directly or indirectly into the river Beas or its tributaries or even at its banks, will have to pay a sum of Rs. 1.00 lakh as compensation for causing pollution on the basis of the 'polluter pays principle'....."

Keeping above mentioned facts into consideration and non-compliances by the unit, it is recommended that Environmental Compensation amounting to **Rupees Fourteen Lakhs** (for fourteen sites) may kindly be imposed upon M/s HES Infra Pvt. Ltd. on the analogy prescribed by hon'ble National Green Tribunal in the matter of "Abhishek Rai Vs. State of HP & Ors" based on "Polluter Pays Principle". It is further recommended that in case the unit does not take any time bound remedial action Environmental Compensation @ INR 5000.00/- per day on the basis of polluter pays principle as per the orders of Hon'ble NGT for unscientific muck dumping and causing water pollution shall be recommended in future accordingly.

Submitted for information please.

Yours faithfully,

Atul Parmar

Regional Officer cum
 Environmental Engineer

HPPCB Regional Office Paonta Sahib



es: As above

1151

Copy to:

1. The **Deputy Commissioner Sirmour** cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
2. The **Additional District Magistrate, Distt: Sirmour** cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris and in reference to the joint inspection of the committee for favor of kind information please.



Atul Parmar
*Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib*

H.P. STATE POLLUTION CONTROL BOARD**REGIONAL OFFICE PAONTA SAHIB**

HIMUDA Complex, Plot no. 1-3, Shubhkhera
Teh: Paonta Sahib, Distt: Sirmaur, Pin-173025

01704-225870
<https://hppcb.nic.in/>
pcbropaonta1@gmail.com



No. PCB/RO Paonta/ HES Infra Private Ltd./2023- 3516-19

Dated- 23.03.2024

From: The Regional Officer
To

M/s HES Infra Private Ltd.
Achoti Padayat Link Road, Vill. Shillai,
Tehsil Shillai, Distt. Sirmaur, H.P.- 173027

Subject: Show Cause Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981.

This is in reference to Joint Inspection of NH-707 stretch carried out by the Joint Committee constituted by Hon'ble NGT in O.A. no. 127 of 2024 on **21.03.2024**.

Whereas, following observations were made during the inspection of the stretch awarded to your unit:

1. Muck has been dumped near 51+100 zero point milla without retaining structure which has blocked nearby Neriyan nallah (**Photograph 1**).
2. No retaining wall structure has been provided at 51+400 dumping site (**Photograph 2**)
3. Muck dumping at 52+300 private dumping site near ashyari nallah without retaining structure has resulted into blockage of nallah (**Photograph 3**)
4. Muck dumping without retaining structure at 52+800 near bridge has choked ashyari nallah (**Photograph 4**).
5. Muck dumped at 55+100 private dumping site near Gangtoli has been overfilled and retaining structure has been damaged. (**Photograph 5**)
6. Muck dumping at 55+500 private site near Gangtoli has choked the nearby nallah. (**Photograph 6**)
7. Muck is dumped at 56+200 bridge on Gangtoli khadd without any retaining structure which may lead to blockage of Gangtoli nallah. (**Photograph 7**)
8. Private dumping site at 57+800 has overfilled and overflowed due to inadequate retaining structures. (**Photograph 8**)
9. No retaining structure is provided to prevent flow of muck near 59+200 at Tikker village. (**Photograph 9**)
10. Muck was dumped at 60+000 at Naya khad due to no retaining structure resulting into blockage of the nallah (**Photograph 10**)
11. Muck dumped at 69+150 private dumping site in Vill Kandodhar is overfilled and overflowed appx. 100 meter downstream due to inadequate retaining wall structure. (**Photograph 11**)
12. Muck was dumped at 73+350 near shri kyari nayil nallah without providing retaining structure to prevent flow of muck into the nallah (**Photograph 12**).
13. Muck dumping was observed at 73+300 at private site without retaining structures resulting into overflow of much into nearby Shri Kyari nallah. (**Photograph 13**)
14. Muck was dumped at approved designated dumping site at 73+580 without adequate retaining structures resulting into overfilling and overflow of muck into nearby nallah. (**Photograph 14**)
15. Muck was dumped at 75+000 and 75+100 on Kyari Nallah without any retaining wall protection resulting into flow of muck into the nallah (**Photograph 15 and Photograph 16**)
16. No display board are provided at approved dumping sites.

Whereas the entire stretch of the NH-707 has also been inspected in detail and the above facts have also been verified by the Joint Committee of officers (constituted on OA no- 127/2024 titled as Nathu Ram Vs Ministry of Road Transport and Highways & Ors.) comprising of Addl District Magistrate Sirmour, official from Central Pollution Control Board, the MoEF&CC, the HP Forest Department and the State PCB.

Whereas a Distt. Level Committee under the Chairmanship of Distt. Magistrate of concerned Distt has been constituted in order to check the illegal dumping of debris and muck throughout the State including along the rivers in compliance to the orders passed by the Hon'ble NGT in O.A. No. 603/2019 titled as Rajiv Verma Vs State of HP & Ors.

Whereas Hon'ble NGT has passed directions in O.A. No. 603/2019 dated 26.02.2020 stating that:

1. **Not to dump debris along the Hill slope in view of no protection measures and provide protection measures along the Road.**
2. **Submit Action Plan for Muck management, which is arising due to Construction of Road.**
3. **Not to practice further excavation till proper designated dumping site is identified in case existing site is not suitable having steep slope.**

And the facts stated above tantamount to clear violation of the provisions of the Water (Prevention and Control of Pollution) Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 and Environmental (Protection) Act, 1986 and constituting a cognizable offence.

Now, therefore in accordance with the provisions of aforementioned Acts, it is proposed to initiate penal action against you in accordance with the provisions of –

1. **Section 41, 43 & 44 of the Water (Prevention and Control of Pollution) Act, 1974 attracting with fine(s) up to Rupees Ten Thousand and imprisonment up to seven years or both and/or.**
2. **Section 37 and 39 of the Air (Prevention and Control of Pollution) Act, 1981 attracting with fine(s) up to Rupees Ten Thousand and imprisonment up to six years or both;**
3. **Imposing of Environmental Compensation of minimum INR 1,00,000/- per unauthorised and unscientific muck dumping site (Rupees One Lakh) as per the orders of Hon'ble NGT or Imposition of Environmental Compensation of INR 5000/- per day per site for the violation period as per the orders of the Hon'ble NGT.**

However, before proceeding further, you are hereby directed to submit compliance of following directions:

1. **To stop any unauthorized/unscientific muck dumping at non designated/non approved areas.**
2. **Provide adequate concrete walls/retaining structures to stop the flow of muck further downstream into the water bodies where muck has been dumped unscientific without any protection measures.**
3. **Submit action plan/corrective measures to prevent overflow of muck into nearby water bodies.**
4. **Provide display board at all designated / approved muck dumping sites.**
5. **Not to operate any unconsented Hot Mix Plant, RMC Plant of Stone Crusher as the case may be.**

You are also hereby directed to submit compliance report w.r.t. afore-mentioned points and show cause within 05 days failing which strict action beside imposing Environmental Compensation as proposed above as per Hon'ble NGT orders shall be initiated/imposed against you without any further notice.

Treat It as Most Urgent

Encl: Photographs A/A



Mission LIFE

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Copy to:

1. The **Member Secretary, HPSPCB**, Him Parivesh, Phase-III, New Shimla-09 for information and further necessary action please.
2. The **Deputy Commissioner Sirmour** cum Chairman of the committees constituted in OA No. 360/2018 for the implementation of Distt. Environment Plan for favor of kind information please.
3. The **Additional District Magistrate Sirmour** cum Chairman of the committee constituted in O.A. No. 603/2019 titled as Rajiv Verma V/s State of HP & Ors. regarding illegal dumping of muck/debris for favor of kind information please.

--sd--

Atul Parmar
Regional Officer cum
Environmental Engineer
HPPCB Regional Office Paonta Sahib

Photographs



Photograph 1



Photograph 2



Photograph 3



Photograph 4



Photograph 5



Photograph 6



Photograph 7



Photograph 8



Photograph 9



Photograph 10



Photograph 11



Photograph 12



Photograph 13



Photograph 14



Photograph 15



Photograph 16



H.P. STATE POLLUTION CONTROL BOARD
Regional Office, Plot No. 1,2&3, HIMUDA Colony, Shubhkhera, Paonta Sahib
Distt. Sirmaur, H.P. pcbropaonta1@gmail.com

Annexure 3



No. HPSPCB/RO(Pt)/ M/s HES Infra Private Limited./2023- 3060-61

Dated: 13-02-2024

To

M/s HES Infra Private Limited, Achoti Padayat
link Road Village Shillai, Tehsil Shillai
District Sirmaur, H.P.

Subject: Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981 and non-compliance under C&D Waste Rules, 2016.

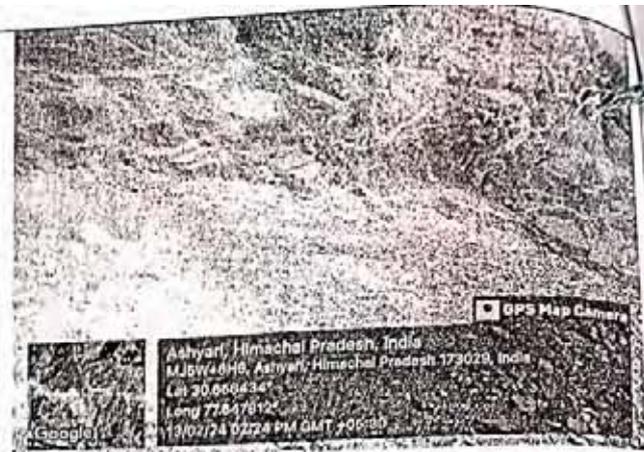
This is in reference to the inspection carried out by this office of NH 707 Ashyari-Shri Kyari (Km 50.000 to Km 75.000) on 13.02.2024.

Whereas, following observations have been made during the inspection of the road stretch awarded to your unit and muck dumping sites designated by MoRTH and arranged by own level :

Sr. No	Road Stretch along with chainage	Observations
1	Muck Dumping site at Village Gangtoli at chainage Km 52+200	<i>The site is being used for dumping of muck. However, it was observed that, retaining structures provided are insufficient to restrict the spillage of muck down the hill into the nallah.</i>
2	Muck dumping site at Village Gangtoli at chainage Km 52+760	<i>The site is adjacent to Ashyari Khad. It was observed that, retaining structures are provided at the dumping site. However, same are insufficient to retain the additional muck to be dumped in the future as the retaining structures have already reached its maximum capacity.</i>
3	Muck dumping site adjacent to Gangtoli Khad at chainage Km 55+070	<i>The site is currently being used for dumping of muck. It was observed that, retaining structures provided to restrict spillage of muck has reaching its maximum capacity along with partial damage to retaining structures, and further muck dumping will results in spillage of muck downside of the hill.</i>
4	Muck dumping site adjacent to Gangtoli Khad at chainage Km 55+400	<i>The site is being used for dumping of waste muck. It has been observed that, the no retaining structures are provided to control the spillage of muck. The muck dumped is spilling into the Gangtoli Khad.</i>
5	Muck dumping site at chainage Km 58+000	<i>The site is being used for disposal of muck. It was observed that, the protection work provided to retain the waste is damaged. The dumped muck is spilling down the hill.</i>
6	Muck dumping site at chainage Km 68+950	<i>The site is being used for dumping of waste muck. It has been observed that, the retaining structures provided for control of muck spillage has already reached its maximum capacity. And muck was found spilling over these structures.</i>
7	Muck dumping site adjacent Kayari Nallah at chainage Km 73+600	<i>The site is being used for dumping of waste muck. It has been observed that, the retaining structures provided for control of muck spillage has already reached its maximum capacity. And muck was found spilling over these structures.</i>



Photograph No.1



Photograph No.2

Photograph No. 1 and Photograph No. 2 shows status of site at Village Gangtoli at chainage Km 52+200

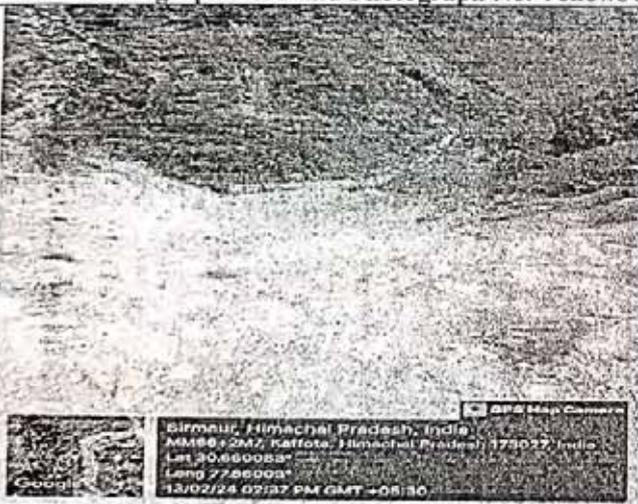


Photograph No.3



Photograph No.4

Photograph No. 3 and Photograph No. 4 shows status of Site at Village Gangtoli at chainage Km 52+760



Photograph No.5



Photograph No.6

Photograph No. 5 & Photograph No. 6 shows status of Site adjacent to Gangtoli Khad at chainage Km 55+070



Photograph No.7



Photograph No.8

Photograph No. 7 & Photograph No. 8 shows status of site adjacent to Gangtoli Khad at chainage Km 55+400



Photograph No.9

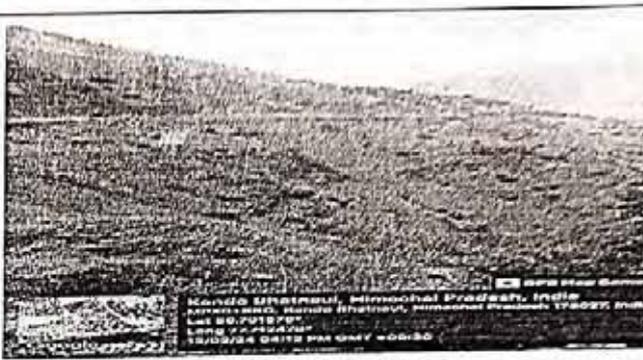


Photograph No.10

Photograph No. 9 & Photograph No. 10 shows status of site at chainage Km 58+000



Photograph No.11



Photograph No.12

Photograph No.11 & Photograph No. 12 shows status of site at chainage Km 68+950



Photograph No.13



Photograph No.14

Photograph No. 13 & Photograph No. 14 shows status of site adjacent Kayari Nallah at chainage Km 73+600

In addition to the above designated muck dumping site, dumping of muck was also observed at non designated sites along the hill which is resulting into the spillage of muck into the valley depression along the hill. Details of same along with photographs are as below:

Site at chainage Km 51+600

It was observed that, site was earlier used for dumping of muck. However, due to the sliding issues at the site, it was closed for dumping. It was observed that, there is no protection work at the closed site and already muck dumped is leading to the water stream downside of the dumping site.



Photograph No.15

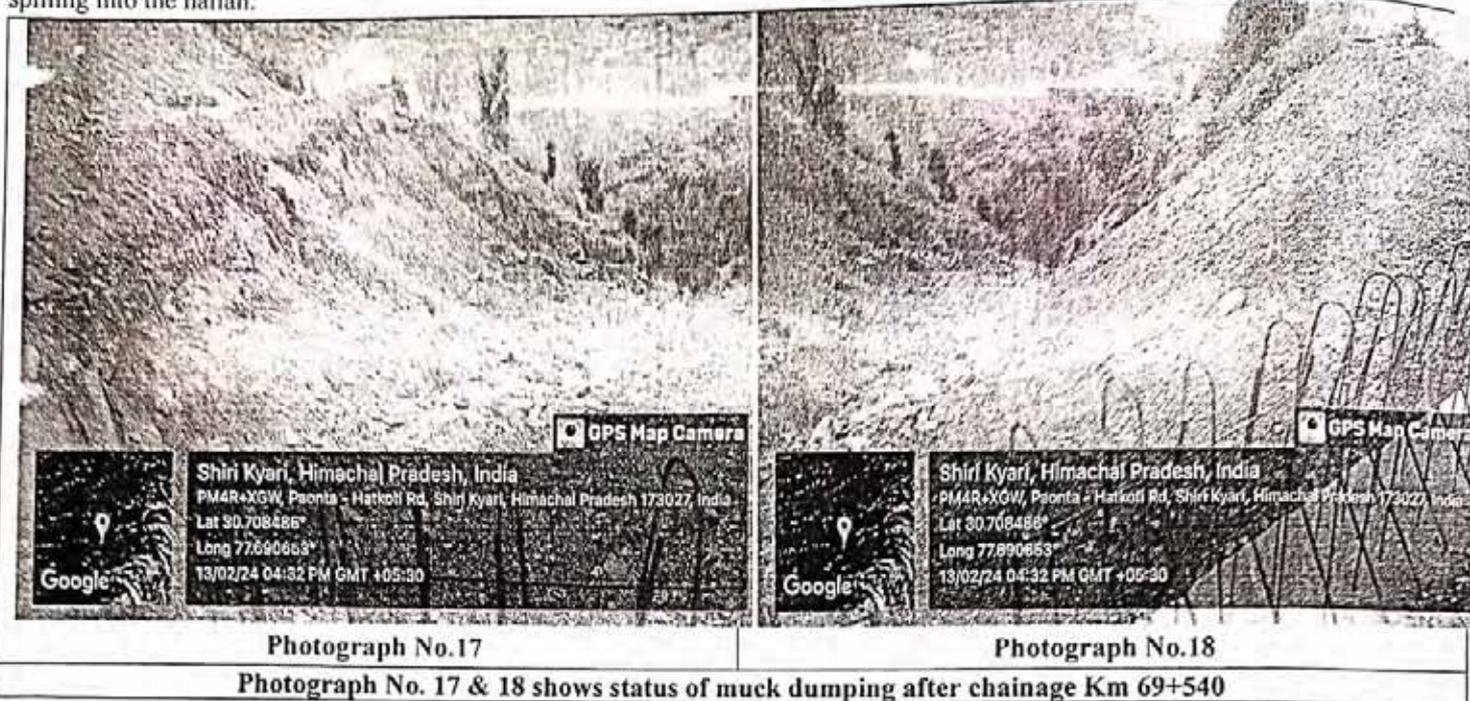


Photograph No.16

Photograph No. 15 & Photograph No. 16 shows status of Site at chainage Km 51+600

Non Designated muck dumping after chainage Km 69+540

It was observed that, the dumping of muck has been carried out. No retaining structures are provided and entire dumped muck is spilling into the nallah.



Whereas, above-mentioned facts violate the provisions of Water (Prevention and Control of Pollution Act) 1974 and Air (Prevention and Control of Pollution) Act, 1981 and provisions of Construction & Demolition Waste Rules, 2016.

Before proceeding further, you are hereby directed through this letter to submit compliance status/action taken report w.r.t. afore-mentioned points and show cause within 03 days failing which strict action besides imposing Environmental Compensation shall be ^{imposed} as per relevant provisions of law.

Treat It as Most Urgent

Encl: As above

lc
Regional Officer
HPSPCB RO Paonta Sahib

Copy to:

- **NHAI**
The Project Director, Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour for information and further necessary action, please.

lc
Regional Officer
HPSPCB RO Paonta Sahib



Letter No:HES/NH-707/Pkg III /2024/991

Dated: 04.03.2024

To
THE H.P.STATE POLLUTION CONTROL BOARD.
Regional Office, Plot No.1,2&3 HIMUDA Colony,
Shubhkhera, Paonta Sahib, Sirmaur, H.P.
Email : pcbropaonta 1@gmail.com

Sir,

Sub: 1. HPSPCB/RO(Pt)/M/s HES Infra Private Limited/2023-3060-61
2. Regarding Compliance of Letter NO MoRTH -PIU-P.S/A.E/2020/VOL.III/3021

Dear Sir

This is to reference to your letter no HPSPCB/RO(Pt)/M/s HES Infra Private Limited/2023-3060-61 dt 13.02.2024, MoRTH -PIU-P.S/A.E/2020/VOL.III/3021 dt 23.02.24 that we have Submitted the compliance. The agreement with the landlord was finalized, we began disposing of muck accordingly.

Note: Details of Compliance is attached.

Yours faithfully

For HES Infra Pvt Ltd

Authorised Signatory



Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

POLLUTION CONTROL BOARD OBSERATIONS REPLY PKZ-03 NH-707

SN	ROAD STRETCH ALONG WITH CHAINAGE	REPLY	PHOTOS	Remark
1	Muck dumping site at Village Gangtoli at Chainage Km 52+200	We are now taking decisive action to properly manage and remediate the waste muck spillage, ensuring the protection of our environment and community		WORK IN PROGRESS
2	Muck dumping site at Village Gangtoli at Chainage Km 52+760	We have taken proactive measures by constructing a gabion wall. This strategic decision mitigates potential future complications, ensuring that waste management remains efficient. Work completed as shown in the pictures		WORK IN PROGRESS
3	Muck dumping site adjacent to Gangtoli Khad at Chainage Km 52+070	In addressing compliance issues, we've implemented protective measures such as constructing gabion and retaining walls for the dumping site.		WORK IN PROGRESS
4	Muck dumping site adjacent to Gangtoli Khad at Chainage Km 55+400	We are in progress with the construction of gabion and retaining walls for muck disposal, we are committed to ensuring that these measures are implemented with the utmost care and precision to prevent any damage to Gangtoli Khad		COMPLETE
5	Muck dumping site at Chainage Km 58+000	We are in progress with the construction of gabion walls for muck disposal, we are committed to ensuring that these measures are implemented with the utmost care and precision to prevent		WORK IN PROGRESS
6	Muck dumping site at Chainage Km 68+950	We are promptly assessing and implementing necessary measures to manage the situation effectively and prevent further spillage		COMPLETE
7	Muck dumping site adjacent to kayari Nala at Chainage Km 73+600	As the waste muck dumping site has reached its capacity, with spillage observed over its containment structures. Immediate action is taken to address this issue by proving retaining walls		WORK IN PROGRESS





Government of India
Ministry of Road Transport & Highways
(Project Implementation Unit, Paonta Sahib, Himachal Pradesh)
[Ward No.10, Rampur Ghat Marg, Devi Nagar, Paonta Sahib, Sirmour- 173025]

No.: MoRTH PIU-P.S./A.E./2020-21/Vol. III/ 3021

Dated: 23.02.2024

To,

- (i) Resident Engineer & Authorized Signatory, Authority's Engineer NH-707, M/s L.N. Malviya Infra Projects Pvt. Ltd., (House no. 202/2, Ward no. 4, Durga Colony, Rajban road, Paonta Sahib, Himachal Pradesh-173025)
- (ii) Project Manager (Ashyari - Sri Kyari section of NH-707), M/s HES Infra Pvt. Ltd., Shillai, Sirmour, Himachal Pradesh

Sub: Rehabilitation/ Up-gradation of Ashyari - Sri Kyari section of NH-707 in the State of Himachal Pradesh on EPC mode - Notice under Water (Prevention and Control of pollution) Act 1974, Air (Prevention and Control of pollution) Act 1981 and non-compliance under C&D Waste rules, 2016 reg.

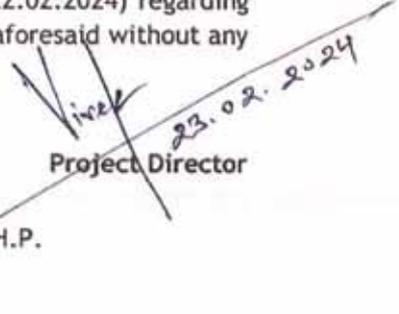
Sir,

This is to enclose herewith letter no. HPSPCB/RO (Pt)/M/s HES Infra Private Limited/2023-3060-61 dated 13.02.2024 (received in this Office on 22.02.2024) regarding subject matter with a request to ensure requisite compliance to the aforesaid without any delay.

Enclosures: As above.

Copy for information to:

- (i) Regional Officer (HPSPCB), RO, Paonta Sahib, Distt. Sirmour, H.P.


Project Director



H.P. STATE POLLUTION CONTROL BOARD
Regional Office, Plot No. 1,2&3, HIMUDA Colony, Shubhkhera, Paonta Sahib
Distt. Sirmaur, H.P. pcbropaonta1@gmail.com



No. HPSPCB/RO(Pt)/ M/s HES Infra Private Limited /2023- 3060-61

Dated: 13.02.2024

To

M/s HES Infra Private Limited, Achoti Padayat
link Road Village Shillai, Tehsil Shillai
District Sirmaur, H.P.

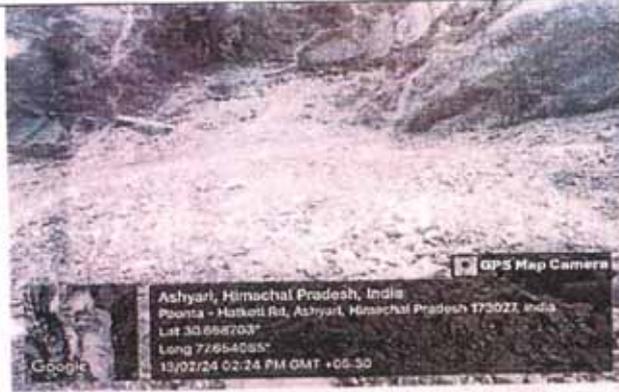
Subject: Notice under Water (Prevention and Control of Pollution Act) 1974, Air (Prevention and Control of Pollution) Act, 1981 and non-compliance under C&D Waste Rules, 2016.

This is in reference to the inspection carried out by this office of NH 707 Ashyari-Shri Kyari (Km 50.000 to Km 75.000) on 13.02.2024.

Whereas, following observations have been made during the inspection of the road stretch awarded to your unit and muck dumping sites designated by MoRTH and arranged by own level :

Sr. No	Road Stretch along with chainage	Observations
1	Muck Dumping site at Village Gangtoli at chainage Km 52+200	The site is being used for dumping of muck. However, it was observed that, retaining structures provided are insufficient to restrict the spillage of muck down the hill into the nallah.
2	Muck dumping site at Village Gangtoli at chainage Km 52+760	The site is adjacent to Ashyari Khad. It was observed that, retaining structures are provided at the dumping site. However, same are insufficient to retain the additional muck to be dumped in the future as the retaining structures have already reached its maximum capacity.
3	Muck dumping site adjacent to Gangtoli Khad at chainage Km 55+070	The site is currently being used for dumping of muck. It was observed that, retaining structures provided to restrict spillage of muck has reaching its maximum capacity along with partial damage to retaining structures, and further muck dumping will results in spillage of muck downside of the hill.
4	Muck dumping site adjacent to Gangtoli Khad at chainage Km 55+400	The site is being used for dumping of waste muck. It has been observed that, the no retaining structures are provided to control the spillage of muck. The muck dumped is spilling into the Gangtoli Khad.
5	Muck dumping site at chainage Km 58+000	The site is being used for disposal of muck. It was observed that, the protection work provided to retain the waste is damaged. The dumped muck is spilling down the hill.
6	Muck dumping site at chainage Km 68+950	The site is being used for dumping of waste muck. It has been observed that, the retaining structures provided for control of muck spillage has already reached its maximum capacity. And muck was found spilling over these structures.
7	Muck dumping site adjacent Kayari Nallah at chainage Km 73+600	The site is being used for dumping of waste muck. It has been observed that, the retaining structures provided for control of muck spillage has already reached its maximum capacity. And muck was found spilling over these structures.

P.I.U. Paonta Sahib
Ministry of Road Transport & Highways
Government of India
Diary no. - 2781
Date :- 22.02.2024



Photograph No.1



Photograph No.2

Photograph No. 1 and Photograph No. 2 shows status of site at Village Gangtoli at chainage Km 52+200



Photograph No.3



Photograph No.4

Photograph No. 3 and Photograph No. 4 shows status of Site at Village Gangtoli at chainage Km 52+760



Photograph No.5



Photograph No.6

Photograph No. 5 & Photograph No. 6 shows status of Site adjacent to Gangtoli Khad at chainage Km 55+070

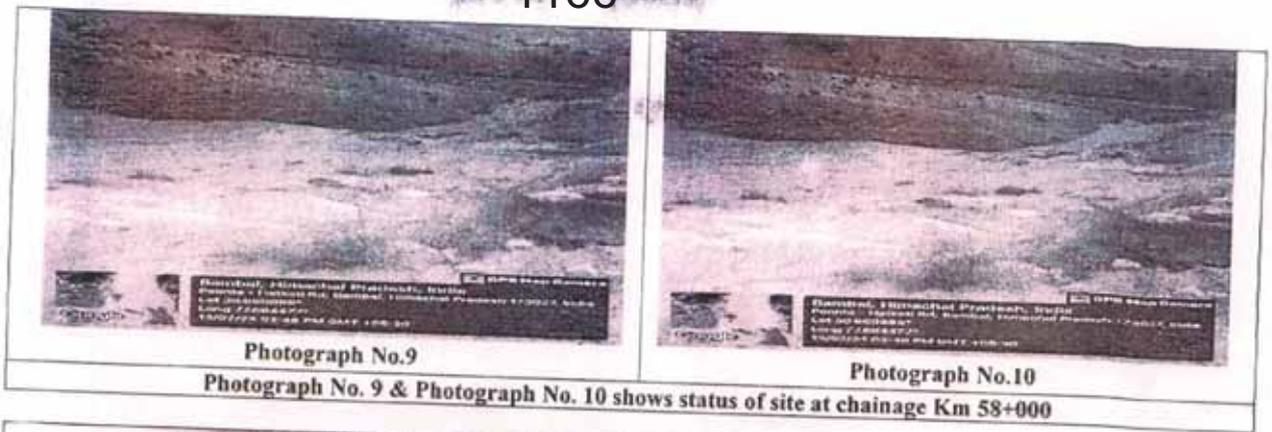


Photograph No.7

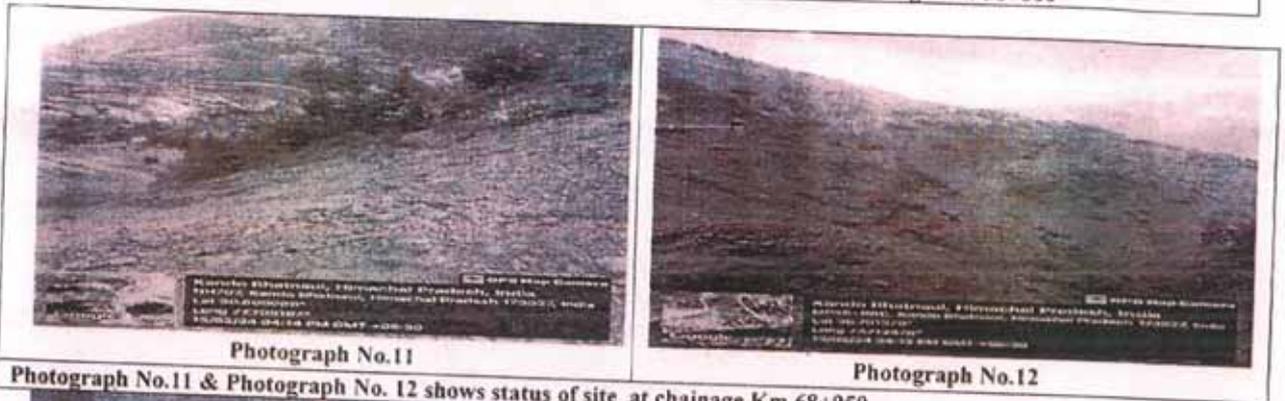


Photograph No.8

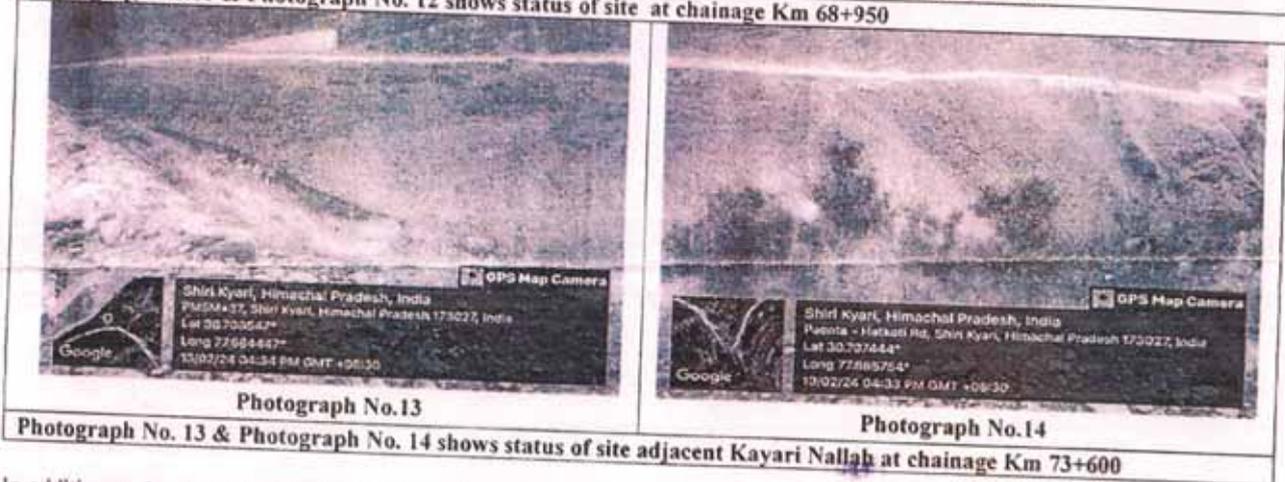
Photograph No. 7 & Photograph No. 8 shows status of site adjacent to Gangtoli Khad at chainage Km 55+400



Photograph No.9
 Photograph No.9 & Photograph No. 10 shows status of site at chainage Km 58+000



Photograph No.11
 Photograph No.11 & Photograph No. 12 shows status of site at chainage Km 68+950

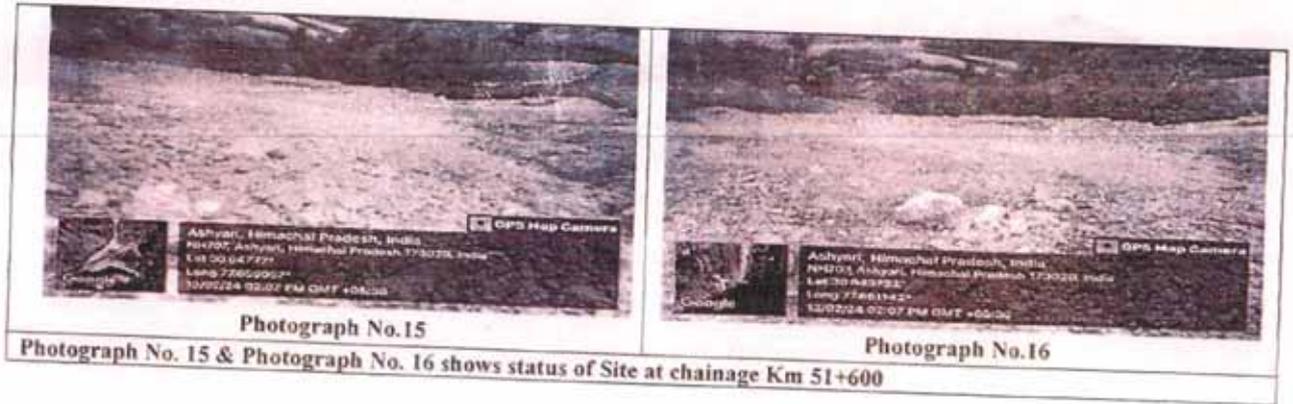


Photograph No.13
 Photograph No.13 & Photograph No. 14 shows status of site adjacent Kayari Nallah at chainage Km 73+600

In addition to the above designated muck dumping site, dumping of muck was also observed at non designated sites along the hill which is resulting into the spillage of muck into the valley depression along the hill. Details of same along with photographs are as below:

Site at chainage Km 51+600

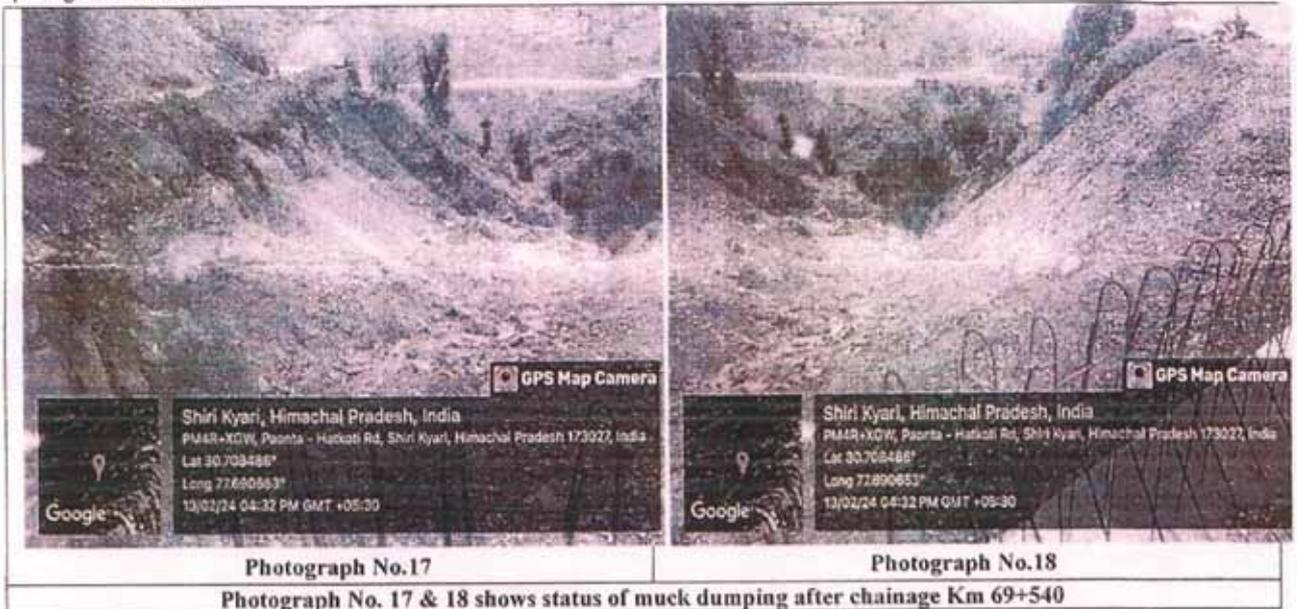
It was observed that, site was earlier used for dumping of muck. However, due to the sliding issues at the site, it was closed for dumping. It was observed that, there is no protection work at the closed site and already muck dumped is leading to the water stream downside of the dumping site.



Photograph No.15
 Photograph No. 15 & Photograph No. 16 shows status of Site at chainage Km 51+600

Non Designated muck dumping after chainage Km 69+540

It was observed that, the dumping of muck has been carried out. No retaining structures are provided and entire dumped muck is spilling into the nallah.

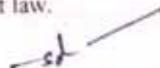


Whereas, above-mentioned facts violate the provisions of Water (Prevention and Control of Pollution Act) 1974 and Air (Prevention and Control of Pollution) Act, 1981 and provisions of Construction & Demolition Waste Rules, 2016.

Before proceeding further, you are hereby directed through this letter to submit compliance status/action taken report w.r.t. afore-mentioned points and show cause within 03 days failing which strict action besides imposing Environmental Compensation shall be ^{imposed} as per relevant provisions of law.

Treat It as Most Urgent

Encl: As above


 Regional Officer
 HPSPCB RO Paonta Sahib

Copy to:

• The Project Director, Ward No.10, Rampur Ghat Murg, Devi Nagar, Paonta Sahib, Sirmour for information and further necessary action, please.


 Regional Officer
 HPSPCB RO Paonta Sahib



Letter No:HES/NH-707/Pkg III /2024/996

Dated: 07.03.2024

To
The Regional Officer,
H.P.STATE POLLUTION CONTROL BOARD,
Regional Office, Plot No.1,2&3 HIMUDA Colony,
Shubhkhera, Paonta Sahib, Sirmaur, H.P.
Email : pcbropaonta1@gmail.com

Sir,

Sub: 1. HPSPCB/RO(Pt)/M/s HES Infra Private Limited/2023-3060-61
2. Regarding Compliance of Letter NO MoRTH -PIU-P.S/A.E/2020/VOL.III/3021

Dear Sir

This is to reference to your letter no HPSPCB/RO(Pt)/M/s HES Infra Private Limited/2023-3060-61 dt 13.02.2024, MoRTH -PIU-P.S/A.E/2020/VOL.III/3021 dt 23.02.24 that we have Submitted the compliance. Copies of the permissions/consents from the respective landowners for disposal of muck are enclosed herewith.

We have taken the necessary actions and an action taken/compliance report is enclosed herewith.

Yours faithfully

For HES Infra Pvt Ltd



Authorised Signatory

Copy to:

The Project Director. MoRTH, PIU, Paonta Sahib, H.P.

POLLUTION CONTROL BOARD OBSERATIONS REPLY PKZ-03 NH-707

SN	ROAD STRETCH ALONG WITH CHAINAGE	OBSERVATIONS	REPLY
1	Muck dumping site at Village Gangtoli at Chainage Km 52+200	The site is being used for dumping of muck however, it was observed that, retaining structures provided are insufficient to restrict the spillage of muck down the hill into the nallah.	We had protected the dumping yard with gabion walls. After the rain, there was a lot of damage and we had to repair it.



Latitude: 30.658599
 Longitude: 77.654895
 Elevation: 1050.98±44 m
 Accuracy: 15.6 m
 Time: 18-02-2024 15:05
 Note: ch 52.300 dumping crate cleaning



1	Muck dumping site at Village Gangtoli at Chainage Km 52+200	
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Latitude: 30.659088

Longitude: 77.654532

Altitude: 1014.0±100 m

Accuracy: 8.2 m

Time: 19-02-2024 11:42

Note: ch 52.300 dumping field making

<p>2</p>	<p>Muck dumping site at Village Gangtoli at Chainage Km 52+760</p>	<p>The site is adjacent to Ashyari Khad. It was observed that retaining structures are provided at the dumping site. However, same are insufficient to retain the additional muck to be dumped in the future as the retaining structure have already reached its maximum capacity.</p> <p>We have taken proactive measures by constructing a gabion wall. This strategic decision mitigates potential future complications, ensuring that waste management remains efficient. Work completed as shown in the pictures</p>
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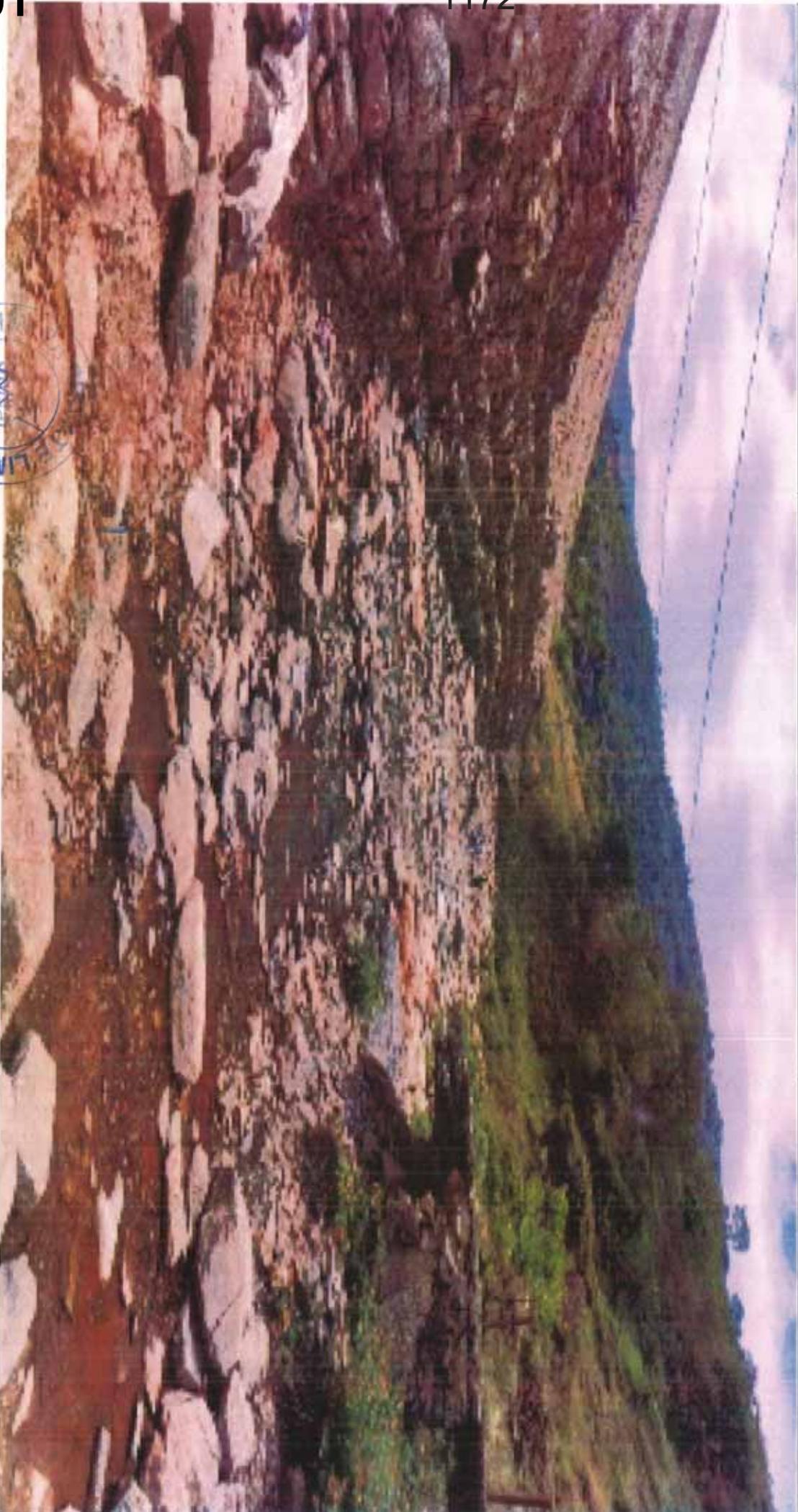


3

Muck dumping site adjacent to Gangtoli Khad at Chainage Km 52+070

The site is currently being used for dumping of muck. It was observed that ,retaining structures provided to restrict spillage of muck has reaching its maximum capacity along with partial damage to retaining structures,and further muck dumping will results in spillage of muck downside of the hill.

Sir we have given retaining structure in the dumping site in proper way. After heavy rainfall some damage has been done which we are repairing. We have cleaned the muck in downside of the hill that was washed away due to heavy rain by installing a machine.

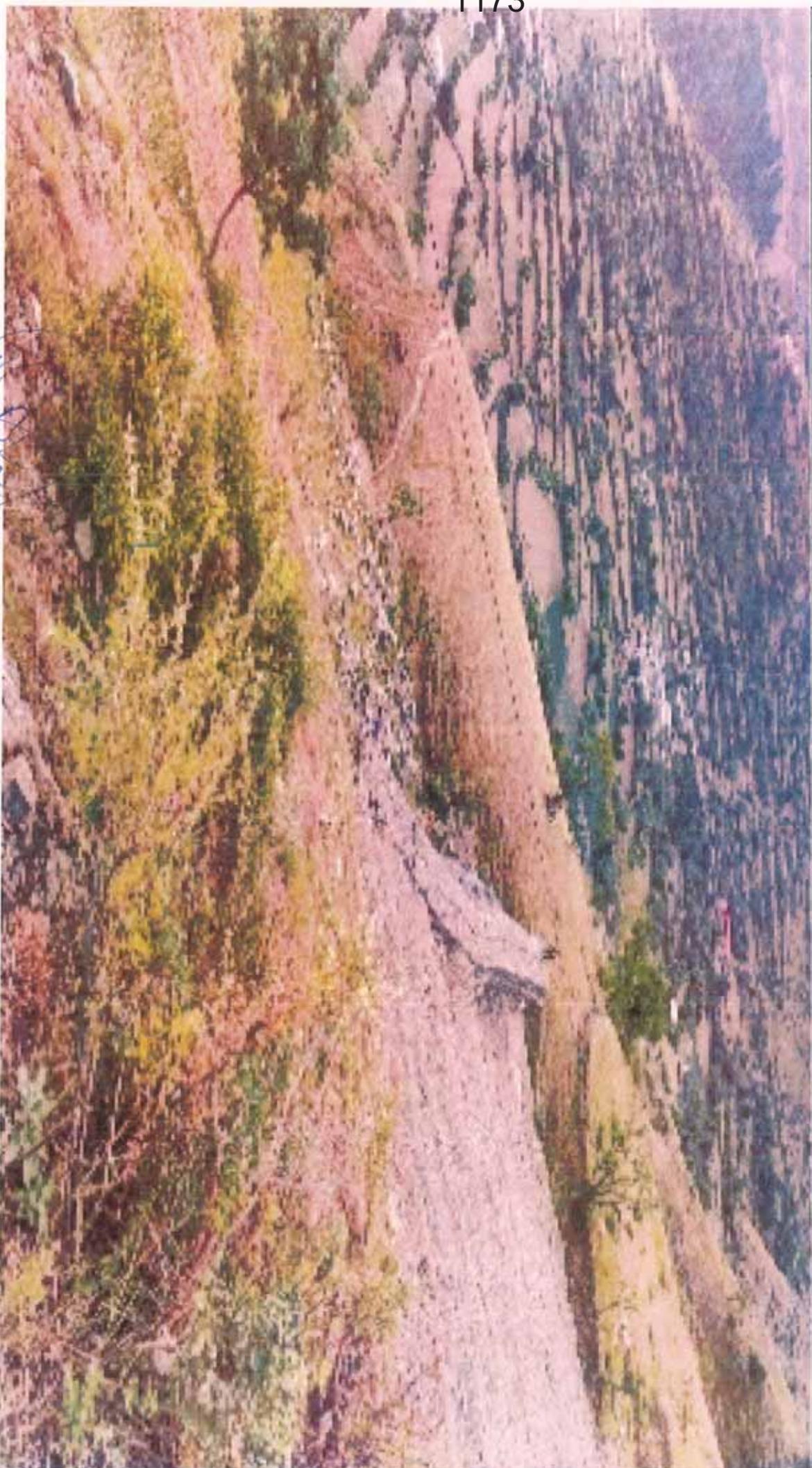


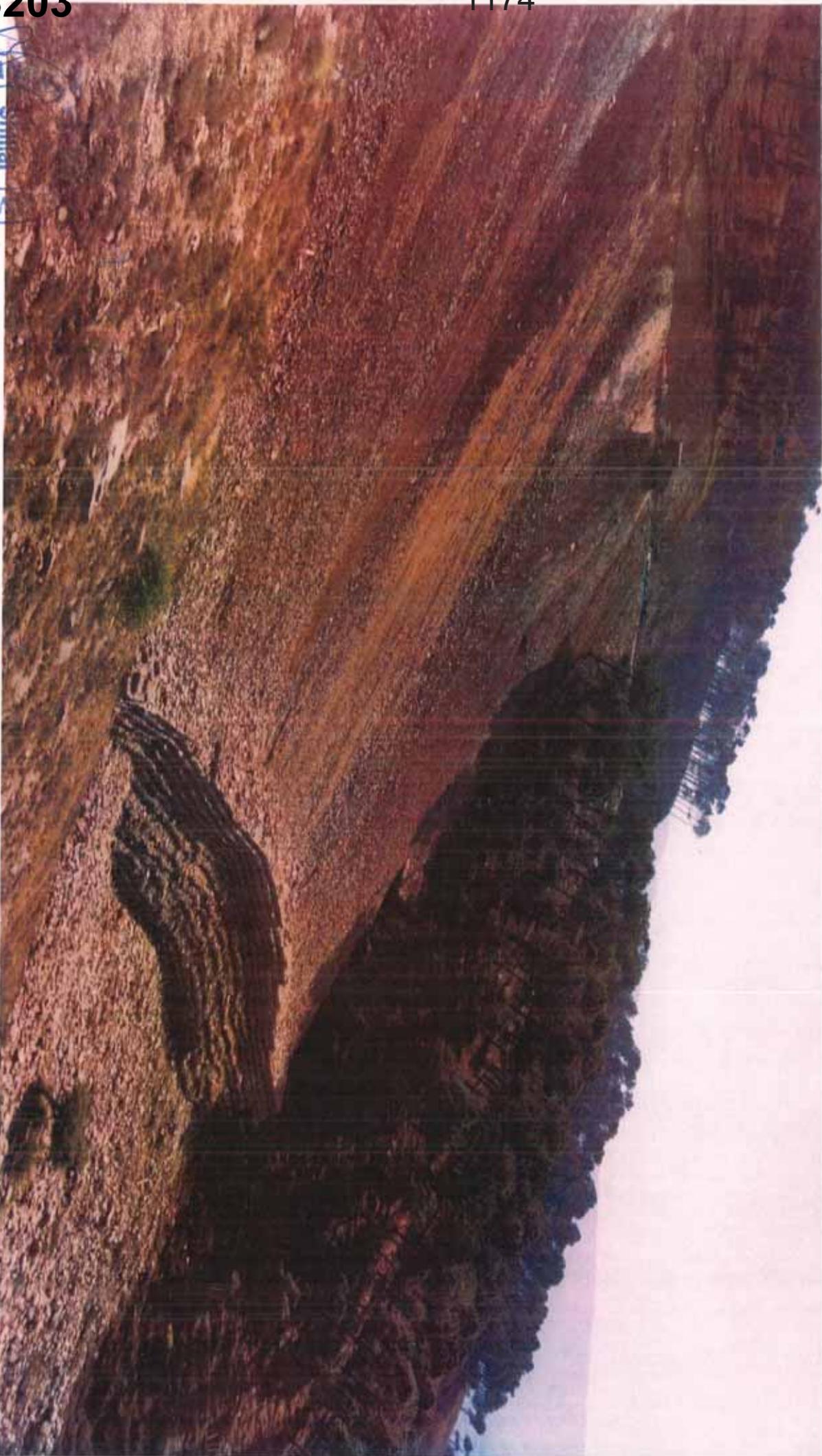
4

Muck dumping site adjacent to
Gangtoli Khad at Chainage Km
55+400

The site is being used for disposal of muck. It has been observed that, the no retaining structures are provided to control the spillage of muck. The muck dumped is spilling into the Gangtoli khad.

Sir, we had provided that retaining structure, it had collapsed due to heavy rains, we have cleaned it and are repairing it in gangtoli khad.





5

Muck dumping site at Chainage Km 58+000

The site is being used for disposal of muck. It was observed that, the protection work provided to retain the waste is damaged. The dumped muck is spilling down the hill.

We had protected the dumping yard with gabion walls. After the rain, there was a lot of damage and we had to repair it. we have cleaned it

6	Muck dumping site at Chainage Km 68+950	<p>The site is being used for dumping of waste muck. It has been observed that, the retaining structures provided for control of muck spillage has already reached its maximum capacity. And muck was found spilling over these structure.</p>	<p>After heavy rain there was muck spilling. We got it cleaned and repaired the damaged retaining structure.</p>
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7

Muck dumping site adjacent to kayari Nala at Chainage Km 73+600

The site is being used for dumping of waste muck spillage has already reached its maximum capacity. And muck was found spilling over these structures.

After heavy rain there was muck spilling. We got it cleaned and repaired the damaged retaining structure.





ABCI INFRASTRUCTURES PVT. LTD.
CIN : U45202WB1993PTC058047

1177



PSH/ABCI/NH707/GL/2024-2025/1336

Date: 08.07.2024

To,
Sh. Anil Joshi, IFS
Member Secretary,
The HP State Pollution Board,
HIM Parivesh Bhawan,
Phase – III, New Shimla-09
Ph. No. 0177-2673766

Sub. : Environmental compensation on the analogy prescribed by Hon'ble NGT in the matter of Abhishek Rai Vs. State of HP & Ors. for unscientific muck dumping.

Dear Sir,

We are in receipt of your letter no. PCB/RO Paonta Sahib, NH 707 (ABCI Infrastructure)/Mandi/24-2854-57 dated 21.06.2024 by email dated 05.07.2024 at 1:02 PM and surprised to note that direction has been made to deposit the Environmental Compensation amounting to Rs. 4,00,000/- for alleged violation of the provisions under the Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 and directions of the Hon'ble NGT in its order dated 29.07.2013 in O.A. No. 256 of 2013 titled as Abhishek Rai Vs. State of HP & Ors.

It is reiterated that there was no unauthorized/unscientific dumping. We have obtained permissions/consents from the respective landowners/department for disposal of the muck and provided the required retaining structures. Copies of such approvals have also been submitted for your ready reference and all show cause notices were replied with comments/compliance report as under:

HPSPCB Show Cause Notice	ABCI's Reply
Letter no. 3056-57 dated 13.02.2024	Letter No. #1227 dated 07.03.2024
Letter No. 3438-40 dated 14.03.2024 received on 15.03.2024	Letter No. #1250 dated 20.03.2024
Letter No. 3510-13 dated 23.03.2024 received on 30.03.2024	Letter No. #1259 dated 01.04.2024

Nevertheless, apropos to the observations made by your good office, we have also taken the necessary actions and submitted the compliance report. We are not aware of any re-inspection conducted by your good office on 31.03.2024. We request your good office to conduct a joint site visit and verification of the compliance made by us. In view of the above, your direction to deposit the environmental compensation is unjustified and against the principle of natural justice as we have not been provided an opportunity of being heard.

Without prejudice and without admitting any violation as alleged in your letter and pending joint site visit and verification of the compliance made by us, we have complied with your direction and deposited Rs. four lakhs **under protest** in the account of Member Secretary, HP

State Pollution Control Board, Bank of Baroda A/c no. 54140100001617 and receipt thereof is enclosed herewith.

It may please be noted that we have already completed the project work and no major construction activity is ongoing. You are requested to kindly conduct a joint site visit and verification of the compliances made by us and thereafter review your direction and refund the amount deposited by us

This is without to the rights and remedies available to us which are hereby expressly reserved.

Yours faithfully,
For **ABCI Infrastructures Pvt. Ltd.**



PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd.
NH-707, Paonta Sahib, H.P.

(Authorized Signatory)

NH-707

Paonta Sahib, Sirmour

Himachal Pradesh

Email ID: -Paonta.sahib@abciinfra.com

Encl. : Payment Receipt

Copy To:-

1. The Project Director, MoRTH PIU, NH-707, Paonta Sahib.
2. The Team Leader, LN Malviya, NH-707, Paonta Sahib, Sirmour District, Himachal Pradesh.



ABCI INFRASTRUCTURES PVT. LTD.
CIN : U45202WB1993PTC058047

1179



As ISO : 9001 : 2015 Certified Company

FEDERAL BANK
YOUR PERFECT BANKING PARTNER

Transaction Summary

Transaction with reference id 138726512 processed successfully.

Transaction Details

Transaction Status:	Success
Reference ID:	138726512
NEFT/RTGS Reference No:	FDRLE52024070800592594
Transaction Type:	Transfer To Other Bank Accounts
Initiator Account Name:	ABCI INFRASTRUCTURES PRIVATE LTD
Initiator Account Id:	13000200042462
Frequency Type:	One Time
Transaction Date(dd-MM-yyyy):	08-07-2024
Network:	RTGS
Beneficiary Type:	Personal Payees
Beneficiary Nickname:	HP STATE POLLUTION CONTROL BOARD
Beneficiary Account Number:	54140100001617
Beneficiary Bank Name:	BANK OF BARODA
Beneficiary Branch:	BRANCH
Beneficiary Bank Identifier:	BAROD0NEW3IM
Transaction Amount:	INR 4,00,000.00
Remark:	


PROJECT MANAGER (Pkg. I)
M/s ABCI Infrastructures Pvt. Ltd.
H/1-767, Paonta Sahib, H.P.

Rehabilitation & Upgradation of 02-lane/02-lane with paved shoulder/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.												
Name of Employer		Ministry of Road Transport & Highways (Government of India) EAP Zone										
Name of Contractor		M/s ABC Infrastructures Pvt Ltd										
Authority's Engineer		LN Mahiya Infra Projects Pvt Ltd										
Bill Period		01/09/2021 to 31/12/2021										
RA Bill		2										
Item		Providing, laying, jointing & testing in trenches GI Pipes of following dia./call head lifts and carriage of material at site as per direction of engineer-in-charge										
Sr. No	Chainage		Side	Description of Items	Measurements				Quantity	Unit	Bill No.	Remarks
	Start	End			No's	L	B	H/D				
1	2880	3140	LHS	65 mm Dia Pipe Laying	1	260			260	P/Run	1	
2	3150	3260	LHS	65 mm Dia Pipe Laying	1	110			110	P/Run	2	
3	3310	3535	LHS	25 mm Dia Pipe Laying	3	225			225	P/Run	1	
4	1890	2065	RHS	50 mm Dia Pipe Laying	2	200			200	P/Run	3	
5	2300	2340	RHS	40 mm Dia Pipe Laying	1	40			40	P/Run	4	
6	2140	3120	RHS	80 mm Dia Pipe Laying	1	780			780	P/Run	1	
7	2700	3170	RHS	40 mm Dia Pipe Laying	3	420			420	P/Run	1	Double Line
8	3120	3260	RHS	40 mm Dia Pipe Laying	2	140			280	P/Run	1	Double Line
9	3250	3320	RHS	40 mm Dia Pipe Laying	1	70			70	P/Run	2	
10	3300	3545	RHS	20 mm Dia Pipe Laying	1	240			240	P/Run	1	
11	3680	3930	RHS	40 mm Dia Pipe Laying	1	250			250	P/Run	1	
12	3930	4300	RHS	40 mm Dia Pipe Laying	2	470			740	P/Run	2	Double Line
13	3930	4075	RHS	20 mm Dia Pipe Laying	1	145			145	P/Run	2	
14	5300	5950	RHS	65 mm Dia Pipe Laying	1	310			310	P/Run	1	
15	5860	6045	RHS	32 mm Dia Pipe Laying	1	185			185	P/Run	3	
16	6220	6530	RHS	32 mm Dia Pipe Laying	1	310			310	P/Run	1	
17	6810	7230	RHS	40 mm Dia Pipe Laying	1	420			420	P/Run	1	
18	7880	7960	RHS	32 mm Dia Pipe Laying	1	150			150	P/Run	1	
19	8720	9080	RHS	25 mm Dia Pipe Laying	3	360			360	P/Run	1	
					65mm	50mm	40mm	32mm	25mm	20mm	15mm	
Upto Date Qty					770	200	3000	845	360	610	0	
Upto Previous Qty					650	0	1520	845	100	225	0	
This Bill Qty					120	200	1480	0	0	385	0	

The work has been done as per JSP/MD3 specification
 Asst. JE
 Poonam section

Assistant Engineer
 JSP/MD3 Division
 Poonam section

Executive Engineer
 Jal Shiksha Division
 Poonam section

Rehabilitation & Upgradation of 02-lane/02-lane with paved shoulder/04-lane configuration of Paonta Sahib-Hewna Section (km.0.000 to km.25.000) of NH-707 in the state of Himachal Pradesh under Green National Highway Corridor Project (GNHCP) with the loan assistance of World Bank on EPC Mode.	
Year of Imply	Ministry of Road Transport & Highways (Government of India)EAP Zone
Name of Contractor	M/s ABC Infrastructures Pvt Ltd
Authority's Engineer	L N Malviya Infraprojects Pvt Ltd
Bill Period	01/08/2021 to 31/12/2021
RA Bill	2
Item	Providing, shifting and restoration of GI pipe, Hand pumps, Energised hand pumps of road from Rural Area Taruwal to Sirmour Tal (NH-707) in paonta Town in Tehsil paonta sahib distt sirmour (HP)

ABSTRACT OF COST

Item work: Providing, shifting and restoration of GI pipe, Hand pumps, Energised hand pumps of road from Rural Area Taruwal to Sirmour Tal (NH-707) in paonta Town in Tehsil paonta sahib distt sirmour (HP)

Sr. No.	Description of Items	Unit	Rate	Total Qty	Quantity			Amount		
					Upto Date	Upto Prev	This Bill	Upto Date	Upto Prev	This Bill
1	Excavation in foundation trenches etc. in all kinds of soil such as pebbles, jumper work, blasting hard or soft rock, by chiselling where the blasting work is prohibited, slushy, liquid and saturated soil including pumping or bailing out water with in all heights stacking the excavated soil with in all leads clear from the edge of excavation and then returning the stacked soil in 15 cms. layers when required in to plinths, sides of foundations consolidating each deposited layer by ramming and watering and then disposing of all surplus excavated earth in the direction of engineer-in-charge with in all leads and lifts complete in all respect.	P/Cum.	468.2	6259.2	5888	1360	19.8	283021.6	157113	853808.4
2	Excavation in cement concrete pavement/pucca pavement by chiselling where the blasting work is prohibited, slushy, liquid and saturated soil including pumping or bailing out water with in all heights stacking the excavated soil with in all leads clear from the edge of excavation and then returning the stacked soil in 15 cms. layers when required in to plinths, sides of foundations consolidating each deposited layer by ramming and watering and then disposing of all surplus excavated earth as per the direction of Engineer-in-charge with in all leads and lifts complete in all respect.	Cum.	1360.4	52.73	44.16	98.8	7.36	68917.6	37422.72	11484.55
3	Providing, laying, jointing & testing in trenches GI Pipes of following the 1/c all lead lifts and carriage of material at site as per direction of engineer-in-charge									
i)	65 mm dia. (1) 5/5	P/Rm	468.1	1250	770	650	120	36047	304265	56172
ii)	50 mm dia. (1) 5/5	P/Rm	322.3	200	200	0	200	64460	0	64460
iii)	40 mm dia. (1) 5/5	P/Rm	288.13	3000	3000	1620	1883	87790	455290.6	371892
iv)	32 mm dia. (1) 5/5	P/Rm	233.6	600	645	645	0	181572	181572	0
v)	25 mm dia. (1) 5/5	P/Rm	201.38	790	860	860	0	77131.8	77424.8	0
vi)	20 mm dia. (1) 5/5	P/Rm	146.3	600	810	225	385	80241	32927.5	16326
vii)	15 mm dia. (1) 5/5	P/Rm	112.06	220	0	0	0	0	0	0
4	1/c and laying MSRW pipe 150 mm dia 1/c flange table 2/c complete in all respect.	P/Rm	2529.85	360	0	0	0	0	0	0
5	Providing and fixing Gate valve of following dia complete in all respect 1/c lead lifts carriage materials at site.									
i)	65 mm dia.	Each	2444.8	2						0
ii)	50 mm dia.	Each	1491.2	1						0
iii)	40 mm dia.	Each	1030.4	3						0
iv)	25 mm dia.	Each	448	1						0
v)	20 mm dia.	Each	152	1						0
		Total						405124.86	2639745	1410721

The work has been done as per ISU/PLD Specification
Red line
 Rajhans
 Section

Assistant Engineer
 Jai Shakti Sub Division
 Paonta Sahib (H P)

c/s
 Executive Engineer,
 Jai Shakti Division
 Paonta Sahib (H P)

GOVERNMENT OF HIMACHAL PRADESH

JAL SHAKTI VIBHAG

Letter No. JSV-NSD/2022-340 dated 20.10.2022

"TO WHOM IT MAY CONCERNED"

It is certified that this office has taken up matter with Dhatarwal Construction Company about the damage of water supply schemes, HAND pumps, and irrigation schemes during execution of work rehabilitation & up-gradation to intermediate lane configuration of Minus to Gunma section, water supply schemes and Hand Pumps of this department has been restored.


Assistant Engineer
Jal Shakti Sub-Division
Nerwa

QUANTITY SURVEYOR
L.N.M. Infra Projects
Pvt. Ltd. (NH-707),
Paonta Sahib

HIMACHAL PRADESH
JAL SHAKTI DEPARTMENT

STATE :- H.P.
DEPTT:- JSV

DIVISION:- JSV NERWA
SUB. DIVN:- JSV NERWA

NAME OF WORK:- Rehabilitation/ up gradation of Gumma -Fediz Section of NH-707 in the state of Himachal Pradesh submission of estimates for shifting of I&PH Utilities reg.

HEAD OF ACCOUNT:-
MAJOR HEAD:-
MINOR HEAD:-
DETAILED HEAD:-

This estimate amounting to Rs.4979362.00 /- only has been framed by Er. Rakesh Thakur Executive Engineer, JSV Division Nerwa Distt. Shimla HP.

REPORT

HISTORY: - This estimate has been framed to cover the cost of shifting of existing IPH utilities falling along side the road stretch of Gumma-Fediz of NH-707 in the state of Himachal Pradesh.

The road has been proposed for its rehabilitation/up gradation by the Ministry of Road Transportation and Highways, Project unit, Paonta Sahib (HP). The shifting of IPH utilities which falls alongside the stretch of road in between village Antrawali to Fediz pul has been proposed to be shifted in this estimate. The component which are proposed for its shifting from stretch are mainly GI Pipe line, Hand Pump and Type-III residential Quarter and this estimate has therefore been framed and being submitted for deposit of shifting cost by the Project Director Road Transport and Highways, Unit at Paonta Shaib.

Budget Provision: - Deposit work.

Cost:- 4979362.00/-Lakh.

Rate :- Market rate/Analysis

Method:- Through Contractor/Deptt.

Time:- 3 Month

T&P:- No special T&P required.

Assistant Engineer,
JSV Sub. Division Nerwa

Executive Engineer,
JSV Division Nerwa